

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF

O.A. NO. 75 OF 2024/EZ

DEWKAN KUMAR

..... APPLICANT

VS

BIHAR STATE POLLUTION CONTROL BOARD -----RESPONDENTS

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SL No. 4148 Date 9/12/24



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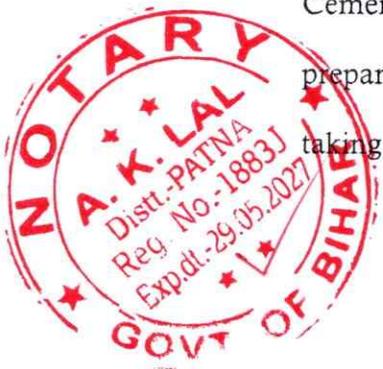
BIHAR STATE POLLUTION CONTROL BOARD -----RESPONDENTS

REPORT OF THE JOINT COMMITTEE ON AFFIDAVIT CONSTITUTED  
VIDE ORDER DATED 21.03.2024:

S. Chandrasekar  
who is identified by Advocate...  
solemnly affirmed and declared contents of  
this affidavit apart from this nothing else as  
stamp/Court fees etc. 1/3 & Sub rule 4 n  
8 rule of N.A. 1986 before me

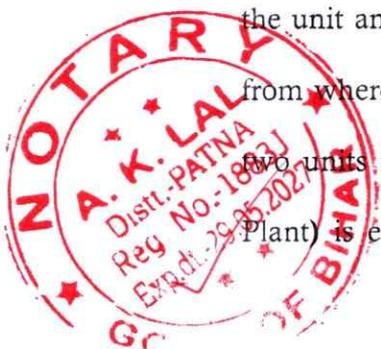
I S. Chandrasekar, Male, aged about 46 years, Son S. Subramani, residing at No. 03, Aranya Bhawan Niwas, Shaheed Sheikh Peer, do hereby solemnly affirm and state as follows:

- 1. That I am presently posted as Member Secretary in Bihar State Pollution Control Board, Patna. I am authorized to file the present report of the committee on affidavit in light of the directions given by the Hon'ble Tribunal. The report has been prepared on basis of the findings recorded by the joint committee after carrying the inspection of M/S Bihar Cement Plant, Aurangabad, Bihar, on 03.05.2024. The report has been prepared after consulting all the members of the joint committee and taking their views into account and all the members of the joint



committee has approved the inspection report which is being filed before the Hon'ble Tribunal.

2. That the instant Original Application has been taken up suo moto on a letter petition submitted by the Sr Dewkant Kumar, who has alleged in the said letter petition that air pollution is being caused in the area by M/S Bihar Cement Plant (hereinafter referred to as the 'unit').
3. That the Hon'ble Tribunal was pleased to constitute a joint committee vide its order dated 21.03.2024, and directed that the committee shall visit the site and cause an inspection to be carried with respect to the allegation made in the Original application and submit its report on affidavit. The Bihar State Pollution Control Board was directed to file the report of the committee on affidavit.
4. That in light of the directions contained in order dated 19.03.2024, the joint committee inspected the unit on 03.05.2024. The applicant was also well informed about the inspection and was also requested to be present to assist the committee w.r.t. to the allegations made and to bring facts and evidence to substantiate the allegation levelled against the unit. However, the applicant chooses not to be present on the day of inspection.
5. That the members of the joint committee carried a detailed inspection of the unit and almost covered all the points and probable part of the unit from where emission of air pollutant is possible. The unit (consisting of two units i.e, M/S Bihar Cement Plant and M/S New Bihar Cement Plant) is engaged in production of Ordinary Portland Cement (OPC),



Portland Pozolanic Cement (PPC), Portland Slag Cement (PSC), SSC and wall putty. The unit has obtained Environmental Clearance and has obtained Consent from the State Board on 24.03.2023 which is valid until 31.12.2027.

6. The manufacturing technology is based on dry process Vertical Roller Mill (VRM). The raw materials are stored either in silos or in covered shed and conveyed through covered conveyor belt to hopper for proper mixing and then it is sent for grinding. On the day of inspection, the unit was producing PPC @ 400.97 TPH for 7:15 running hours and OPC @ 263.05 TPH for 9:30 running hours. There are two stacks in the unit, one is attached to VRM grinding mill of height 42.5 meter and has bag house as Air Pollution Control Device (APCD) to control particulate matter emission. Another stack height is 35 meters and is attached with coal pulverization unit with bag filter as pollution control device. The pothole and platform have also been provided with stacks. The coal pulverization unit is operated on requirement basis. Further, bag filters are also provided at all material transfer points such as Silos, conveyer transfer points, hydraulic truck tripper and hoppers. A total of 69 dust collector system have been installed in M/S Bihar Cement Plant and 46 dust collector system have been installed in M/S New Bihar Cement Plant. The aforesaid APCD were found operational, the details of bag house and bag filter and records of maintenance is annexed to the report of the committee at annexure XV and XVI.



That M/S New Bihar Cement Plant has also one stack, the height of which is 50 meters and is attached to the VRM grinding mill and bag

house is installed as APCD. The pothole and platform have also been provided with stacks.

8. That the unit uses water for industrial cooling, domestic, water sprinkling and horticulture purposes. The source of water is grounds water. The unit is based on dry process and as such there is no generation of effluent/waste water. The unit has obtained ground water extraction permission from Central Ground Water Authority, for withdrawing 350m<sup>3</sup> of water per day and the average consumption/use of water is 250 KLPD which is less than the permissible limit.
9. That the Ambient Air Quality monitoring at three locations and stack sampling was done by the team of the Regional Directorate, CPCB, Kolkata. The monitoring was done for 24 hours for PM<sub>10</sub> SO<sub>2</sub> and NO<sub>2</sub>. The monitoring report suggested that NO<sub>2</sub> and SO<sub>2</sub> were within the limits, however, the PM<sub>10</sub> concentrations were above the prescribed standards. The higher concentration of PM<sub>10</sub> may be due to vehicular movement as the unit is situated adjacent to National Highway. The particulate emission from stack were found to be within the prescribed standards at 17.0 mg/NM<sup>3</sup> and 15.0 mg/NM<sup>3</sup> (standard 50 mg/NM<sup>3</sup>).
10. That the observation of the joint committee is as follows: -
  - i. The unit was operational at optimum capacity;
  - ii. The APCD installed were found to be functional and operational;
  - iii. The PM emission from the stacks were found to be within the prescribed standards;



- iv. The unit has installed Online Continuous Emission Monitoring system (OCEMS) which is attached to VRM grinding mill and linked to CPCB server;
- v. Ground water withdrawal is as per the permission granted by CGWA;
- vi. The unit has installed spraying system to control dust emission and for dust suppression. Water tankers are also used for water spraying on the road and other areas like truck yard;
- vii. The unit has developed greenery inside the premises;
- viii. The unit has installed high pressure movable jet near the raw material downloading area and fixed water sprinklers at the entrance, vehicle circulation area and outside the plant;
- ix. Dust Extraction System at all transfer point of raw material and products has been provided;
- x. Closed Pneumatic system for transfer of fly ash from bulker to silos has been provided;
- xi. Arrangement for rain water harvesting done;
- xii. No visible fugitive emission was observed during inspection when the unit was being operated.

11. That a copy of the report of the committee with all its annexures is annexed to the instant affidavit and marked as Annexure-1.



*(Handwritten signature)*  
 DEPONENT  
 (S. CHANDRASEKAR)

*(Handwritten signature)*

I Identify the Deponent signature/LTI who has signed in my presence

**VERIFICATION**

Verified at Patna on 9<sup>th</sup> day of July, 2024, that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from records of the matter and Annexures are true copy of the original, no part of it is false and nothing material has been concealed therefrom.

  
DEPONENT  
(S. CHANDRASEKAR)



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## ANNEXURE : 1

**INSPECTION REPORT OF THE JOINT COMMITTEE CONSTITUTED IN THE MATTER OF THE HON'BLE NGT OA NO. 75/2024/EZ, DEWKANT KUMAR VERSUS BIHAR STATE POLLUTION CONTROL BOARD AND Ors.**

**Inspection site:**

Industry premises of M/s Bihar Cement Plant and M/s New Bihar Cement Plant, Industrial Growth Centre, Jasuiya More, Aurangabad.

**Date of Inspection:** 03.05.2024

**Background:**

The Hon'ble NGT, Eastern Zone Bench, Kolkata, took cognizance on the complaint of Sri Dewkant Kumar resident of Kathari Deep, Shiv Asthan, Thakurbari Road, Aurangabad, Bihar and passed its order in the Case No. O.A. 75/2024/EZ, directing the constitution of a fact finding Committee to enquire into the allegations comprising of following members:-

- (i) Senior Scientist, Bihar State Pollution Control Board,
- (ii) Senior Scientist, Central Pollution Control Board and
- (iii) Collector & District Magistrate, Aurangabad or his representative not below the rank of Additional District Magistrate,

That, directed the committee shall visit the site in question and cause on inspection to be carried with respect to the allegations made by the Applicant(s).

1. The Bihar State Pollution Control Board nominated Sri Arun Kumar, the Board Analyst and Sri Manoranjan Kumar Singh, the Regional Officer, Gaya (**Annexure- I**).
2. The Central Pollution Control Board, Regional Directorate, Kolkata nominated Mr. Abhijit Pathak, Scientist- "D", Regional Directorate, Kolkata (**Annexure- II**).
3. The District Magistrate, Aurangabad nominated Sri Lalit Bhushan Ranjan, Additional District Magistrate, Aurangabad (**Annexure- III**).
4. The Bihar State Pollution Control Board has fixed the date of inspection 03.05.2024 with the consensus of the members of joint



committee and the same was informed to Sri Dewkant Kumar, the Applicant in this case, and requested to present his allegations with all facts and proof to the Joint Committee during their visit on 03.05.2024 (letter no. 849 dated: 29.04.2024 (**Annexure- IV**)).

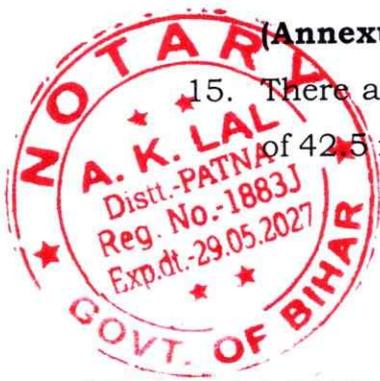
5. The members of the Joint Committee was met at the site of M/s Bihar Cement Plant and M/s New Bihar Cement Plant, Aurangabad, Bihar at about 11. a.m. on 03.05.2024 and as per the direction inspected all sections of the plant and took a visit at all probable part/section of the plant from where the emission (both Fugitive / Process/ Source) are possible. The Joint Committee also verify the compliances of Consents to Operate (CTOs) for Emission and Effluent under relevant Acts. The committee has also verified the conditions of Environmental Clearance issued by the State Environment Impact Assessment Authority (SEIAA), Bihar for establishment and augmentation of production capacity.
6. Sri Anil Sharma, General Manager and Unit In-charge, Sri Alok Kumar, Assistant Manager (Environment) along with the other officers of the plant were present during the visit of the Joint Committee.
7. Sri Dewkant Kumar, the applicant, Kathari Deep, Shiv Asthan, Thakurbari Road, Aurangabad, Bihar did not turn up during the visit of the Joint Committee in-spite of prior intimation issued by BSPCB.
8. Attendance Sheet and copy of Visitor Register is annexed at (**Annexure- V**).
9. M/s Bihar Cement Plant and M/s New Bihar Cement Plant both were observed operational.
10. An Environmental Clearance has been granted by the State Environment Impact Assessment Authority (SEIAA), Bihar vide its reference no. 67/SEIAA/17 to the Bihar Cement Plant for the production of **Ordinary Portland Cement (OPC), Portland Pozolanic Cement (PPC), Portland Slag Cement (PSC), SSC and Wall Putty** with an expanded installed capacity of **4.5 Million Metric Tons Per Annum (MMTPA)** and installation of New Bihar



Cement Plant for the production of **OPC, PPC, PSC, SSC and Wall Putty** with an installed capacity of **5.5 MMTPA, (Annexure- VI)** .

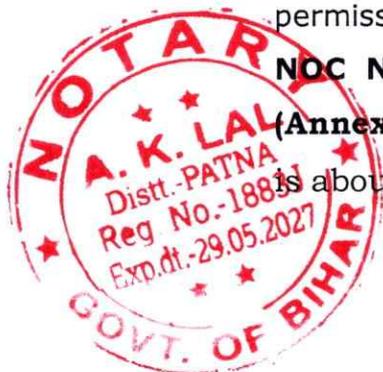
11. The Bihar State Pollution Control Board has granted Consent to Establish (NOC) vide letter no.: T 5141 dated: 03.10.2017 (**Annexure- VII**); Emission Consent Order vide letter no.: 504 dated: 24.03.2023 (**Annexure- VIII**) and Discharge Consent Order vide letter no.: 505 dated: 24.03.2023 (**Annexure- IX**) to M/s Bihar Cement Plant for the production of OPC, PPC, PSC, SSC and Wall Putty with the production capacity of **4.5 MMTPA**.
12. The Bihar State Pollution Control Board has granted Consent to Establish (NOC) vide letter no.: T 5142 dated: 03.10.2017 (**Annexure- X**); Emission Consent Order vide letter no.: 502 dated: 24.03.2023 (**Annexure- XI**) and Discharge Consent Order vide letter no.: 503 dated: 24.03.2023 (**Annexure- XII**) to M/s New Bihar Cement Plant for the production of OPC, PPC, PSC, SSC and Wall Putty with the production capacity of **4.5 MMTPA**.
13. The manufacturing processes involve grinding of clinker (95%) and Gypsum (5%) to produce **Ordinary Portland Cement (OPC)**; Clinker (65-60 %), Fly Ash (30-35 %) and Gypsum (5%) to produce **Portland Pozolanic Cement (PPC)** and Clinker (40-45 %), Slag (50-55%) and Gypsum (5%) to produce **Portland Slag Cement (PSC)**. The technology is based on dry process with **Vertical Roller Mill (VRM)**. The raw materials are stored either in silos or in covered shed and conveyed through covered conveyor belt to hopper for proper mixing in required proportion followed by grinding in VRM.
14. It is a clinker grinding cement plant. During inspection, the unit was producing PPC @ 400.97 TPH for 7.15 running hours and OPC 43 @ 263.05 Tonne Per Hour for 9.3 running hours at Bihar Cement Plant (**Annexure- XIII**). At New Bihar Cement Plant the running capacity on day of inspection was @ 300 Tonne Per Hour for 15.3 hours (**Annexure- XIV**).

15. There are two MS Stack in M/s Bihar Cement Plant. One MS stack of 42.5 meter height is attached with VRM-Grinding Mill through bag



house as Air Pollution Control Device to control particulate matter emission. The other MS stack of 35 meter is attached with the coal pulverization unit with bag filter as pollution control device. The porthole and platform have been provided with the stacks. The coal pulverization unit operated as and when required.

16. There are one MS Stack in the M/s New Bihar Cement Plant. The MS stack of 50 meter height is attached with VRM-Grinding Mill through bag house as Air Pollution Control Device to control particulate matter emission. The porthole and platform have been provided with the stacks.
17. The unit has installed Air Pollution Control Devices (APCD). Bag house has been provided with stack attached with VRM-grinding mill and bag filter with the stack attached with coke pulverization unit as an air pollution control device. Bag filters are also provided at all material transfer points such as viz. silos, conveyer transfer points, hydraulic truck tripper and hoppers. A total number of **69 Dust Collector System** (one bag house attached with VRM-grinding Mills and 68 bag filters at other places) have been provided as Dust Collector System in the M/s Bihar Cement Plant. M/s New Bihar Cement Plant has been provided with 46 Dust Collector System out of which one is attached VRM-grinding Mills and 45 bag filters are installed at other transfer points. The aforesaid APCD were found operational. The details of Bag House and Bag Filters are attached at **(Annexure- XV)** and records of maintenance is annexed at **(Annexure- XVI)**.
18. The unit uses water for industrial cooling, domestic, water sprinkling and horticulture purposes. The source of water is Ground Water (06 Tube wells). This is a grinding unit and based on dry process. There is no industrial effluent/process waste water generation.
19. Central Ground Water Authority, Ministry of Water Resources, River Development & Ganga Rejuvenation, Govt. of India has accorded permission/NOC for **ground water withdrawal of 350 m<sup>3</sup> per day** vide **NOC No. CGWA/NOC/IND/REN/2024/9245 dated: 14.03.2024** **(Annexure- XVII)**. The average ground water consumption of the unit is about 250 KLPD which is lower than the permitted quantity.



20. Ambient Air Quality Monitoring at three location and Stack Sampling were carried out by the team of the Regional Directorate, Central Pollution Control Board, Kolkata.

21. The ambient air quality monitoring and stack emission monitoring was conducted during 03.05.2024 to 04.05.2024. The ambient air quality was monitored for 24 hours for PM<sub>10</sub>, SO<sub>2</sub> and NO<sub>2</sub>.

All the selected monitoring locations were within the boundary of said industry premises. The locations are:

1. Top of Transport Building towards Main Gate,
2. Roof of Engineers Hostel,
3. Near Rain Water Harvesting Area.

The results are tabulated as under: Table 1

| Table 1: Ambient Air quality in industry premises during 3 <sup>rd</sup> to 4 <sup>th</sup> May 2024                         |                  |            |                |           |
|--|------------------|------------|----------------|-----------|
| All values are in µg/m <sup>3</sup>  |                  |            |                |           |
| BDL – Below Detection Limit  |                  |            |                |           |
| 24 hourly Standards (PM <sub>10</sub> – 100 µg/m <sup>3</sup> , SO <sub>2</sub> and NO <sub>2</sub> – 80 µg/m <sup>3</sup> ) |                  |            |                |           |
| Locations  | Parameters       | Time slots | Concentrations |           |
|  |                  |            | 8 hourly       | 24 hourly |
| Transport Building towards Main Gate   | PM <sub>10</sub> |            | 126            | 285       |
|  |                  |            | 423            |           |
|  |                  |            | 306            |           |
|  | SO <sub>2</sub>  |            | BDL            | BDL       |
|  |                  |            | BDL            |           |
|  |                  |            | BDL            |           |
|  | NO <sub>2</sub>  |            | 15             | 37        |
|  |                  |            | 60             |           |
|  |                  |            | 37             |           |
| Top of Transport Building towards main Gate  | PM <sub>10</sub> |            | 105            | 234       |
|  |                  |            | 328            |           |
|  |                  |            | 269            |           |
|  | SO <sub>2</sub>  |            | BDL            | BDL       |
|  |                  |            | BDL            |           |
|  |                  |            | BDL            |           |
|  | NO <sub>2</sub>  |            | 21             | 59        |
|  |                  |            | 98             |           |
|  |                  |            | 57             |           |



|                                 |                  |  |      |     |
|---------------------------------|------------------|--|------|-----|
| Near Rain water harvesting area | PM <sub>10</sub> |  | 84   | 194 |
|                                 |                  |  | 221  |     |
|                                 |                  |  | 276  |     |
|                                 | SO <sub>2</sub>  |  | BDL  | BDL |
|                                 |                  |  | BDL  |     |
|                                 |                  |  | BDL  |     |
|                                 | NO <sub>2</sub>  |  | 11   | 28  |
|                                 |                  |  | 47.5 |     |
|                                 |                  |  | 24.5 |     |

PM<sub>10</sub> concentrations are above the prescribed standard limit at all three locations, however NO<sub>2</sub> and SO<sub>2</sub> are within the limit for 24 hourly NAAQS – 2009. 8 hourly values and their fluctuations indicated that higher NO<sub>2</sub> was observed at all three locations and PM<sub>10</sub> values also got elevated 2<sup>nd</sup> Slot. Highest concentrations of PM<sub>10</sub> near main gate may indicate influence of air quality due to vehicular movement. Being situated beside highway the issue of particulates may be persisting in the background. Report Enclosed **(Annexure XVIII)**.

#### Source Emission

The particular matter emission monitoring of the stack attached with Vertical Roller Mill (VRM)-grinding mill in both the plants were carried out. The particulate matter emission in Stack of M/s Bihar Cement Plant was 17.0 mg/NM<sup>3</sup>, however; the PM concentration in M/s New Bihar Cement Plant was 15.0 mg/NM<sup>3</sup> (prescribed standard 50mg / NM<sup>3</sup>). **(Annexure-XIX)**.

22. Internal roads are cemented. There is one vacuum sweeping machine for sweeping the road and truck parking yard. To control the fugitive emission, water sprinklers are installed at 05 locations viz. Main Gate, Raw materials weigh bridge, raw materials bulk receiving unit, in front of VRM and cement dispatch weigh-bridge. The aforesaid water spraying systems were found operational. Tankers were also in use for water spraying on the road and other areas like truck yard, main gate and bulker receiving unit. **(Annexure- XX)**.



23. The unit has provided STP for its residential colony having capacity of 75 KLD base on Moving Bed Biofilm Reactor (MBBR) technology. The treated water is utilised for Greenbelt Development and Plantation.
24. The compliance status of Emission Consent to Operate is annexed at **(Annexure- XXI)**.
25. The compliance status of Discharge Consent to Operate is annexed at **(Annexure- XXII)**.
26. The compliance status of Environmental Clearance is annexed at **(Annexure- XXIII)**.
27. The "Notice of Inspection" and "Notice of Intention to have Sample Analysed" were served to both units (Annexure-XXIV).
28. **The observations of the Joint Committee are as follows:-**
- The unit was found operational with the optimum capacity.
  - Installed Air Pollution Control Devices (APCD) such as bag houses and bag filters were found operational.
  - The particulate matter emission in both the stack found complying with prescribed standards (50mg/NM<sup>3</sup>).
  - The unit has installed Online Continuous Emission Monitoring System (OCEMS) attached to VRM-grinding mills which are linked to CPCB Server. Opacity based technology is adopted, however; records of calibration are not properly maintained. The unit is planning to replace old instrument with new one for which process is initiated.
  - Average withdrawal of ground water as reported is 230 m<sup>3</sup> per day, which is lower than the permitted quantity (350 m<sup>3</sup>/day) by Central Ground Water Authority. There was no industrial/ process waste water generation and discharge as it is a dry operation.
  - The water spraying systems to control dust found operational. Tankers were also in use for water spraying on the road and other areas like truck yard, main gate and bulk receiving unit. The unit have 4 numbers of mechanised vacuum machines out of which 02 numbers of Truck Mounted Vacuum Cleaning Machine and 02 numbers of Vacuum Cleaning Machines for Road Cleaning. The frequency of the operation is 2-3 times a day depending on requirement.



- g. The unit has developed greenery inside the plant and no visible dust particles on the leaves of the plant was observed.
- h. The unit has provided high pressure movable water jet near the raw material downloading area and fixed water sprinklers at the entrance, vehicle circulation areas and outside of the plant.
- i. Required Dust Extraction System at all transfer point of raw material and products has been provided. Hydraulic transfer of material from truck to the feeding point with active Dust Extraction mechanism was demonstrated to the members of the committee. The committee observed that the system is in place to slowly lift the truck for unloading; however, there may be still scope for improvement through technical / programme based intervention to prevent rushing of material to discharge point. The Joint Committee also examined arbitrarily one of the downloading platform for efficacy of the Dust Extraction System and observed that the system was capable of sucking the fugitive emission generated during downloading of truck.
- j. Provided closed Pneumatic System for transfer of fly ash from Bulker to the Silo.
- k. Provided Rain Water Harvesting System with a capacity of 25000 KL (Length- 167 M; Width- 40 M; Depth- 4.5 M), which is used for the irrigation of plants, water spraying etc. inside the premises.
- l. Provided 03 numbers of engineered Ground Water Recharge Pits (Rain Water Injection Well) having Recharge Capacity of 1873.28 Cum/hr. The average rain water available for recharge is 81342 m<sup>3</sup>.
- m. There was no visual fugitive emission emerging out from the premises of both the cement plants during the period of inspection and sampling despite the industry was running at normal capacity.
- n. The industry has Public liability Insurance policy valid up to 31.07.2024.



### Conclusion

The unit has suitable APCDs and Fugitive dust control system required. The air pollution control system found operational. The intent to control dust by deploying all possible options was visible. The stack emission found within prescribed standard, which indicate proper functioning of Bag houses. Higher PM<sub>10</sub> concentrations even within the premises may be attributed to cumulative contribution of said industry and vehicular emission from surrounding nearby highways and perhaps the background concentration is elevated.

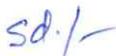
The committee observed that the green belt along the boundary wall at all the sides with suitable vegetation having smaller leaf may help in preventing outside dust to come in and dust emission from industry to go out.

The committee suggest that industry has to prepare Material Balance Report with all facts and figure and submit the same to BSPCB on annually along with the mandatory Environment Statement and BSPCB may verify the data/ compliance while inspecting the industry.

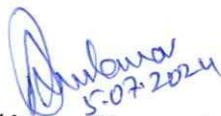
Industry may be directed to strictly comply with directions issued on OCEMS following the guideline published by CPCB.



(Manoranjan  
Kumar Singh)  
Regional Officer,  
BSPCB, Gaya



(Abhijit Pathak)  
Scientist- "D",  
Regional  
Directorate,  
CPCB, Kolkata



(Arun Kumar)  
Board Analyst,  
BSPCB, Patna

(Lalit Bhushan Ranjan)  
Additional District  
Magistrate, Aurangabad



### Conclusion

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The committee observed that the green belt along the boundary wall at all the sides with suitable vegetation having smaller leaf may help in preventing outside dust to come in and dust emission from industry to go out.

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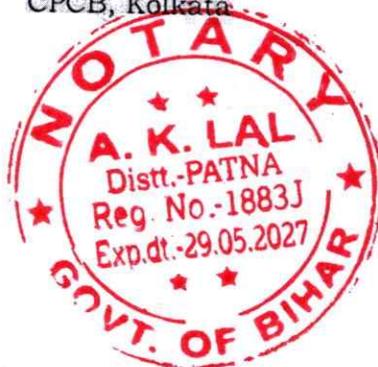
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(Manoranjan  
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BSPCB, Gaya

  
(Abhijit Pathak)  
Scientist- "D",  
Regional  
Directorate,  
CPCB, Kolkata

(Arun Kumar)  
Board Analyst,  
BSPCB, Patna

(Lalit Bhushan Ranjan)  
Additional District  
Magistrate, Aurangabad





# ई-मेल/निबंधित बिहार राज्य प्रदूषण नियंत्रण पर्षद्

परिवेश भवन, एन.एस.बी.-2, पाटलिपुत्र औद्योगिक क्षेत्र,  
पो0- सदाकत आश्रम, पाटलिपुत्र, पटना-800010

ई-मेल- [msbspcb-bih@gov.in](mailto:msbspcb-bih@gov.in) वेबसाइट- <http://bspcb.bihar.gov.in>

पत्रांक: P/Legal01- /2024

पटना, दिनांक:

प्रेषक,

एस. चन्द्रशेखर, भा.व.से.  
सदस्य-सचिव।

सेवा में,

1. सदस्य-सचिव,  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,  
परिवेश भवन, पूर्वी अर्जुन नगर,  
दिल्ली- 110032  
E-mail- [mscb.cpcb@gov.in](mailto:mscb.cpcb@gov.in)

2. जिलाधिकारी,  
जिला- औरंगाबाद।  
E-mail- [dm-aurangabad.bih@nic.in](mailto:dm-aurangabad.bih@nic.in)

**विषय:** माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकता में दायर O.A. No.- 75/2024/EZ, देवकांत कुमार बनाम् बिहार राज्य प्रदूषण नियंत्रण पर्षद् के मामले में दिनांक 21.03.2024 को पारित आदेश का अनुपालन के संबंध में। (आदेश की प्रति संलग्न)

**प्रसंग:** औरंगाबाद जिले में मेसर्स श्री सीमेंट (बिहार सीमेंट प्लांट) से हो रहे वायु प्रदूषण का मामला।

महाशय,

उपर्युक्त प्रसंगाधीन विषय के संबंध में सूचित करना है कि माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकता के द्वारा Dewkant kumar, ठाकुरबाड़ी रोड, औरंगाबाद के शिकायत पत्र को मूल आवेदन के रूप में पंजीकृत किया गया है। विषयांकित मामले में आरोप लगाया गया है कि बिहार के औरंगाबाद जिले में मेसर्स श्री सिमेंट (मेसर्स बिहार सिमेंट प्लांट) के द्वारा क्षेत्र में व्यापक वायु प्रदूषण फैलाया जा रहा है जिसके कारण लोगों का जीना कठिन हो गया है।

माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकता के द्वारा दिनांक 12.04.2024 को मामले की सुनवाई के दौरान निम्नलिखित को प्रतिवादी बनाते हुए चार सप्ताह के भीतर जबाब दाखिल करने का निर्देश दिया है:-

1. सदस्य-सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्षद्
2. प्रधान सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, बिहार
3. समाहर्ता/जिलाधिकारी, औरंगाबाद
4. सदस्य-सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड



5. प्रबंध निदेशक, मेसर्स श्री सिमेंट (मेसर्स बिहार सिमेंट प्लांट)

माननीय राष्ट्रीय हरित अधिकरण, द्वारा लगाये गये आरोपों की तथ्यात्मक जांच करने हेतु निम्नलिखित सदस्यों की एक संयुक्त समिति का गठन किया गया है:-

1. वरीय वैज्ञानिक, बिहार राज्य प्रदूषण नियंत्रण पर्षद
2. वरीय वैज्ञानिक, केन्द्रीय प्रदूषण नियंत्रण बोर्ड
3. समाहर्ता/जिलाधिकारी, औरंगाबाद या उनके प्रतिनिधि जो अपर जिलाधिकारी के पद के समतुल्य हो

माननीय अधिकरण द्वारा निर्देश दिया गया है कि समिति संबंधित स्थल का दौरा करेगी और मूल आवेदन में लगाये गये आरोपों की जांच कर चार सप्ताह के भीतर तथ्यात्मक रिपोर्ट प्रस्तुत करेगी। समाहर्ता/जिलाधिकारी औरंगाबाद सभी logistic उद्देश्य के लिए नोडल कार्यालय होंगे।

विषयांकित मामले में पर्षद की ओर से संयुक्त समिति को समन्वय एवं सहयोग हेतु श्री अरुण कुमार, पर्षद विश्लेषक (E-mail- [bspcb.arun@gmail.com](mailto:bspcb.arun@gmail.com), mobile no.- 9771023486) एवं श्री मनोरंजन कुमार, क्षेत्रीय पदाधिकारी, गया (mobile no.- 8789336767) को नामित किया गया है।

विषयांकित मामला दिनांक 09.05.2024 को माननीय अधिकरण के समक्ष सुनवाई हेतु सूचिबद्ध है।

कृपया इसे सर्वोच्च प्राथमिकता देंगे।

अनुलग्नक: यथो0।

विश्वासभाजन

ह0/-

(एस. चन्द्रशेखर)

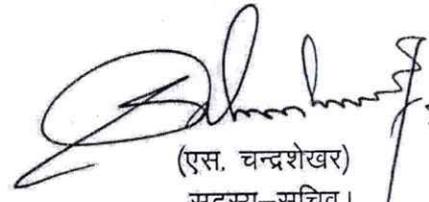
सदस्य-सचिव।

ज्ञापांक: 849

पटना, दिनांक: 22.4.24

प्रतिलिपि: श्री अरुण कुमार, पर्षद विश्लेषक एवं श्री मनोरंजन कुमार, क्षेत्रीय पदाधिकारी, गया को आदेश की प्रति संलग्न करते हुए निर्देश दिया जाता है कि विषयांकित मामले के संदर्भ में सभी संबंधित से समन्वय स्थापित कर अग्रतर जांच कार्रवाई सुनिश्चित करना चाहेंगे तथा इस संबंध में जांच प्रतिवेदन अधोहस्ताक्षरी को ससमय उपलब्ध कराना चाहेंगे।

अनुलग्नक: यथो0।

 22/4/24  
(एस. चन्द्रशेखर)  
सदस्य-सचिव।





**LIFE**  
Lifestyle for  
Environment

केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
**CENTRAL POLLUTION CONTROL BOARD**

(पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, भारत सरकार)  
(Ministry of Environment, Forest & Climate Change, Govt. of India)

क्षेत्रीय निदेशालय, कोलकाता

Regional Directorate, Kolkata



Date: 12.04.2024

To  
The Collector & District Magistrate, Aurangabad  
District Collectorate Building,  
District : Aurangabad, Bihar  
PIN : 824101  
E-mail: dm-aurangabad.bih@nic.in

Sub: Nomination Letter in the matter OA No. 75/2024/(EZ) (Dewkant Kumar Vs Bihar State Pollution Control Board & Ors.) vide order dated 21.03.2024

Sir,

This has reference to the Hon'ble NGT order dated 21.03.2024 in the matter of OA No. 75/2024/(EZ) (Dewkant Kumar Vs Bihar State Pollution Control Board & Ors.) wherein the following has been directed-

"... we deem it appropriate to constitute a fact finding Committee to enquire into the allegations comprising of the following Members:- (i) Senior Scientist, Bihar State Pollution Control Board, (ii) Senior Scientist, Central Pollution Control Board, and (iii) Collector & District Magistrate, Aurangabad, or his representative not below the rank of Additional District Magistrate."

In this regard, Mr. Abhijit Pathak, Sc. D (Mobile No.9971566700 & Email- apathak.cpcb@nic.in & rdkolkata.cpcb@gov.in) has been nominated by the Competent Authority to represent CPCB for carrying out inspection.

All communication, therefore, regarding the inspection and others on this subject, Mr. Abhijit Pathak may please be informed with a copy to this office.

Yours faithfully,

(M. K. Biswas)  
Regional Director

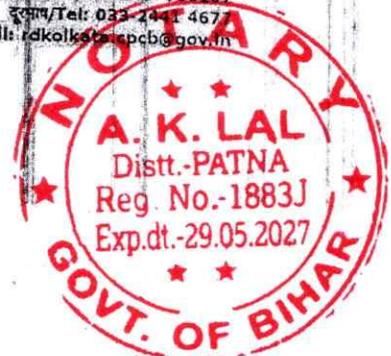
Copy for kind information to:

1. The Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2, Patliputra Industrial Area, Patliputra, Patna (Bihar) - 800023; bspcb@yahoo.com or msbspcb-bih@gov.in
2. Mr. Abhijit Pathak, Scientist-D, Central Pollution Control Board, RD, Kolkata-700107

(M. K. Biswas)

मुख्यालय/Head Office:  
परिवेश भवन/Parivesh Bhawan,  
पूर्वी अर्जुन नगर/East Arjun Nagar  
दिल्ली/Delhi-110 032  
दूरभाष/Tel: 011-43102030, 22305792  
वेबसाइट/Website: www.cpcb.nic.in

क्षेत्रीय निदेशालय/Regional Directorate:  
502, साउथ एंड क्लॉन्व/502, Southend Conclave  
1582, राजदांग मेन रोड/1582, Rajdanga  
Main Road कोलकाता/Kolkata- 700107  
दूरभाष/Tel: 033-2411467  
ई-मेल/e-mail: rdkolkata.cpcb@gov.in



कार्यालय जिला पदाधिकारी एवं समाहर्ता, औरंगाबाद

(जिला सामान्य शाखा)

आदेश

एस0 चन्द्रशेखर सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण परिषद, पटना के पत्रांक-P/Legal/01/2024 849 दिनांक-22.04.2024 के द्वारा माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकता में दायर O.A. N0-75/2024/EZ देवकान्त कुमार बनाम बिहार राज्य प्रदूषण नियंत्रण परिषद के मामले में दिनांक-21.03.2024 को पारित आदेश के अनुपालन से संबंधित पत्र प्राप्त हुआ है। उक्त पत्र औरंगाबाद जिले में मेसर्स श्रीसमेन्ट से हो रहे वायु प्रदूषण से संबंधित है। माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकता के द्वारा दिनांक-12.04.2024 को मामले की सुनवाई के दौरान चार सप्ताह के भीतर जवाब दाखिल करने का निर्देश दिया गया है। माननीय राष्ट्रीय हरित अधिकरण द्वारा लगाये आरोपों की तथ्यात्मक जाँच हेतु संयुक्त समिति का गठन किया गया है, जिसमें एक सदस्य समाहर्ता/ जिला अधिकारी, औरंगाबाद या उनके प्रतिनिधि जो अपर जिला अधिकारी के पद के समतुल्य हों, रहेंगे।

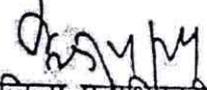
उपरोक्त के आलोक में माननीय राष्ट्रीय हरित अधिकरण द्वारा लगाये गये आरोपों की तथ्यात्मक जाँच करने हेतु श्री ललित भूषण रंजन, अपर समाहर्ता, औरंगाबाद को प्रतिनिधि के रूप में नामित किया जाता है।

  
जिला पदाधिकारी,  
औरंगाबाद

ज्ञापांक-585 /सा0, दिनांक-26.04.2024

प्रतिलिपि:- अपर समाहर्ता, औरंगाबाद को सूचनार्थ एवं अनुपालनार्थ प्रेषित।

प्रतिलिपि:- सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण परिषद, पटना को सूचनार्थ प्रेषित।

  
जिला पदाधिकारी,  
औरंगाबाद





# बिहार राज्य प्रदूषण नियंत्रण पर्वद

परिवेश भवन, पाटलीपुत्र औद्योगिक क्षेत्र, पटना-800 010

दूरभाषनं०: 0612-2261250 / 2262265, फ़ैक्स: 0612-2261050

पत्रांक-

पटना, दिनांक:-

प्रेषक,

एस. चन्द्रशेखर, भा.व.से.,

सदस्य-सचिव।

सेवा में,

1. श्री अरुण कुमार, वरीय वैज्ञानिक, बिहार राज्य प्रदूषण नियंत्रण पर्वद, पटना।
2. श्री अभिजीत पाठक, वैज्ञानिक, 'घ' केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
3. श्री ललित भूषण रंजन, अपर समाहर्ता, औरंगाबाद।
4. श्री मनोरंजन कुमार सिंह, क्षेत्रीय पदाधिकारी, गया, बिहार राज्य प्रदूषण नियंत्रण पर्वद।

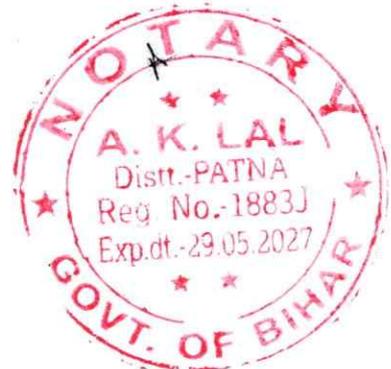
विषय:-माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकाता में दायर O.A. No. 75/2024/EZ, देवकांत कुमार बनाम बिहार राज्य प्रदूषण नियंत्रण पर्वद के मामले में दिनांक-21.03.2024 को पारित आदेश का अनुपालन के संबंध में।

प्रसंग:-औरंगाबाद जिले में अवस्थित मेसर्स श्री सीमेंट (बिहार सीमेंट प्लांट) से हो रहे वायु प्रदूषण के संबंध में।

महाशय,

उपरोक्त विषयक एवं प्रसंगाधीन विषय के संबंध में सूचित करना है कि माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकाता के द्वारा देवकांत कुमार, ठाकुरबाड़ी रोड, जिला-औरंगाबाद के शिकायत पत्र को मूल आवेदन पर माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकाता पीठ में O.A. No. 75/2024/EZ द्वारा स्वतः संज्ञान लेते हुए मामला दायर किया गया है। इस विषयांकित मामला में आरोप लगाया गया है कि बिहार के औरंगाबाद जिले में मेसर्स श्री सीमेंट (मेसर्स बिहार सीमेंट प्लांट) के द्वारा क्षेत्र में व्यापक वायु प्रदूषण फैलाया जा रहा है।

उक्त शिकायत के आलोक में दिनांक-12.04.2024 को माननीय राष्ट्रीय हरित अधिकरण द्वारा सुनवाई के उपरान्त शिकायतकर्ता द्वारा लगाये गये आरोपों की तथ्यात्मक जांच कराने हेतु माननीय अधिकरण द्वारा एक संयुक्त समिति का गठन किया गया है। माननीय अधिकरण द्वारा यह भी निर्देश दिया गया है कि समिति संबंधित स्थल का दौरा कर एवं मूल आवेदन में लगाये गये आरोपों की जांच कर तथ्यात्मक प्रतिवेदन समर्पित



करेंगी। विदित है कि इस संबंध में बिहार राज्य प्रदूषण नियंत्रण पर्वद्वारा माननीय राष्ट्रीय हरित अधिकरण में शपथ-पत्र दायर किया जाना है।

अतः अनुरोध है कि दिनांक-03.05.2024 को संबंधित इकाई का स्थल निरीक्षण कर विस्तृत निरीक्षण प्रतिवेदन समर्पित किया जाय ताकि माननीय राष्ट्रीय हरित अधिकरण के समक्ष शपथ-पत्र ससमय प्रस्तुत किया जा सके।

विश्वासभाजन्

ह0/-

(एस.चन्द्रशेखर)

सदस्य-सचिव।

ज्ञापांक:-

प्रतिलिपि:- मेसर्स बिहार सीमेन्ट प्लांट, जसोईया मोड़, बियाडा इंडस्ट्रीयल ग्रोथ सेन्टर, जिला-औरंगाबाद, पिनकोड- 824101 को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

पटना, दिनांक:-

ह0/-

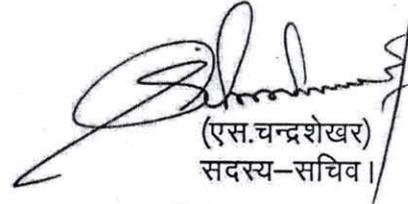
(एस.चन्द्रशेखर)

सदस्य-सचिव।

ज्ञापांक:- 849

प्रतिलिपि:- श्री देवकांत कुमार, ठाकुरबाड़ी रोड, जिला-औरंगाबाद से अनुरोध है कि वे संयुक्त जाँच दल के समक्ष लगाये गये आरोपों का ससमय साक्ष्य प्रस्तुत करने का कष्ट करें।

पटना, दिनांक:- 29-04-24

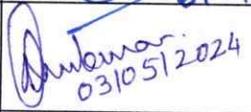
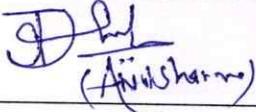
  
(एस.चन्द्रशेखर)  
सदस्य-सचिव। 29/4/24



Joint inspection of committee constituted by Hon'ble NGT order dated  
21.03.2024 in the matter OA 75/2024/EZ of Hon'ble NGT

Date of inspection : 03.05.2024

Attendance Sheet

| Sr. No. | Name & Designation                                     | Organization                                     | Contact no. & Email                    | Signature  |
|---------|--|--|--|--|
| 1       | Lalit Bhushan Ranjan                                   | ADM- Aurangabad                                  |  |  |
| 2       | Arun Kumar,<br>Board Analyst                           | Bihar State<br>Pollution Control<br>Board, Patna | 9771023486<br>bspcb.arun@gmail.com     | <br>21/5/24<br>03/10/2024 |
| 3       | Abhijit Pathak,<br>Scientist- D & Lab<br>In-charge     | Central Pollution<br>Control Board,<br>Kolkata.  | 9971566700<br>apathak.cpcb@nic.in      |                           |
| 4       | Manaoranjan<br>Kumar Singh,<br>Regional Officer        | Bihar State<br>Pollution Control<br>Board, Patna |  |                           |
| 5       | Ash Narayan<br>Thakur<br>Sr. Scientific<br>Assistant   | Central Pollution<br>Control Board,<br>Kolkata   | ash.cpcb@gov.in                        |                          |
| 6       | Bodhisatwa<br>Mondal<br>Jr. Laboratory<br>Assistant    | Central Pollution<br>Control Board,<br>Kolkata   |  |                         |
| 7       | Manoj Kumar<br>Shrivastava<br>Cluster Head- East       | Shree Cement<br>Limited                          | Manoj.shrivastava@shreece-<br>ment.com |                         |
| 8       | Anil <del>Kumar</del><br>Sharma<br>Unit Head           | Shree Cement<br>Limited<br>Bihar Cement Plant    | Anil.sharma@shreeceme-<br>nt.com       | <br>(Anil Sharma)       |
| 9       | Sunil Deshmukh<br>Head -<br>Environment<br>(Corporate) | Shree Cement<br>Limited                          | Sunil.deshmukh@shreeceme-<br>nt.com    |                         |
| 10      | Alok Kumar<br>Dy. Manager -<br>Environment             | Shree Cement<br>Limited<br>Bihar Cement Plant    | Alok.kumar5@shreeceme-<br>nt.com       |                         |
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**BIHAR CEMENT**  
(A Unit of Shree  
AURANGABAD  
VISITOR

**PLANT**  
Cement Ltd.)  
(BIHAR)  
REGISTER

| Sl. No. | Date     | Visitor Name        | Visitor Address                      | Whom to Meet           |
|---------|----------|---------------------|--------------------------------------|------------------------|
| 182     | 20-05-24 | Amit Kumar          | Udaya                                | Mr. Kumar Anupam (E&E) |
| 183     | 20-05-24 | Chhapanat Singh     | near Area (K. Ind)                   | Mr. Anand Kumar (E&E)  |
| 184     | 20-05-24 | Rajendra Singh      | Engineering Exchange Office (A. Ind) | Mr. Satish Kumar (E&E) |
| 185     | 20-05-24 | Chandrasekhar Singh | Udaya Nagar (K. Ind)                 | Mr. Anand Kumar (E&E)  |
| 186     | 20-05-24 | Suresh Kumar        | Patna                                | Mr. Sankar Kumar       |
| 187     | 20-05-24 | Manish Kumar        | Bara                                 | Mr. K. Suman           |
| 188     | 20-05-24 | Munna Kumar         | Gungahm                              | Mr. Prasenjit Kumar    |
| 189     | 20-05-24 | Manoj Kumar         | "                                    | Mr. Anand Kumar        |
| 190     | 20-05-24 | Narain Singh        | "                                    | Mr. Anand Kumar        |
| 191     | 20-05-24 | Kamran Kumar        | "                                    | "                      |
| 192     | 20-05-24 | Dharmendra Kumar    | "                                    | Mr. Kuntal Kumar       |
| 193     | 20-05-24 | Om Kumar            | Mushta Katur Bihar                   | Mr. Kuntal Kumar       |
| 194     | 20-05-24 | Kamran Kumar        | Aurangabad                           | Mr. Santosh Kumar      |
| 195     | 20-05-24 | Lalit Choudhary     | ADM Aurangabad                       | NGT Insp. Visit        |
| 196     | 20-05-24 | Manoj Kumar         | RO Gaya SPCB                         | NGT Insp. Visit        |
| 197     | 20-05-24 | Arun Kumar          | Boarding House RSPCB                 | NGT Insp. Visit        |
| 198     | 20-05-24 | Abhishek Kumar      | Scanning Dept                        | NGT Insp. Visit        |
| 199     | 20-05-24 | Manoj Kumar         | Scanning Dept                        | NGT Insp. Visit        |
| 200     | 20-05-24 | Balraj Kumar        | CPCB (RD-Kolkata)                    | NGT Insp. Visit        |
| 201     | 20-05-24 | Sudhakar Singh      | Marketing A&B                        | visit                  |
| 202     | 20-05-24 | Ajay Kumar          | " A&B                                | visit                  |
| 203     | 20-05-24 | Manish Kumar        | " A&B                                | visit                  |
| 204     | 20-05-24 | Arun Kumar          | Aurangabad                           | Mr. Anand Kumar        |
| 205     | 20-05-24 | Manoj Kumar         | Moudali Road A. Ind                  | Mr. Kumar Anupam (E&E) |

**NOT**  
K. LAL  
Dist. PATNA  
Reg. No. 1883  
Exp. dt. 29.05.2027  
GOVT. OF BIHAR

| Mobile No. | In Time | Out Time    | Visitor ID | Visitor Card No. | Visitor Sign | Sign of Security | Remarks |
|------------|---------|-------------|------------|------------------|--------------|------------------|---------|
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| 7479735556 | 11:50   |             |            |                  | [Signature]  | [Signature]      |         |
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| 9430442382 | 12:30   |             |            |                  | [Signature]  | [Signature]      |         |
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| 9771023486 | 09:20   | 16:45       |            |                  | [Signature]  | [Signature]      |         |
| 9971566700 | 09:20   |             |            |                  | [Signature]  | [Signature]      |         |
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STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY,  
BIHAR

Ref No. 67/SEIAA/17.

Patna-23, dated:- 13/06/17.

From,

Prof. R. C. Sinha  
Chairman,  
SEIAA, Bihar

To,

Sri Rakesh Bhargava  
(Vice President)  
Shree Cement Ltd.,  
Banguar Nagar, Post Box No.- 33,  
Bewar, Rajasthan, India  
Pin:- 305 901.

**Sub:** Environmental Clearance for the proponent "Expansion of Clinker Capacity of Existing Bihar Cement Plant from 3.6 to 4.5 Million TPA Cement (OPC, PPC, PSC & SSC & Wall Putty) and installation of a New Bihar Cement Plant of 5.5 Milion TPA Cement (OPC, PPC, PSC & SSC & Wall Putty) at Plot No. NS - 24, NS - 29 & NS - 28(P), Aurangabad Industrial Growth Center (BIADA), District - Aurangabad (Bihar) is proposed by M/s Shree Cement Ltd. Village - Aurangabad Industrial Growth Center (BIADA), Tehsil - Aurangabad, District- Aurangabad, State- Bihar."



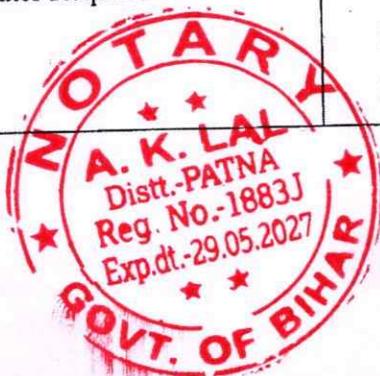
Sir,

This has reference to your application submitted vide letter dated 29<sup>th</sup> June, 2016 for environmental clearance, your final EIA application was appraised by SEAC in its meeting

Chairman  
SEIAA, Bihar

held on 28<sup>th</sup> April, 2017 as per EIA Notification, 2006 and its amendment thereof. On the recommendation of SEAC, SEIAA in its meeting held on 24<sup>th</sup> May, 2017 accords Environmental Clearance with the following conditions. The salient features of the Project are as follows:-

| Particular                          | Details   |
|-------------------------------------|---|
| Name of the Project                 | Expansion of Clinker Capacity of Existing Bihar Cement Plant from 3.6 to 4.5 Million TPA Cement (OPC, PPC, PSC & SSC & Wall Putty) and installation of a New Bihar Cement Plant of 5.5 Million TPA Cement (OPC, PPC, PSC & SSC & Wall Putty) at Plot No. NS - 24, NS - 29 & NS - 28(P), Aurangabad Industrial Growth Center (BIADA), District - Aurangabad (Bihar) is proposed by M/s Shree Cement Ltd. |
| Proponent Name                      | Sri Rakesh Bhargava<br>(Vice President)   |
| Registered Address                  | Shree Cement Ltd.,<br>Banguar Nagar, Post Box No.- 33,<br>Bewar, Rajasthan, India<br>Pin:- 305 901.   |
| Location of the Site                | Village – Aurangabad Industrial Growth Center (BIADA), Tehsil – Aurangabad, District- Aurangabad, State- Bihar.   |
| Schedule & Category                 | 3 (b) Cement Plant and Category 'B'   |
| Geo-Coordinates of the Project Site | Latitude- 24° 46' 18.80" N to 24° 46' 38.80" N<br>Longitude- 84° 21' 00.80" E to 84° 21' 27.30" E   |
| Land Area                           | 67.64 Acres (27.37 ha) {existing unit :- 50.79 acres + Proposed unit:- 16.85 acres} No additional land will be required for the proposed.   |
| Installed Production Capacity       | 3.6 MTPA  |
| Water Requirement                   | 1. Existing Water requirement (Plant+Colony):- 185 KLD<br>2. Proposed expansion of Bihar Cement Plant:- 25 KLD<br>3. New Bihar Cement Plant:- 140 KLD   |



|                           |  |
|---------------------------|--|
|                           | <p>4. Total Water requirement after proposed expansion:- 350 KLD</p> <p>Source:- Ground water (CGWA permission is available for 350 KLD)</p>   |
| Power Requirement         | <p>1. Existing (Grinding Unit):- 13.0 MW</p> <p>2. Domestic:- 0.5 MW</p> <p>3. Existing unit expansion:- 3.3 MW</p> <p>4. New unit requirement:- 19.5 MW</p> <p>5. Total after expansion:- 36.3 MW</p> <p>Source:- Bihar State Power Holding Company Limited and D.G. sets of total 1250 KVA capacity for power backup</p> |
| Manpower Requirement      | <p>Existing:- 178 Persons, Additional:- 50 Persons</p> <p>Total after expansion:- 228 Persons</p> <p>Source:- Local people will be given preference for employment</p>   |
| EMP Cost                  | <p>Existing:- Rs. 6.0 Crores.</p> <p>Proposed existing unit expansion:- 1.0 Crore</p> <p>New Cement Mill:- Rs. 8.0 Crores</p> <p>Total after proposed expansion:- Rs. 15.0 Crores.</p>   |
| Recurring Cost            | <p>Existing:- Rs. 30 Lakhs/annum</p> <p>Proposed Expansion:- 40 Lakhs/annum</p> <p>Total after Proposed Expansion:- 70 Lakhs/Annum</p>   |
| Total Cost of the Project | <p>4,71,22,00,000/-</p> <p>1. Existing:- Rs. 470.39 Crore.</p> <p>2. Domestic Buildings:- Rs.35.50 Crore</p> <p>3. Expansion of existing Clinker Grinding Unit:- Rs. 21.22 Crore</p> <p>4. Proposed New Clinker Grinding Unit:- Rs. 450.00 Crore</p> <p>5. Total after expansion:- Rs. 977.1 Crore</p>                     |
| Green Belt Area           | 23 Acres (9.0 ha) (i.e. 33% of the total land Area)  |



3

*Chairman*  
SEIAA, Bihar

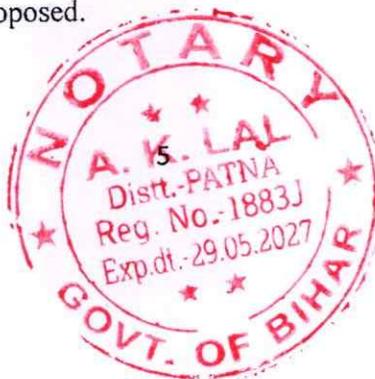
**A. Specific Conditions:**

1. SPM from various process units should conform to the load/mass based standards prescribed by the Ministry of Environment & Forests and the State Pollution Control Board from time to time. At no time the emission level should go beyond the prescribed standards.
2. Cement grinding shall be carried out in closed cement mill. Further, provision of dust extraction and pollution control system consisting of highly efficient Bag Filters and ID Fan should be provided for Cement for Cement Mill, Clinker Silo, Fly Ash Storage Silo, Cement Silo, Wagon and Gypsum Crushing Plant with adequate stack height. Stack emissions shall be monitored at regular intervals and records maintained.
3. The stack emission from various sources shall not exceed 50 mg/Nm<sup>3</sup> as per the MoEF&CC notification G.S.R. 46(E) dated 03-02-2006.
4. Transportation of fly ash to the plant should be brought through tankers and stored in silo without any air pollution at transfer point.
5. Regular monitoring of the air quality shall be carried out in and around the plant and records shall be maintained.
6. Adequate dust suppression and extraction system should be provided in material storage areas, material loading/unloading areas and transfer points for controlling fugitive emission. Fugitive dust emissions from ball mill and storage areas shall be collected in bag filters and recycled back to the process.
7. Regular water sprinkling should be done on the roads inside the plant and other high potential areas to control the fugitive dust emission.
8. Suction head should be provided at all transfer dust emission.
9. Groundwater shall not be abstracted without prior permission of competent authority i.e., Central Ground Water Commission Board if applicable.
10. Clinker manufacturing is not permitted under this environmental clearance.



*Chairman*  
SEIAA, Bihar

11. Solid waste viz. dust generated shall be properly recycled and reutilized in the process itself.
12. The unit must develop a separate water body to harvest rain water so as to use the stored water for serving partial requirement of plant as also to use for plantation, firefighting, washing & cleaning etc.
13. Green belt shall be developed in and around the plant premises. Green belt to be developed at least 33% of the project area. Selection of appropriate species for the plantation programme may be done in consultation with the Environment & Forest Deptt., Bihar.
14. Ambient noise level should not exceed the permissible limit. The overall noise levels in and around the plant area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dB (A) (daytime) and 70 dB (A) (nighttime) and its subsequent amendments.
15. Generators must be housed in acoustic enclosure and should meet the Central Pollution Control Board (CPCB) norms.
16. All internal roads should be concrete /pitched. Proper lighting and proper pathway inside the factory premises should be constructed to ensure safe vehicular movement. Provision of separate pathway for entry and exit of vehicles should be considered. Vehicles should conform to pollution under control (PUC) norms. Proper House Keeping shall be maintained within the premises. Solar lighting should be used as far as practicable.
17. Health and safety of workers should be ensured. Workers should be provided with adequate personnel protective equipment and sanitation facilities. Occupational Health Surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.
18. Adequate measures to be adopted to ensure industrial safety.
19. The implementation and monitoring of Environmental Management Plan should be carried out, as proposed.

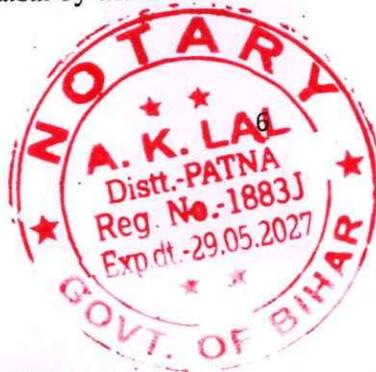


*Chairman*  
SEIAA, Bihar

20. No civil construction shall be constructed below the high tension wire passing through the proposed site of the unit.
21. Follow all the safety measures as per The Indian Electricity rules, 1956 & its amendment.

**B. General Conditions:**

1. The project proponent shall comply with all the environmental protection measures and safeguards recommended. Further, the unit must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes and health care, etc.
2. All the conditions, liabilities and legal provisions contained in the E.C shall be equally applicable to the successor management of the project in the event of the project proponent transferring the ownership, maintenance of management of the project to any other entity.
3. All the labourers to be engaged for construction works should be screened for health and adequately treated before issue of work permits.
4. The project proponent should make financial provision in the total budget of the project for implementation of the environmental safeguards. The project authorities will provide requisite funds both recurring and non-recurring to implement the conditions stipulated by the SEIAA along with the implementation schedule for all the conditions stipulated herein. The funds so provided should not be diverted for any other purpose.
5. The project Proponent directed to deposit 10% of the CSR cost (2.5% of the total project cost) as security in the form of fixed deposit, in a nationalized bank, pledged in the name of SEIAA, Bihar and details along with time schedule for implementation shall be prepared and submitted to the SEIAA, Bihar.
6. No further expansion or modifications in the plant should be carried out without prior approval of the State Environmental Impact Assessment Authority Bihar.
7. The State Environment Impact Assessment Authority, Bihar, who would be monitoring the implementation of environmental safeguards, should be given full cooperation, facilities and documents/data by the project proponents during their inspection. A six monthly compliance report and the monitored data along with statistical interpretation shall be submitted to BSPCB and SEIAA, Bihar regularly. This report shall be also put on the website of the Company and also regularly be updated.
8. In the case of any changes(s) in the scope of the project, the project would require a fresh appraisal by the SEIAA.



*Chairman*  
SEIAA, Bihar

9. The project Proponent should inform the public that the project has been accorded environmental clearance by SEIAA and copies of the clearance letter are available with the SEIAA Secretariat and may also be seen at Website. This should be advertised by the project proponent within seven days from the widely circulated in the region of which one shall be in the vernacular language of the locality concerned.
10. Prior Consent-to-Establish (NOC) for the proposed project must be obtained from BSPCB before commencement of construction. All other statutory clearances should be obtained by project proponent from the competent authorities.
11. The environmental clearance accorded shall be valid for a period of 7 years for the proposed project. The above stipulations would be enforced along with those under the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, the Hazardous Wastes (Management and Handling) Rules, 1989, the Public Liability Insurance Act, 1991, the Environment Impact Assessment Notification, 2006 and their amendments.
12. Any appeal against this Environmental Clearance shall lie with the National Green Tribunal (NGT), if preferred within a period of 30 days as prescribed under section 16 of the National Green Tribunal Act, 2010.

**C. Other points**

1. The responsibility for implementation of environmental safeguards rest fully with the project proponent.
2. The Authority reserves the right to add any new condition or modify the above conditions or to revoke the clearance if conditions stipulated above are not implemented to the satisfaction of Authority if that be so, legal action as per the provision of Environment (protection) Act, 1986.
3. The Environmental Clearance accorded shall be valid for the period of grant of lease for the mine. The PP shall not increase production rate and alter lease area during the validity of Environmental Clearance.
4. In case of any deviation or alteration in the project proposed from those submitted to SEIAA, Bihar for clearance, a fresh reference should be made to SEIAA to assess the adequacy of the conditions imposed and to incorporate any new conditions if required.
5. The above stipulations would be enforced among others under the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous Wastes (Management, Handling and Tran boundary Movement) Rules, 2008 and the Public Liability Insurance Act, 1991 along with their amendments and rules made



*(Signature)*  
 Chairman  
 SEIAA, Bihar

there under and also any other orders passed by the Hon'ble Supreme Court of India/ High Court of Bihar and any other Court of Law relating to the subject matter.

- 6. Any Appeal against this Environmental Clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

*R.C. Sinha*  
(Prof. R.C.SINHA)  
Chirman  
SEIAA, BIHAR



*Chairman*  
SEIAA, Bihar

**BIHAR STATE POLLUTION CONTROL BOARD**  
Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,  
Patliputra, Patna - 800 010

Ref. No PT(NOC)-

Patna, dated -

**'CONSENT-TO-ESTABLISH' (NOC)**

**UNDER SECTIONS 25/26 OF THE WATER (PREVENATION AND CONTROL OF POLLUTION) ACT, 1974 AND 21 OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981**

**REFERENCE:**

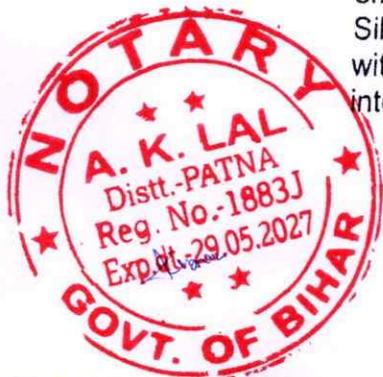
- (i) Name and address of the Proponent: Sri GM Khare, Unit Head, M/s Bihar Cement Plant (A unit of Shree Cement Ltd., Jasoia More, BIADA Industrial Growth Centre, P.O.+P.S.+Distt-Aurangabad-824101; and
- (ii) Application No.890595, Dated:19.06.2017 of the proponent to establish for expansion of Cement Grinding unit Plant at existing unit Plot No- NS-24, NS-29, & NS-28 (P) At- Jasoia More, BIADA Industrial Growth Centre, P.O.+P.S.+Distt-Aurangabad-824101; for expanded Capacity: Cement-from 3.6 MTPA to 4.5 MTPA.

**AFTER CONSIDERING**

- (i) The facts stated in their application;
- (ii) Bihar State Pollution Control Board's Notification No. 26 dated 08.11.2003;
- (iii) Provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981; and
- (iv) Environmental Clearance (EC) issued by SEIAA, Bihar to the project vide ref.no.-67/SEIAA/17, dated 13.06.2017

**NOC IN FAVOUR OF THE PROPONENT AT THE SAID SITE IS HEREBY ACCORDED SUBJECT TO THE FOLLOWING CONDITIONS:**

- (i) The proponent shall obtain 'Consent-to-Operate' under section 25 & 26 of The Water Act, 1974 and section 21 of The Air Act, 1981 prior to commissioning of the plant from Bihar State Pollution Control Board;
- (ii) They shall comply with the provisions(which applicable) of Water (Prevention and Control of Pollution) Act, 1974, The Air (Prevention and Control of Pollution) Act, 1981, The Environment (Protection) Rules, 1986 and notifications issued there under;
- (iii) The effluent (Domestic or Trade) and emission shall conform to the standard prescribed under The Rules. No process wastewater shall be discharged outside the factory premise and 'zero' discharge shall be adopted;
- (iv) They shall install online stack emission monitoring system and ensure its connectivity to CPCB/BSPCB server;
- (v) They shall submit AAQ monitoring report to the Board quarterly and that shall conforms the standard notified by MoEF/CPCB;
- (vi) They shall install adequate air pollution control system viz. Bag filters and stacks of adequate height to control the particulate emissions within 50mg/Nm<sup>3</sup> at various transfer points;
- (vii) The cement grinding shall be carried out in closed cement mill. Further, provision of dust extraction and pollution control system consisting of highly efficient Bag Filters and ID Fan should be provided for Cement Mill, Clinker Silo, Fly Ash Storage Silo, Cement Silo, Wagon and Gypsum Crushing Plant with adequate stack height, Stack emissions shall be monitored at regular intervals and records maintained;



- (viii) That they shall install adequate dust collection and extraction system to control dust emission at various transfer points, raw mill handling (unloading, conveying, transporting stacking etc.) bagging and packing areas etc.
- (ix) That, all the raw material stock piles shall be covered. A closed clinker stockpile system shall be provided. All conveyers shall be covered with GI sheets. Covered sheds for storage of raw materials shall be provided. Pneumatic system shall be provided for fly ash handling;
- (x) That regular water sprinkling should be done on the roads inside the plant and other high potential areas to control the fugitive dust emission;
- (xi) They shall submit status of compliance/progress report of the special conditions and general conditions of EC issued by SEIAA, Bihar vide ref. no. 67/SEIAA/17, dated 13.06.2017 after every six months to the Board.
- (xii) They shall submit layout plan/drawing of green belt development (33% of plant area) area, effluent & ambient air quality monitoring stations and rain water harvesting scheme as directed in conditions of EC.
- (xiii) The proponent shall procure and install D.G. Set with a valid Type Approval Certificate and conformity of Production Certificate from the manufacturer as specified under The Rules;
- (xiv) The ambient noise level should not exceed the permissible limit. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75dB (A) (daytime) and 70dB (A) (nighttime) and its subsequent amendments;
- (xv) The proponent shall have to take all possible measures to control water & air pollution, so that surrounding environment / habitation / vegetations should not be effected directly or indirectly; and
- (xvi) That green belt (33% of plant area) shall be developed and maintained.

**NOTE:**

1. Bihar State Pollution Control Board reserves the option to revise or add other conditions, if necessary, for protection of Environment in general and for Pollution Control in particular;
2. The present NOC should not be construed as an assurance for the grant of 'Consent-to-Operate' the proposed plant but shall be subject to compliance of all the conditions indicated above;
3. The NOC, granted, shall be valid for a period of one year from the date of issue; and
4. Issued under the instructions of the Competent Authority.

Sd/-  
(Alok Kumar)  
Member-Secretary

Memo No.:- 75141

Patna, dated:- 3.10.17

Copy forwarded to: Sri GM Khare, Unit Head, M/s Bihar Cement Plant (A unit of Shree Cement Ltd., Jasoia More, BIADA Industrial Growth Centre, P.O.+P.S.+Distt-Aurangabad-824101 for information and necessary action.

(Alok Kumar)  
Member-Secretary





## BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,  
Patliputra, Patna - 800 010

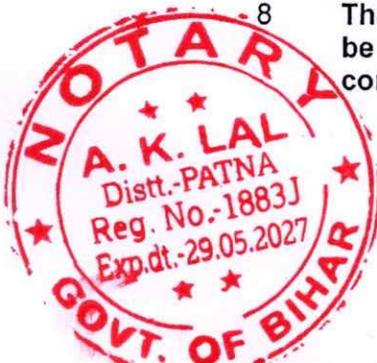
Ref. No.- 504.

### EMISSION CONSENT ORDER

Patna, dated- 24/03/23

With reference to the application No.- 6624780, dated: 21.10.2022 of M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.), At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for consent under sections 21 of the Air (Prevention & Control of Pollution) Act, 1981, he/they is/are granted consent to operate his/their plant Clinker Grinding Unit "Grade of Cement- OPC, PPC, PSC, Composite Cement and SSC & Wall Putty" (Capacity-4.5 MMTPA) At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for a period upto 31.12.2027 with the following conditions:-

- 1 That, he/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the Board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the Board in performing its functions entrusted under sections 24, 25 and 26 of the Act;
- 2 That, he /they shall comply with the requirements of rule 14 of the Environment (Protection) Rules, 1986; rules 4, 5, 7, 9, 10 and 11 of the Hazardous Wastes (Management and Handling), Rules 1989; rules 4, 5, 7, 8, 10, 11, 12, 13, 15, 17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provisions of the Public Liability Insurance Act, 1991, whichever is applicable;
- 3 That, he/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;
- 4 That, he/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order, whichever is applicable;
- 5 That the conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this Board;
- 6 That, EC requirement of 33% green belt shall be achieved upto this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in
  - (i) Its own space available within the premises and parking area;
  - (ii) BIADA land (with consent of BIADA)
  - (iii) Patna-Aurangabad Road, 1Km. north and south of the unit (with approval of parent department).
  - (iv) All Village Road within 1Km. of the plant.
 Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multy-storey canopy. Only tall plants be planted and suitable protection should be provided.
- 7 That, Air Pollution Control facilities (Bag House, Bag filter) shall be operated regularly along with operation of the plant to maintain emission of Particulate Matter within Prescribed standard;
- 8 That, Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National ambient air quality standard;



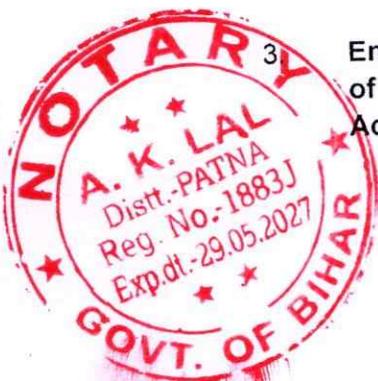
*(Signature)*

- 9 That, dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;
- 10 That, they shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;
- 11 That, cooling water shall be recycled in the process and no process water be discharged;
- 12 Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;
- 13 The effluent shall conform to the Board's standard and submit report monthly;
- 14 There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;
- 15 That, the unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/habitation/vegetation shall not be effected directly or indirectly;
- 16 That, the unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;
- 17 That, the unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;
- 18 That, ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;
- 19 That, Rain water harvesting system shall be used to minimise abstraction of ground water;
- 20 That, proper housekeeping shall be maintained within the premises.
- 21 The unit shall comply with all above conditions and submit compliance report every year to the Board; and
- 22 That, this consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.

**SPECIAL CONDITIONS:**

As per the reply submitted by the unit vide Ref. No: SCL/NBCP/ENV/2022-23/46, dated 10.03.2023 against the Direction issued by the Board vide Ref. No: 205, Dated: 06.03.2023, it is directed to comply the conditions within the scheduled as below:-

1. Submit the details of area where green belts have been developed as mentioned in the above said compliance report. **\*\*\* By March, 2023.**
2. Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence. **\*\*\* By March, 2023.**
3. Ensure to install wheel bath Rumble Gred/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. **\*\*\* By June, 2023 instead of March, 2024.**



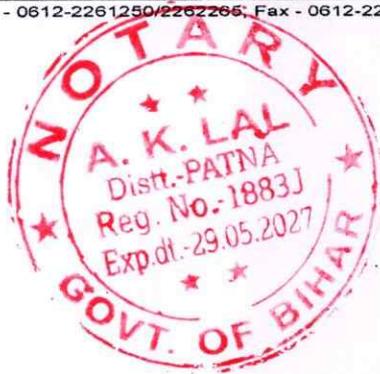
4. Ensure permanent installation of High Volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence.  
\*\*\* By March, 2023.
5. Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence.  
\*\*\* By June, 2023.
6. Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence.  
\*\*\* By June, 2023.

To

M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.),  
At-Jasoia More, BIADA, Industrial Growth Centre,  
Distt-Aurangabad

  
(S. Chandrasekar) 24/3/23  
Member Secretary

EPABX - 0612-2261250/2262265, Fax - 0612-2261050 E-mail - msbspcb-bih@gov.in, Website - <http://bspcb.bihar.gov.in>





**BIHAR STATE POLLUTION CONTROL BOARD**  
 Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,  
 Patliputra, Patna – 800 010

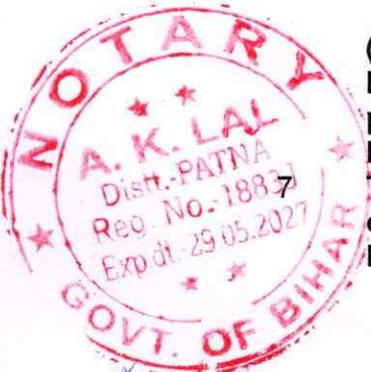
Ref. No.- 505

Patna. dated- 24/03/23.

**DISCHARGE CONSENT ORDER**

With reference to the application **6624780**, dated: **21.10.2022** of **M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.), At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad** for consent under sections 25/26 of the Water (Prevention & Control of Pollution) Act, 1974, he/they is/are granted consent to bring into use his/their new/altered/existing outlet(s) for discharge of trade effluent and/or domestic sewage at **Clinker Grinding Unit "Grade of Cement-OPC, PPC, PSC, Composite Cement and SSC & Wall Putty" (Capacity-4.5 MMTPA) At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad** for a period upto **31.12.2027** with the following conditions:-

- 1 That, he/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the Board and shall also abide by the obligations under sections 24,31 and 33A of the Water (Prevention & Control of Pollution) Act,1974 and further shall extend co-operation to the Board in performing its functions entrusted under sections 20,21,23,30 and 32 of the Act;
  - 2 That, he /they shall comply with the requirements of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling),Rules 1989, rules 4,5,7,8,10,11,12,13,15 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules,1989; and the provisions of the Public Liability Insurance Act,1991, whichever is applicable;
  - 3 That, he/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;
  - 4 That, he/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. **30.11.2027** or within 30 days from the date of receipt of this order, whichever is applicable.
  - 5 **That the conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this Board;**
  - 6 **That, EC requirement of 33% green belt shall be achieved upto this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in**
    - (i) Its own space available within the premises and parking area;
    - (ii) BIADA land (with consent of BIADA)
    - (iii) Patna-Aurangabad Road, 1Km. north and south of the unit (with approval of parent department).
    - (iv) All Village Road within 1Km. of the plant.
- Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multy-storey canopy. Only tall plants be planted and suitable protection should be provided.
- That, Air Pollution Control facilities (Bag House, Bag filter) shall be operated regularly along with operation of the plant to maintain emission of Particulate Matter within Prescribed standard;



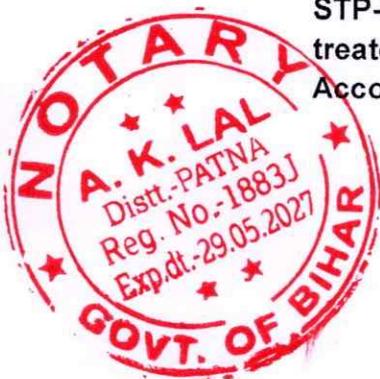
*(Signature)*

- 8 That, Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National ambient air quality standard;
- 9 That, dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;
- 10 That, they shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;
- 11 That, cooling water shall be recycled in the process and no process water be discharged;
- 12 Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;
- 13 The effluent shall conform to the Board's standard and submit report monthly;
- 14 There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;
- 15 That, the unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/habitation/vegetation shall not be effected directly or indirectly;
- 16 That, the unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;
- 17 That, the unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;
- 18 That, ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;
- 19 That, Rain water harvesting system shall be used to minimise abstraction of ground water;
- 20 That, proper housekeeping shall be maintained within the premises.
- 21 The unit shall comply with all above conditions and submit compliance report every year to the Board; and
- 22 That, this consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.

**SPECIAL CONDITIONS:**

As per the reply submitted by the unit vide Ref. No: SCL/NBCP/ENV/2022-23/46, dated 10.03.2023 against the Direction issued by the Board vide Ref. No: 205, Dated: 06.03.2023, it is directed to comply the conditions within the scheduled as below:-

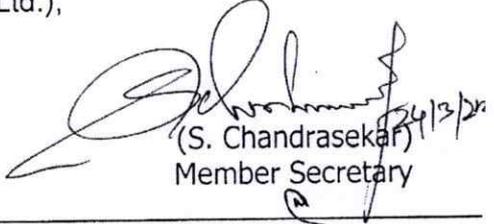
1. **Submit the details of area where green belts have been developed as mentioned in the above said compliance report.**
- \*\*\* By March, 2023.
2. **Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence.**
- \*\*\* By March, 2023.



3. Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence.  
\*\*\* By June, 2023 instead of March, 2024.
4. Ensure permanent installation of High Volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence.  
\*\*\* By March, 2023.
5. Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-mopping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence.  
\*\*\* By June, 2023.
6. Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence.  
\*\*\* By June, 2023.

To

M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.),  
At-Jasoia More, BIADA, Industrial Growth Centre,  
Distt-Aurangabad

  
(S. Chandrasekar)  
Member Secretary

EPABX - 0612-2261250/2262265, Fax - 0612-2261050 E-mail - msbspcb-bih@gov.in, Website - <http://bspcb.bihar.gov.in>



Annex-~~X~~  
Annexure-~~X~~

## BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,  
Patliputra, Patna - 800 010

Ref. No.PT(NOC)-

Patna, dated -

### 'CONSENT-TO-ESTABLISH' (NOC)

UNDER SECTIONS 25/26 OF THE WATER (PREVENATION AND CONTROL OF POLLUTION) ACT, 1974 AND 21 OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981

#### REFERENCE:

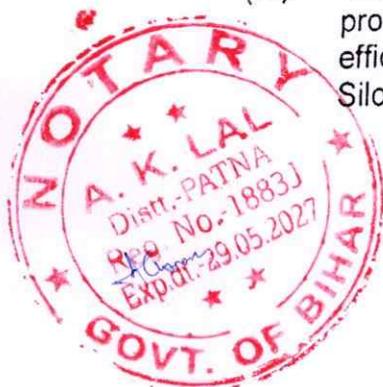
- (i) Name and address of the Proponent: Sri GM Khare, Unit Head, M/s New Bihar Cement Plant (A unit of Shree Cement Ltd., Jasoia More, BIADA Industrial Growth Centre, P.O.+P.S.+Distt-Aurangabad-824101; and
- (ii) Application No.891198, Dated:19.06.2017 of the proponent to establish for Cement Grinding unit Plant at existing premises Plot No-NS-24, NS-29, & NS-28 (P) At- Jasoia More, BIADA Industrial Growth Centre, P.O.+P.S.+Distt-Aurangabad-824101; for Capacity: Cement-5.5 MTPA.

#### AFTER CONSIDERING

- (i) The facts stated in their application;
- (ii) Bihar State Pollution Control Board's Notification No. 26 dated 08.11.2003;
- (iii) Provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981; and
- (iv) Environmental Clearance (EC) issued by SEIAA, Bihar to the project vide ref.no.-67/SEIAA/17, dated 13.06.2017

**NOC IN FAVOUR OF THE PROPONENT AT THE SAID SITE IS HEREBY ACCORDED SUBJECT TO THE FOLLOWING CONDITIONS:**

- (i) The proponent shall obtain 'Consent-to-Operate' under section 25 & 26 of The Water Act, 1974 and section 21 of The Air Act, 1981 prior to commissioning of the plant from Bihar State Pollution Control Board;
- (ii) They shall comply with the provisions(which applicable) of Water (Prevention and Control of Pollution) Act, 1974, The Air (Prevention and Control of Pollution) Act, 1981, The Environment (Protection) Rules, 1986 and notifications issued there under;
- (iii) The effluent (Domestic or Trade) and emission shall conform to the standard prescribed under The Rules. No process wastewater shall be discharged outside the factory premise and 'zero' discharge shall be adopted;
- (iv) They shall install online stack emission monitoring system and ensure its connectivity to CPCB/BSPCB server;
- (v) They shall submit AAQ monitoring report to the Board quarterly and that shall conforms the standard notified by MoEF/CPCB;
- (vi) They shall install adequate air pollution control system viz. Bag filters and stacks of adequate height to control the particulate emissions within 50mg/Nm<sup>3</sup> at various transfer points;
- (vii) The cement grinding shall be carried out in closed cement mill. Further, provision of dust extraction and pollution control system consisting of highly efficient Bag Filters and ID Fan should be provided for Cement Mill, Clinker Silo, Fly Ash Storage Silo, Cement Silo, Wagon and Gypsum Crushing Plant



- with adequate stack height, Stack emissions shall be monitored at regular intervals and records maintained;
- (viii) That they shall install adequate dust collection and extraction system to control dust emission at various transfer points, raw mill handling (unloading, conveying, transporting stacking etc.) bagging and packing areas etc;
- (ix) That, all the raw material stock piles shall be covered. A closed clinker stockpile system shall be provided. All conveyers shall be covered with GI sheets. Covered sheds for storage of raw materials shall be provided. Pneumatic system shall be provided for fly ash handling;
- (x) That regular water sprinkling should be done on the roads inside the plant and other high potential areas to control the fugitive dust emission;
- (xi) They shall submit status of compliance/progress report of the special conditions and general conditions of EC issued by SEIAA, Bihar vide ref. no. 67/SEIAA/17, dated 13.06.2017 after every six months to the Board;
- (xii) They shall submit layout plan/drawing of green belt development(33% of plant area) area, effluent & ambient air quality monitoring stations and rain water harvesting scheme as directed in conditions of EC;
- (xiii) The proponent shall procure and install D.G. Set with a valid Type Approval Certificate and conformity of Production Certificate from the manufacturer as specified under The Rules;
- (xiv) The ambient noise level should not exceed the permissible limit. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75dB (A) (daytime) and 70dB (A) (nighttime) and its subsequent amendments;
- (xv) The proponent shall have to take all possible measures to control water & air pollution, so that surrounding environment / habitation / vegetations should not be effected directly or indirectly; and
- (xvi) That green belt (33% of plant area) shall be developed and maintained.

**NOTE:**

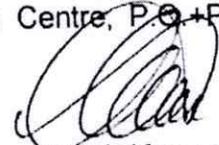
1. Bihar State Pollution Control Board reserves the option to revise or add other conditions, if necessary, for protection of Environment in general and for Pollution Control in particular;
2. The present NOC should not be construed as an assurance for the grant of 'Consent-to-Operate' the proposed plant but shall be subject to compliance of all the conditions indicated above;
3. The NOC, granted, shall be valid for a period of one year from the date of issue; and
4. Issued under the instructions of the Competent Authority.

Sd/-  
(Alok Kumar)  
Member-Secretary

Memo No.:- 75142

Patna, dated:- 3.10.17

Copy forwarded to: Sri GM Khare, Unit Head, M/s New Bihar Cement Plant (A unit of Shree Cement Ltd., Jasoia More, BIADA Industrial Growth Centre, P.O.+P.S.+Distt-Aurangabad-824101 for information and necessary action.

  
(Alok Kumar)  
Member-Secretary





**BIHAR STATE POLLUTION CONTROL BOARD**  
Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,  
Patliputra, Patna - 800 010

Ref. No.- 502

Patna, dated- 24/02/23

**EMISSION CONSENT ORDER**

With reference to the application No.- 6720825, dated: 01.11.2022 of M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.), At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for consent under sections 21 of the Air (Prevention & Control of Pollution) Act, 1981, he/they is/are granted consent to operate his/their plant **Clinker Grinding Unit "Grade of Cement- OPC, PPC, PSC, Composite Cement and SSC & Wall Putty" (Capacity-4.5 MMTPA) At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad** for a period upto **31.12.2027** with the following conditions:-

- 1 That, he/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the Board and shall also abide by the obligations under sections 22,23 and 31A of the Air(Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the Board in performing its functions entrusted under sections 24,25 and 26 of the Act ;
- 2 That, he /they shall comply with the requirements of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling), Rules 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules,1989; and the provisions of the Public Liability Insurance Act, 1991, whichever is applicable;
- 3 That, he/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;
- 4 That, he/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. **30.11.2027** or within 30 days from the date of receipt of this order, whichever is applicable;
- 5 **That the conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this Board;**
- 6 **That, EC requirement of 33% green belt shall be achieved upto this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in**
  - (i) Its own space available within the premises and parking area;
  - (ii) BIADA land (with consent of BIADA)
  - (iii) Patna-Aurangabad Road, 1Km. north and south of the unit (with approval of parent department).
  - (iv) All Village Road within 1Km. of the plant.

Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multy-storey canopy. Only tall plants be planted and suitable protection should be provided.
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*[Signature]*

- 9 That, dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;
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**SPECIAL CONDITIONS:**

As per the reply submitted by the unit vide Ref. No: SCL/NBCP/ENV/2022-23/46, dated 10.03.2023 against the Direction issued by the Board vide Ref. No: 205, Dated: 06.03.2023, it is directed to comply the conditions within the scheduled as below:-

1. Submit the details of area where green belts have been developed as mentioned in the above said compliance report.  
\*\*\* By March, 2023.
2. Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence.  
\*\*\* By March, 2023.
3. Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence.  
\*\*\* By June, 2023 instead of March, 2024.



*(Handwritten signature)*

4. Ensure permanent installation of High Volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence.

\*\*\* By March, 2023.

5. Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence.

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\*\*\* By June, 2023.

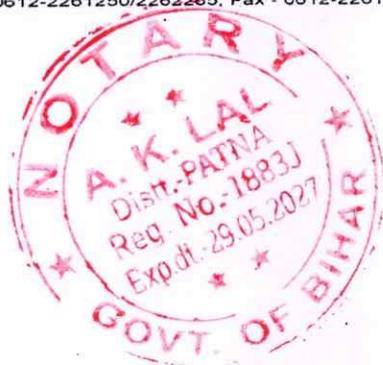
To

M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.),  
At-Jasoia More, BIADA, Industrial Growth Centre,  
Distt-Aurangabad

  
(S. Chandrasekar)  
Member Secretary

24/3/23

EPABX - 0612-2261250/2262265, Fax - 0612-2261050 E-mail - msbspcc-bih@gov.in, Website - <http://bspccbihar.gov.in>





**BIHAR STATE POLLUTION CONTROL BOARD**  
Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,  
Patliputra, Patna – 800 010

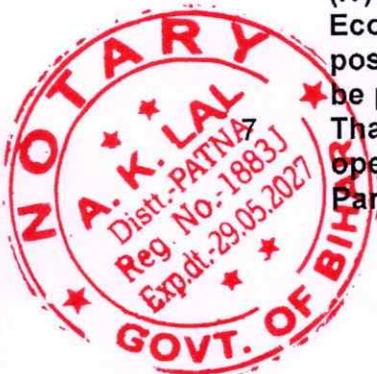
Ref. No.- 503

Patna. dated- 24/03/23

**DISCHARGE CONSENT ORDER**

With reference to the application 6720825, dated: 01.11.2022 of M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.), At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for consent under sections 25/26 of the Water (Prevention & Control of Pollution) Act, 1974, he/they is/are granted consent to bring into use his/their new/altered/existing outlet(s) for discharge of trade effluent and/or domestic sewage at Clinker Grinding Unit "Grade of Cement-OPC, PPC, PSC, Composite Cement and SSC & Wall Putty" (Capacity-4.5 MMTPA) At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for a period upto 31.12.2027 with the following conditions:-

- 1 That, he/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the Board and shall also abide by the obligations under sections 24,31 and 33A of the Water (Prevention & Control of Pollution) Act,1974 and further shall extend co-operation to the Board in performing its functions entrusted under sections 20,21,23,30 and 32 of the Act;
  - 2 That, he /they shall comply with the requirements of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling),Rules 1989, rules 4,5,7,8,10,11,12,13,15 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules,1989; and the provisions of the Public Liability Insurance Act,1991, whichever is applicable;
  - 3 That, he/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;
  - 4 That, he/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order, whichever is applicable.
  - 5 That the conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this Board;
  - 6 That, EC requirement of 33% green belt shall be achieved upto this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in
    - (i) Its own space available within the premises and parking area;
    - (ii) BIADA land (with consent of BIADA)
    - (iii) Patna-Aurangabad Road, 1Km. north and south of the unit (with approval of parent department).
    - (iv) All Village Road within 1Km. of the plant.
- Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multy-storey canopy. Only tall plants be planted and suitable protection should be provided.
- That, Air Pollution Control facilities (Bag House, Bag filter) shall be operated regularly along with operation of the plant to maintain emission of Particulate Matter within Prescribed standard;



- 8 That, Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National ambient air quality standard;
- 9 That, dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;
- 10 That, they shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;
- 11 That, cooling water shall be recycled in the process and no process water be discharged;
- 12 Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;
- 13 The effluent shall conform to the Board's standard and submit report monthly;
- 14 There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;
- 15 That, the unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/habitation/vegetation shall not be effected directly or indirectly;
- 16 That, the unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;
- 17 That, the unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;
- 18 That, ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;
- 19 That, Rain water harvesting system shall be used to minimise abstraction of ground water;
- 20 That, proper housekeeping shall be maintained within the premises.
- 21 The unit shall comply with all above conditions and submit compliance report every year to the Board; and
- 22 That, this consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.

**SPECIAL CONDITIONS:**

As per the reply submitted by the unit vide Ref. No: SCL/NBCP/ENV/2022-23/46, dated 10.03.2023 against the Direction issued by the Board vide Ref. No: 205, Dated: 06.03.2023, it is directed to comply the conditions within the scheduled as below:-

1. **Submit the details of area where green belts have been developed as mentioned in the above said compliance report.**  
\*\*\* By March, 2023.
2. **Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence.**  
\*\*\* By March, 2023.



3. Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence.  
\*\*\* By June, 2023 instead of March, 2024.
4. Ensure permanent installation of High Volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence.  
\*\*\* By March, 2023.
5. Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence.  
\*\*\* By June, 2023.
6. Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence.  
\*\*\* By June, 2023.

To

M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.),  
At-Jasoia More, BIADA, Industrial Growth Centre,  
Distt-Aurangabad

  
(S. Chandrasekar)  
Member Secretary

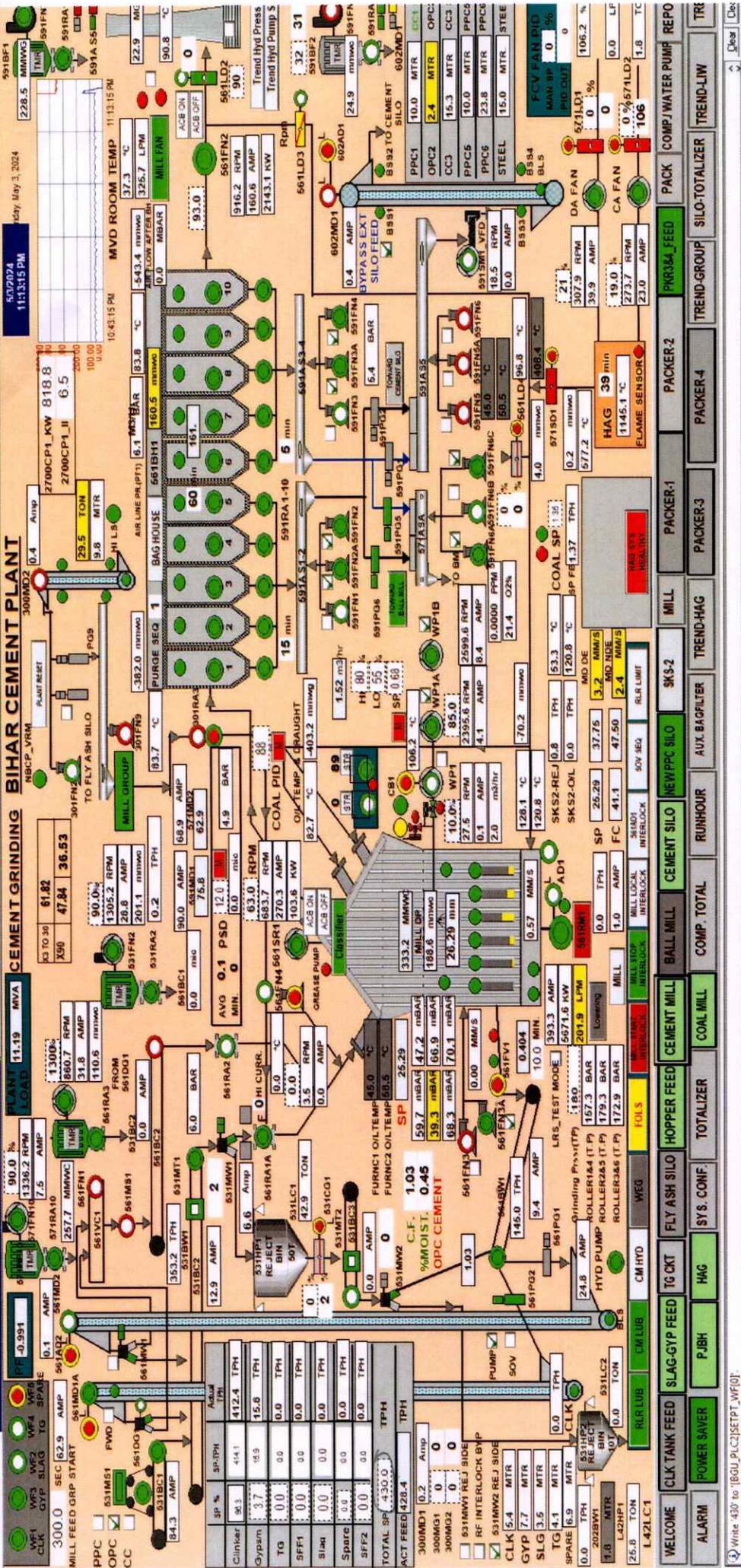
EPABX - 0612-2261250/2262265, Fax - 0612-2261050 E-mail - msbspcb-bih@gov.in, Website - <http://bspcb.bihar.gov.in>





BIHAR CEMENT PLANT  
ADMIN.HPSLENOVO

03 May 2024 23:13:15



23:13 Friday 08-05-2024

ENG

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Write 430 to [80U\_PLC2]SETPL\_WF01

Annexure-XIII

NOTARY  
A. K. LAL  
Distt.-PATNA  
Reg. No.-18883J  
Exp.dt.-29.05.2027  
GOVT. OF BIHAR

| Raw Material Item   | Internal Receipt |          |          | External Receipt |          |            | Consumption |           |            |
|---------------------|------------------|----------|----------|------------------|----------|------------|-------------|-----------|------------|
|                     | Today            | Month    | Year     | Today            | Month    | Year       | Today       | Month     | Year       |
| Gypsum              | 21390.276        |          |          | 926.770          | 3415.785 | 47661.757  | 596.000     | 19675.000 | 19675.000  |
| Fly Ash             | 4107.160         |          |          | 0.000            | 0.000    | 115773.150 | 1132.000    | 56298.000 | 56298.000  |
| Treated Pond Ash    | 509.810          |          |          | 0.000            | 0.000    | 0.000      | 0.000       | 0.000     | 0.000      |
| Agro                | 0.860            |          |          | 0.000            | 0.000    | 0.000      | 0.000       | 0.000     | 0.000      |
| Alternate Fuels     | 0.000            |          |          | 0.000            | 0.000    | 0.000      | 0.000       | 0.000     | 0.000      |
| Bituminous          | 37.540           |          |          | 0.000            | 0.000    | 1563.190   | 21.000      | 1059.500  | 1059.500   |
| Imported Fuel       | 314.960          |          |          | 0.000            | 0.000    | 277.050    | 0.000       | 200.000   | 314.990    |
| Petcoke(Other)      | 0.000            |          |          | 0.000            | 0.000    | 0.000      | 0.000       | 0.000     | 0.000      |
| Imported Fuel(SA)   | 0.000            |          |          | 0.000            | 0.000    | 0.000      | 0.000       | 0.000     | 0.000      |
| Imported Fuel (USA) | 3841.240         |          |          | 0.000            | 0.000    | 90.820     | 0.000       | 12375.000 | 4024.240   |
| GBFS Slag           | 17092.098        |          |          | 0.000            | 0.000    | 2447.360   | 0.000       | 908.000   | 17092.098  |
| GBFS Slag B         | 0.000            |          |          | 0.000            | 0.000    | 0.000      | 0.000       | 0.000     | 0.000      |
| Clinker             | 20503.493        | 1708.410 | 5388.700 | 0.000            | 0.000    | 28753.200  | 3675.000    | 6687.000  | 103704.000 |

| Raw Material Issue/Transfer Item | Grinding Units |          |           |
|----------------------------------|----------------|----------|-----------|
|                                  | Today          | Month    | Year      |
| Gypsum                           | 500.000        | 1300.000 | 23130.000 |
| Fly Ash                          | 500.000        | 3200.000 | 58400.000 |
| Agro                             | 0.000          | 0.000    | 90.000    |
| Bituminous                       | 0.000          | 0.000    | 520.000   |
| Imported Fuel                    | 0.000          | 0.000    | 150.000   |
| GBFS Slag                        | 0.000          | 0.000    | 800.000   |
| Clinker                          | 0.000          | 4000.000 | 82045.260 |

| Raw Material Int. Receipt Item | BWR   |       |          |
|--------------------------------|-------|-------|----------|
|                                | Today | Month | Year     |
| Imported Fuel (USA)            | 0.000 | 0.000 | 3860.420 |
|                                |       |       | 83.000   |
|                                |       |       | 83.000   |

| Section        | Unit   | Item        | Opening Stock |          |            | Production |       |       | Consumption |        |          | Running Hrs |            |           |         |           |
|----------------|--------|-------------|---------------|----------|------------|------------|-------|-------|-------------|--------|----------|-------------|------------|-----------|---------|-----------|
|                |        |             | Today         | Month    | Year       | Today      | Month | Year  | Today       | Month  | Year     | Run Hrs.    | Month Hrs. | Year Hrs. | Day TPH | Month TPH |
| COAL MILL      | UNIT-1 | Coal        | 29.000        | 21.000   | 1259.500   | 57.000     | 0.000 | 0.000 | 21.000      | 57.000 | 1260.000 | 29.000      | 14.45      | 308.00    | 4.00    | 3.88      |
| CEMENT MILL    | UNIT-1 | GGBFS Slag  | 0.000         | 0.000    | 0.000      | 0.000      | 0.000 | 0.000 | 0.000       | 0.000  | 0.000    | 0.000       | 0.00       | 0.00      | 0.00    | 0.00      |
| CEMENT MILL    | UNIT-1 | CCR         | 0.000         | 0.000    | 0.000      | 0.000      | 0.000 | 0.000 | 0.000       | 0.000  | 0.000    | 0.000       | 0.00       | 0.00      | 0.00    | 0.00      |
| CEMENT BLENDER | UNIT-1 | PSC         | 0.000         | 0.000    | 0.000      | 0.000      | 0.000 | 0.000 | 0.000       | 0.000  | 0.000    | 0.000       | 0.00       | 0.00      | 0.00    | 0.00      |
| CEMENT MILL    | UNIT-1 | PSC         | 0.000         | 0.000    | 0.000      | 0.000      | 0.000 | 0.000 | 0.000       | 0.000  | 0.000    | 0.000       | 0.00       | 0.00      | 0.00    | 0.00      |
| CEMENT MILL    | UNIT-1 | OPC 43      | 2499.000      | 3876.000 | 29698.000  | 0.000      | 0.000 | 0.000 | 0.000       | 0.000  | 0.000    | 0.000       | 9.30       | 14.20     | 99.30   | 263.05    |
| CEMENT MILL    | UNIT-1 | PPC         | 2907.000      | 4365.000 | 123197.000 | 0.000      | 0.000 | 0.000 | 0.000       | 0.000  | 0.000    | 0.000       | 7.15       | 11.30     | 302.25  | 400.97    |
| CEMENT MILL    | UNIT-1 | PPC PREMIUM | 0.000         | 0.000    | 0.000      | 0.000      | 0.000 | 0.000 | 0.000       | 0.000  | 0.000    | 0.000       | 0.00       | 0.00      | 0.00    | 0.00      |
| CEMENT MILL    | UNIT-1 | SSC         | 0.000         | 0.000    | 0.000      | 0.000      | 0.000 | 0.000 | 0.000       | 0.000  | 0.000    | 0.000       | 0.00       | 0.00      | 0.00    | 0.00      |
| CEMENT MILL    | UNIT-1 | CC          | 0.000         | 0.000    | 39358.000  | 2941.000   | 0.000 | 0.000 | 0.000       | 0.000  | 0.000    | 0.000       | 0.00       | 9.35      | 130.00  | 0.00      |

| Section        | Unit        | Item | Opening Stock |          |            | Production |       |       | Consumption |       |       | Running Hrs |            |           |         |           |
|----------------|-------------|------|---------------|----------|------------|------------|-------|-------|-------------|-------|-------|-------------|------------|-----------|---------|-----------|
|                |             |      | Today         | Month    | Year       | Today      | Month | Year  | Today       | Month | Year  | Run Hrs.    | Month Hrs. | Year Hrs. | Day TPH | Month TPH |
| CEMENT BLENDER | PSC         |      | 0.000         | 0.000    | 0.000      | 0.000      | 0.000 | 0.000 | 0.000       | 0.000 | 0.000 | 0.000       | 0.00       | 0.00      | 0.00    | 0.00      |
| CEMENT MILL    | SSC         |      | 0.000         | 0.000    | 0.000      | 0.000      | 0.000 | 0.000 | 0.000       | 0.000 | 0.000 | 0.000       | 0.00       | 0.00      | 0.00    | 0.00      |
| CEMENT MILL    | PSC         |      | 0.000         | 0.000    | 0.000      | 0.000      | 0.000 | 0.000 | 0.000       | 0.000 | 0.000 | 0.000       | 0.00       | 0.00      | 0.00    | 0.00      |
| CEMENT MILL    | PPC PREMIUM |      | 0.000         | 0.000    | 0.000      | 0.000      | 0.000 | 0.000 | 0.000       | 0.000 | 0.000 | 0.000       | 0.00       | 0.00      | 0.00    | 0.00      |
| CEMENT MILL    | PPC         |      | 15361.802     | 2907.000 | 123197.000 | 0.000      | 0.000 | 0.000 | 0.000       | 0.000 | 0.000 | 0.000       | 7.15       | 11.30     | 302.25  | 400.97    |
| CEMENT MILL    | OPC 43      |      | 201.012       | 2496.000 | 29698.000  | 0.000      | 0.000 | 0.000 | 0.000       | 0.000 | 0.000 | 0.000       | 9.30       | 14.20     | 99.30   | 263.05    |
| CEMENT MILL    | CC          |      | 3339.892      | 0.000    | 39358.000  | 2941.000   | 0.000 | 0.000 | 0.000       | 0.000 | 0.000 | 0.000       | 0.00       | 9.35      | 130.00  | 0.00      |

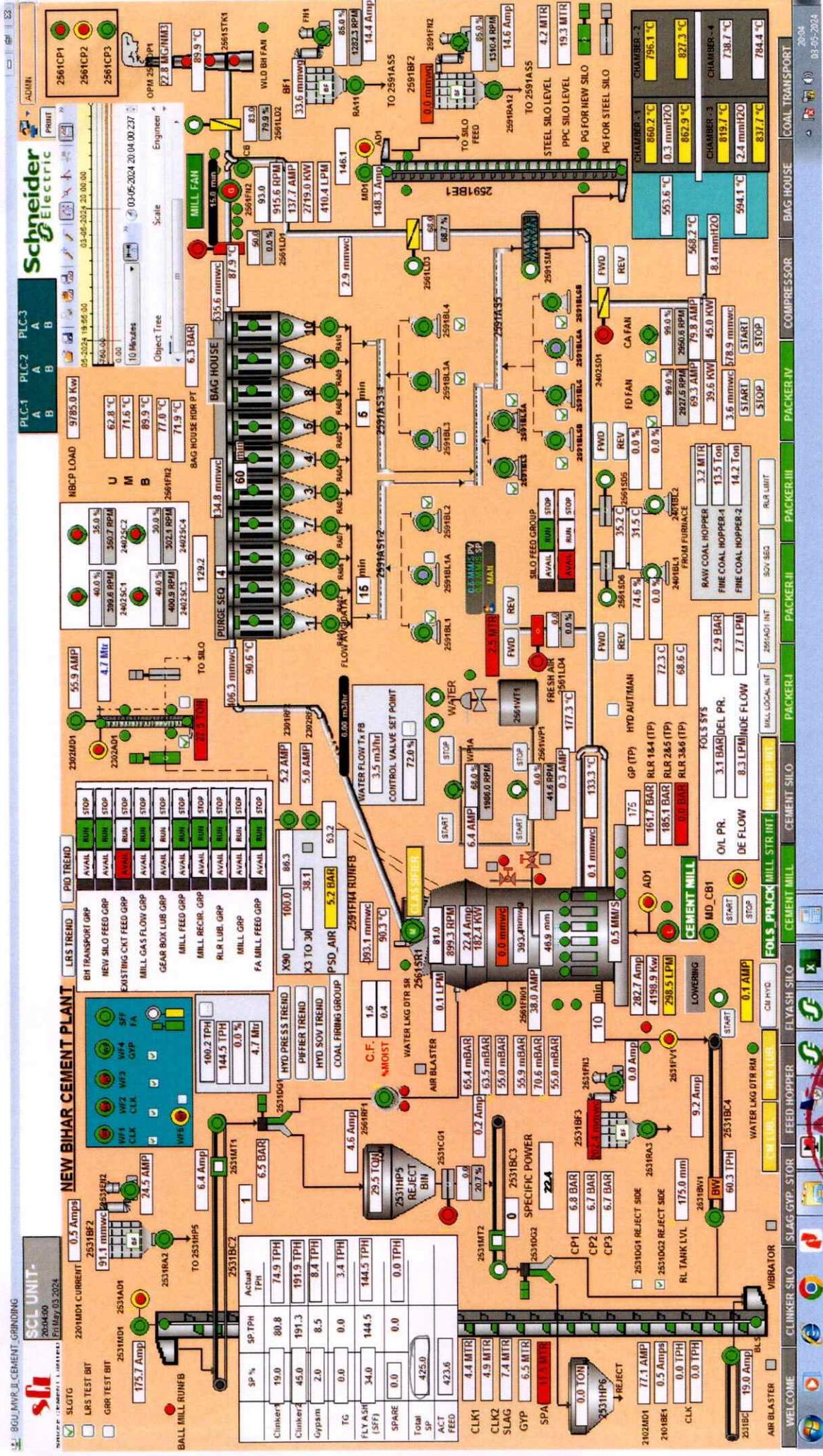
| Clinker Receipt RPR | RHH / Tilda |           |      |
|---------------------|-------------|-----------|------|
|                     | Today       | Month     | Year |
|                     | 40.720      | 1687.690  |      |
|                     | 583.770     | 4804.930  |      |
|                     | 75785.650   | 75234.960 |      |

| Section     | Unit   | Item             | Opening Stock |         |          | Production |         |          | Consumption |       |       | Running Hrs |            |           |         |           |
|-------------|--------|------------------|---------------|---------|----------|------------|---------|----------|-------------|-------|-------|-------------|------------|-----------|---------|-----------|
|             |        |                  | Today         | Month   | Year     | Today      | Month   | Year     | Today       | Month | Year  | Run Hrs.    | Month Hrs. | Year Hrs. | Day TPH | Month TPH |
| CEMENT MILL | UNIT-1 | OPC 43           | 0.000         | 0.000   | 0.000    | 0.000      | 0.000   | 0.000    | 0.000       | 0.000 | 0.000 | 0.000       | 0.00       | 0.00      | 0.00    | 0.00      |
| CEMENT MILL | UNIT-1 | Loose Dispatch * | 87.760        | 451.430 | 7372.182 | 0.000      | 137.120 | 1124.541 | 0.000       | 0.000 | 0.000 | 0.000       | 0.00       | 0.00      | 0.00    | 0.00      |
| CEMENT MILL | UNIT-1 | Other Sample *   | 0.000         | 0.000   | 0.400    | 0.000      | 0.000   | 1.720    | 0.000       | 0.000 | 0.000 | 0.000       | 0.00       | 0.00      | 0.00    | 0.494     |
| CEMENT MILL | UNIT-1 | Self Cons.       | 0.000         | 0.000   | 0.000    | 0.000      | 0.000   | 41.000   | 0.000       | 0.000 | 0.000 | 0.000       | 0.00       | 0.00      | 0.00    | 0.000     |



A. K. Singh

Annexure - XIV



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NEW BIHAR CEMENT PLANT  
( A UNIT OF SHREE CEMENT LIMITED )

Production Report For the Date: Friday, May 03, 2024

| Raw Material          | Internal Receipt |          |           | External Receipt |        |         | Consumption |          |           | Closing Stock |
|-----------------------|------------------|----------|-----------|------------------|--------|---------|-------------|----------|-----------|---------------|
|                       | Today            | Month    | Year      | Today            | Month  | Year    | Today       | Month    | Year      |               |
| Gypsum                | 534.210          | 1300.000 | 23130.000 | 0.000            | 0.000  | 0.000   | 601.000     | 1576.000 | 21007.000 | 433.210       |
| Fly Ash               | 3990.978         | 500.000  | 56400.000 | 0.000            | 0.000  | 0.000   | 1625.000    | 4219.000 | 56565.000 | 2866.978      |
| Treated Pond Ash      | 560.000          | 0.000    | 0.000     | 0.000            | 0.000  | 0.000   | 0.000       | 0.000    | 0.000     | 560.000       |
| Agro                  | 93.770           | 0.000    | 90.000    | 0.000            | 10.670 | 278.860 |             |          |           | 93.770        |
| Alternate Fuels       | 83.740           | 0.000    | 0.000     |                  |        |         |             |          |           | 83.240        |
| Bituminous            | 12.500           | 0.000    | 520.000   |                  |        |         |             |          |           | 0.000         |
| Imported Fuel         | 63.000           | 0.000    | 150.000   |                  |        |         |             |          |           | 56.500        |
| Imported Fuel (USA)   | 0.000            | 0.000    | 0.000     |                  |        |         |             |          |           | 0.000         |
| Indian Coal (Linkage) | 0.000            | 0.000    | 0.000     |                  |        |         |             |          |           | 0.000         |
| GBFS_Slag             | 747.000          | 0.000    | 800.000   |                  |        |         | 0.000       | 0.000    | 842.000   | 747.000       |
| Clinker               | 28475.848        | 0.000    | 82000.000 |                  |        |         | 2424.000    | 6275.000 | 83976.000 | 26051.848     |

| Raw Material Int. Receipt | BGU     |          |           |
|---------------------------|---------|----------|-----------|
|                           | Today   | Month    | Year      |
| Agro                      | 0.000   | 0.000    | 90.000    |
| Bituminous                | 0.000   | 0.000    | 520.000   |
| Fly Ash                   | 500.000 | 3200.000 | 58400.000 |
| GBFS_Slag                 | 0.000   | 0.000    | 800.000   |
| Gypsum                    | 500.000 | 1300.000 | 23130.000 |
| Imported Fuel             | 0.000   | 0.000    | 150.000   |

Department wise Production & Stock

| Section     | Unit   | Item   | Production |           |            | Consumption |       |       | Running Hrs |            |           |        |        |
|-------------|--------|--------|------------|-----------|------------|-------------|-------|-------|-------------|------------|-----------|--------|--------|
|             |        |        | Today      | Month     | Year       | Today       | Month | Year  | Run Hrs.    | Month Hrs. | Year Hrs. |        |        |
| CEMENT MILL | UNIT-1 | PPC    | 4650.000   | 12070.000 | 160029.000 | 0.000       | 0.000 | 0.000 | 15.30       | 39.40      | 519.50    | 300.00 | 304.29 |
|             | UNIT-1 | CC     | 0.000      | 0.000     | 2361.000   | 0.000       | 0.000 | 0.000 | 0.00        | 0.00       | 10.50     | 0.00   | 0.00   |
|             | UNIT-1 | OPC 43 | 0.000      | 0.000     | 0.000      | 0.000       | 0.000 | 0.000 | 0.00        | 0.00       | 0.00      | 0.00   | 0.00   |
| CEMENT MILL | PPC    |        | 4650.000   | 12070.000 | 160029.000 | 0.000       | 0.000 | 0.000 | 15.30       | 39.40      | 519.50    | 300.00 | 304.29 |
| CEMENT MILL | OPC 43 |        | 0.000      | 0.000     | 0.000      | 0.000       | 0.000 | 0.000 | 0.00        | 0.00       | 0.00      | 0.00   | 0.00   |
| CEMENT MILL | CC     |        | 0.000      | 0.000     | 2361.000   | 0.000       | 0.000 | 0.000 | 0.00        | 0.00       | 10.50     | 0.00   | 0.00   |

| Clinker Receipt | BGU   |       |           |
|-----------------|-------|-------|-----------|
|                 | Today | Month | Year      |
| Today           | 0.000 | 0.000 | 4000.000  |
| Month           | 0.000 | 0.000 | 4000.000  |
| Year            | 0.000 | 0.000 | 82000.000 |

| Other Sample *<br>Self Cons. | OPC 43 |       |       | PPC   |       |       | CC    |       |       |
|------------------------------|--------|-------|-------|-------|-------|-------|-------|-------|-------|
|                              | Today  | Month | Year  | Today | Month | Year  | Today | Month | Year  |
| Today                        | 0.000  | 0.000 | 0.000 | 0.000 | 0.000 | 2.246 | 0.000 | 0.000 | 0.075 |
| Month                        | 0.000  | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| Year                         | 0.000  | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |



\* Loose

Annexure - XV

**SHREE CEMENT LTD.  
BIHAR CEMENT PLANT  
BAG HOUSE AND BAG FILTER DETAILS**

| S. N. | Bag Filter | Area                          | Location                    | Gas Flow in m <sup>3</sup> /h | QTY | Bag Size           | No. of Bag |
|-------|------------|-------------------------------|-----------------------------|-------------------------------|-----|--------------------|------------|
| 1     | 561BH1     | Cement Mill                   | Bag house                   | 1030750                       | 1   | Dia 164mm L 8 M    | 4284       |
| 2     | 01BF1      | Clinker Unloading             | Raw Material Handling       | 25000                         | 1   | Dia 152mm L 3.66 M | 198        |
| 3     | 01BF2      | Clinker Unloading             | Raw Material Handling       | 25000                         | 1   | Dia 152mm L 3.66 M | 198        |
| 4     | 01BF3      | Clinker Unloading             | Raw Material Handling       | 25000                         | 1   | Dia 152mm L 3.66 M | 198        |
| 5     | 01BF5      | Clinker Silo Top              | Clinker Silo Top            | 20000                         | 1   | Dia 152mm L 3.66 M | 165        |
| 6     | 1013F1A    | Clinker Unloading             | Transfer Tower              | 15000                         | 1   | Dia 152mm L 3.66 M | 198        |
| 7     | 02BF1      | Clinker Extraction            | Transfer Point 3            | 15000                         | 1   | Dia 152mm L 3.66 M | 121        |
| 8     | 02BF2      | Cement Mill Hopper            | Hopper Building             | 15000                         | 1   | Dia 152mm L 3.66 M | 121        |
| 9     | 201BF1     | Slag/Gypsum/Coal Unloading    | Raw Material Handling       | 20000                         | 1   | Dia 152mm L 3.66 M | 165        |
| 10    | 201BF2     | Slag/Gypsum/Coal Unloading    | Raw Material Handling       | 20000                         | 1   | Dia 152mm L 3.66 M | 165        |
| 11    | 201BF3     | Slag/Gypsum/Coal Unloading    | Raw Material Handling       | 20000                         | 1   | Dia 152mm L 3.66 M | 165        |
| 12    | 202BF1     | Slag/Gypsum/Coal Transporting | Transfer Point 1            | 7500                          | 1   | Dia 152mm L 3.66 M | 60         |
| 13    | 202BF2     | Slag/Gypsum/Coal Transporting | Transfer Point 2            | 7500                          | 1   | Dia 152mm L 3.66 M | 60         |
| 14    | 202BF3     | Cement Mill Hopper            | Hopper Building             | 12000                         | 1   | Dia 152mm L 3.66 M | 99         |
| 15    | 301BF1     | Flyash Silo Top               | Flyash Silo top             | 12500                         | 1   | Dia 152mm L 3.66 M | 99         |
| 16    | 301BF2     | Flyash Extraction             | Inside of Flyash Silo       | 6000                          | 1   | Dia 152mm L 2.5 M  | 49         |
| 17    | 531BF1     | Cement Mill Hopper            | Hopper Building             | 15000                         | 1   | Dia 152mm L 3.66 M | 121        |
| 18    | 531BF2     | Cement Mill                   | CM Recirculation            | 15000                         | 1   | Dia 152mm L 3.66 M | 121        |
| 19    | 561BF1     | Cement Mill                   | CM Recirculation            | 20000                         | 1   | Dia 152mm L 3.66 M | 165        |
| 20    | 591BF7     | Bag House                     | Bag House Discharge Airside | 7500                          | 1   | Dia 152mm L 3.66 M | 60         |
| 21    | 591BF8     | Bag House                     | Bag House Discharge Airside | 4000                          | 1   | Dia 152mm L 3.66 M | 36         |
| 22    | 601BF1     | Cement Silo 1 Top             | Silo Top                    | 7500                          | 1   | Dia 152mm L 3.66 M | 60         |
| 23    | 602BF1     | Cement Silo 2 Top             | Silo Top                    | 7500                          | 1   | Dia 152mm L 3.66 M | 60         |
| 24    | 603BF1     | Cement Silo 3 Top             | Silo Top                    | 7500                          | 1   | Dia 152mm L 3.66 M | 60         |
| 25    | 604BF1     | Cement Silo 4 Top             | Silo Top                    | 6000                          | 1   | Dia 152mm L 3.66 M | 49         |
| 26    | 601BF2     | Cement Silo 1 Extraction      | Silo Inside                 | 6000                          | 1   | Dia 152mm L 2.5 M  | 49         |
| 27    | 602BF2     | Cement Silo 2 Extraction      | Silo Inside                 | 6000                          | 1   | Dia 152mm L 2.5 M  | 49         |
| 28    | 603BF2     | Cement Silo 3 Extraction      | Silo Inside                 | 6000                          | 1   | Dia 152mm L 2.5 M  | 49         |

Annex - XV

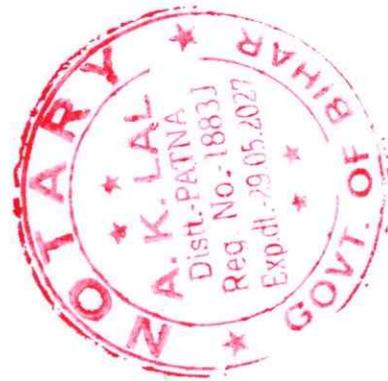
**SHREE CEMENT LTD.  
BIHAR CEMENT PLANT  
BAG HOUSE AND BAG FILTER DETAILS**



| S. N. | Bag Filter | Area                      | Location                  | Gas Flow in m3/h | QTY | Bag Size           | No. of Bag |
|-------|------------|---------------------------|---------------------------|------------------|-----|--------------------|------------|
| 29    | 604BF2     | Blender Building          | Blender Building          | 10000            | 1   | Dia 152mm L 3.66 M | 96         |
| 30    | 605BF1     | Cement Silo 5 Extraction  | Silo Inside               | 5000             | 1   | Dia 152mm L 3.66 M | 49         |
| 31    | 605BF2     | Cement Silo 5 Extraction  | Bucket Elevator Discharge | 6500             | 1   | Dia 152mm L 3.66 M | 60         |
| 32    | 605BF3     | Cement Silo 5 Extraction  | 100T Bin Air Slide        | 7500             | 1   | Dia 152mm L 3.66 M | 60         |
| 33    | 605BF4     | Cement Silo 5 Extraction  | 100T Bin Top              | 7500             | 1   | Dia 152mm L 3.66 M | 60         |
| 34    | 606BF1     | Cement Silo 6 Extraction  | Silo Inside               | 5000             | 1   | Dia 152mm L 3.66 M | 49         |
| 35    | 606BF2     | Cement Silo 6 Extraction  | Bucket Elevator Discharge | 6000             | 1   | Dia 152mm L 3.66 M | 49         |
| 36    | 612BF1     | Packing Plant             | Packing Plant Building    | 5000             | 1   | Dia 152mm L 3.66 M | 49         |
| 37    | 611BF1     | Packing Plant             | Packing Plant Building    | 40000            | 1   | Dia 152mm L 3.66 M | 320        |
| 38    | 621BF1     | Packing Plant             | Packing Plant Building    | 40000            | 1   | Dia 152mm L 3.66 M | 320        |
| 39    | 631BF1     | Packing Plant             | Packing Plant Building    | 40000            | 1   | Dia 152mm L 3.66 M | 320        |
| 40    | 641BF1     | Packing Plant             | Packing Plant Building    | 40000            | 1   | Dia 152mm L 3.66 M | 320        |
| 41    | 611BF2     | Packing Plant             | Packing Plant Building    | 20000            | 1   | Dia 152mm L 3.66 M | 165        |
| 42    | 621BF2     | Packing Plant             | Packing Plant Building    | 20000            | 1   | Dia 152mm L 3.66 M | 165        |
| 43    | 631BF2     | Packing Plant             | Packing Plant Building    | 20000            | 1   | Dia 152mm L 3.66 M | 165        |
| 44    | 641BF2     | Packing Plant             | Packing Plant Building    | 20000            | 1   | Dia 152mm L 3.66 M | 165        |
| 45    | L42BF1     | Coal Mill                 | Coal Mill Building        | 45000            | 1   | Dia 152mm L 3.66 M | 360        |
| 46    | L42BF2     | Coal Mill                 | Coal Mill Building        | 6000             | 1   | Dia 152mm L 3.66 M | 49         |
| 47    | 300BF1     | Flyash Unloading          | Flyash Unloading          | 40000            | 1   | Dia 152mm L 3.66 M | 320        |
| 48    | 300BF2     | Flyash Unloading          | Flyash Unloading          | 40000            | 1   | Dia 152mm L 3.66 M | 320        |
| 49    | 300BF3     | Flyash Transporting       | Flyash Transfer point     | 13000            | 1   | Dia 152mm L 3.66 M | 99         |
| 50    | 300BF4     | Flyash Transporting       | Flyash Transfer point     | 7500             | 1   | Dia 152mm L 3.66 M | 60         |
| 51    | 301BF1     | Flyash Feeding to Blender | Flyash 150T Bin Top       | 7500             | 1   | Dia 152mm L 3.66 M | 60         |
| 52    | 571BF1     | Ball Mill                 | Ball Mill                 | 65000            | 1   | Dia 152mm L 3.66 M | 616        |
| 53    | 571BF2     | SKS venting               | Ball Mill                 | 55000            | 1   | Dia 152mm L 3.66 M | 532        |
| 54    | 571BF3     | Ball Mill Below Cyclone   | Ball Mill                 | 10000            | 1   | Dia 152mm L 3.66 M | 96         |
| 55    | 571BF4     | Ball Mill Discharge BE    | Ball Mill                 | 5000             | 1   | Dia 152mm L 3.66 M | 49         |
| 56    | 571BF5     | Ball Mill                 | Ball Mill                 | 10000            | 1   | Dia 152mm L 3.66 M | 96         |

**SHREE CEMENT LTD.  
BIHAR CEMENT PLANT  
BAG HOUSE AND BAG FILTER DETAILS**

| S. N. | Bag Filter | Area                                      | Location           | Gas Flow in m3/h | QTY | Bag Size           | No. of Bag |
|-------|------------|---|--------------------|------------------|-----|--------------------|------------|
| 57    | 571BF6     | Ball Mill Reject Air Slide Near Coal mill | Ball Mill          | 10000            | 1   | Dia 152mm L 3.66 M | 96         |
| 58    | 571BF7     | Cement Silo 5 BE Discharge                | Silo Top           | 10000            | 1   | Dia 152mm L 3.66 M | 96         |
| 59    | 571BF8     | Cement Silo 5 Top                         | Silo Top           | 10000            | 1   | Dia 152mm L 3.66 M | 96         |
| 60    | 571BF9     | Cement Silo 6 Top                         | Silo Top           | 10000            | 1   | Dia 152mm L 3.66 M | 96         |
| 61    | 571BF10    | Reject BE Top                             | CM Recirculation   | 5000             | 1   | Dia 152mm L 3.66 M | 49         |
| 62    | 571BF11    | Reject BE Bottom                          | CM Recirculation   | 5000             | 1   | Dia 152mm L 3.66 M | 49         |
| 63    | 571BF12    | Ball Mill SKS Feeding Airslide            | Ball Mill          | 5000             | 1   | Dia 152mm L 3.66 M | 96         |
| 64    | 102BF1A    | Clinker Silo Tunnel                       | Clinker Extraction | 25000            | 1   | Dia 149mm L 3.66 M | 196        |
| 65    | 581BF1     | SKS 4000 Bag                              | SKS 4000           | 109000           | 1   | Dia 150mm L 3.66 M | 1008       |
| 66    | 581BF2     | SKS Reject Elevator and Airslide          | SKS 4000           | 7500             | 1   | Dia 149mm L 3.66 M | 60         |
| 67    | 581BF3     | SKS Reject2                               | SKS 4000           | 7500             | 1   | Dia 149mm L 3.66 M | 60         |
| 68    | 581BF4     | SKS Cyclone Discharge Air Slide           | SKS 4000           | 10000            | 1   | Dia 149mm L 3.66 M | 81         |
| 69    | 581BF5     | Silo Feeding Elevator top                 | SKS 4000           | 7500             | 1   | Dia 149mm L 3.66 M | 60         |
|       |            |   | Total              | 69               |     |                    |            |



**SHREE CEMENT LTD.  
NEW BIHAR CEMENT PLANT  
BAG HOUSE AND BAG FILTER DETAILS**

| S. N. | Bag Filter | Area   | Location                  | Gas Flow in m3/h | Bag size            | Numbers of bags | QTY |
|-------|------------|--|---------------------------|------------------|---------------------|-----------------|-----|
| 1     | 2561BF1    | Bag House  | Cement Mill               | 1030750          | Dia 164mm L 800mm   | 4284            | 1   |
| 2     | 2301BF1    | F yash truck unloader                            | Dry Flyash Unloading      | 50000            | Dia 149mm L 450mm   | 320             | 1   |
| 3     | 2301BF2    | F yash belt transfer tower                       | Dry Flyash Unloading      | 7500             | Dia 149mm L 3660 mm | 64              | 1   |
| 4     | 2301BF3    | F yash silc inlet elevator                       | Dry Flyash Unloading      | 7500             | Dia 149mm L 3660 mm | 64              | 1   |
| 5     | 2301BF4    | F yash top                                       | Dry Flyash Unloading      | 15000            | Dia 149mm L 3660 mm | 121             | 1   |
| 6     | 2302BF1    | Fyash inside cone verting and bin                | Silo Inside               | 6500             | Dia 149mm L 3660 mm | 56              | 1   |
| 7     | 2302BF2    | Fyash silc discharge                             | Flyash Silo Top           | 7500             | Dia 149mm L 3660 mm | 64              | 1   |
| 8     | 2201BF1    | Gypsum/ Por'd Ash/SIag unloader                  | Slag Unloading            | 20000            | Dia 149mm L 3660 mm | 156             | 1   |
| 9     | 2201BF2    | Gypsum/ Por'd Ash/SIag unloader                  | Slag Unloading            | 20000            | Dia 149mm L 3660 mm | 156             | 1   |
| 10    | 2201BF3    | Gypsum/ Por'd Ash/SIag unloader                  | Slag Unloading            | 20000            | Dia 149mm L 3660 mm | 156             | 1   |
| 11    | 2101BF1    | Clinker Unloading                                | Raw Material Handling     | 25000            | Dia 149mm L 3660 mm | 196             | 1   |
| 12    | 1C1BF4     | Clinker Unloading                                | Raw Material Handling     | 25000            | Dia 149mm L 3660 mm | 196             | 1   |
| 13    | 2101BF2    | Clinker tank bottom elevator                     | IT2                       | 12500            | Dia 149mm L 3660 mm | 96              | 1   |
| 14    | 2101BF3    | Clinker tank top feed elevator IT                | IT2                       | 10000            | Dia 149mm L 3660 mm | 81              | 1   |
| 15    | 2101BF4    | Clinker tank top                                 | Clinker Silo Top          | 20000            | Dia 149mm L 3660 mm | 156             | 1   |
| 16    | 2102BF1A   | Trunnel Top                                      | Clinker Extraction        | 7500             | Dia 149mm L 3660 mm | 64              | 1   |
| 17    | 2102BF1    | Mill hopper feed elevator bottom at IT3          | Clinker Extraction        | 15000            | Dia 149mm L 3660 mm | 12              | 1   |
| 18    | 2102BF2    | Elevator top and belt conveyor feed at IT4 top   | Clinker Extraction        | 10000            | Dia 149mm L 3660 mm | 81              | 1   |
| 19    | 2102BF3    | Cement mill feed hopper top                      | Cement Mill hopper        | 20000            | Dia 149mm L 3660 mm | 156             | 1   |
| 20    | 2202BF1    | Gypsum and pondast feed hopper at IT4 top        | Gypsum Transporting       | 7500             | Dia 149mm L 3660 mm | 64              | 1   |
| 21    | 2202BF1A   | Discharge of 202BC2A                             | Gypsum Transporting       | 9000             | Dia 149mm L 3660 mm | 72              | 1   |
| 22    | 2531BF1    | Weigh feeders                                    | Cement Mill hopper        | 20000            | Dia 149mm L 3660 mm | 156             | 1   |
| 23    | 2531BF2    | Mill reject circuit elevator                     | CM Recirculation          | 15000            | Dia 149mm L 3660 mm | 121             | 1   |
| 24    | 2531BF3    | Mill reject circuit                              | CM Recirculation          | 7500             | Dia 149mm L 3660 mm | 64              | 1   |
| 25    | 2591BF1    | Air slide below bag house                        | Bag House Discharge       | 10000            | Dia 149mm L 3660 mm | 81              | 1   |
| 26    | 2591BF2    | Product transport air slide with elevator bottom | Silo Feed Elevator Bottom | 10000            | Dia 149mm L 3660 mm | 81              | 1   |
| 27    | 2591BF3    | Cement Silo top and feed elevator                | Silo Feed Elevator Top    | 10000            | Dia 149mm L 3660 mm | 81              | 1   |
| 28    | 2591BF4    | Air slide new silo to existing silo              | Silo Top Airslide         | 12000            | Dia 149mm L 3660 mm | 96              | 1   |
| 29    | 2591BF5    | Air slide new silo to existing silo              | Silo Top Airslide         | 15000            | Dia 149mm L 3660 mm | 121             | 1   |
| 30    | 2601BF1    | Inside Cement silo cone                          | Cement Silo               | 6500             | Dia 149mm L 3660 mm | 56              | 1   |
| 31    | 2611BF1    | Packer Feeding BE bottom & Airslide              | Packing Plant             | 10000            | Dia 149mm L 3660 mm | 81              | 1   |
| 32    | 2621BF1    | Packer Feeding BE bottom & Airslide              | Packing Plant             | 10000            | Dia 149mm L 3660 mm | 81              | 1   |
| 33    | 2631BF1    | Packer Feeding BE bottom & Airslide              | Packing Plant             | 10000            | Dia 149mm L 3660 mm | 81              | 1   |
| 34    | 2641BF1    | Packer Feeding BE bottom & Airslide              | Packing Plant             | 10000            | Dia 149mm L 3660 mm | 81              | 1   |
| 35    | 2611BF2    | Roto packer aux. dedusting                       | Packing Plant             | 40000            | Dia 149mm L 3660 mm | 320             | 1   |

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**SHREE CEMENT LTD.  
NEW BIHAR CEMENT PLANT  
BAG HOUSE AND BAG FILTER DETAILS**

| S. N. | Bag Filter | Area                         | Location                   | Gas Flow in m3/h | Bag size            | Numbers of bags | QTY       |
|-------|------------|------------------------------|----------------------------|------------------|---------------------|-----------------|-----------|
| 36    | 262 BF2    | Roto packer aux. dedusting   | Packing Plant              | 40000            | Dia 149mm L 3660 mm | 320             | 1         |
| 37    | 263 BF2    | Roto packer aux. dedusting   | Packing Plant              | 40000            | Dia 149mm L 3660 mm | 320             | 1         |
| 38    | 264 BF2    | Roto packer aux. dedusting   | Packing Plant              | 40000            | Dia 149mm L 3660 mm | 320             | 1         |
| 39    | 261 BF3    | Roto packer dedusting        | Packing Plant              | 20000            | Dia 149mm L 3660 mm | 156             | 1         |
| 40    | 262 BF3    | Roto packer dedusting        | Packing Plant              | 20000            | Dia 149mm L 3660 mm | 156             | 1         |
| 41    | 263 BF3    | Roto packer dedusting        | Packing Plant              | 20000            | Dia 149mm L 3660 mm | 156             | 1         |
| 42    | 264 BF3    | Roto packer dedusting        | Packing Plant              | 20000            | Dia 149mm L 3660 mm | 156             | 1         |
| 43    | 240 BF2    | Coal Transfer tower          | Coal Transporting          | 6500             | Dia 149mm L 3660 mm | 56              | 1         |
| 44    | 240 BF1    | Coal crusher and elevator    | HAG Building               | 10000            | Dia 149mm L 3660 mm | 81              | 1         |
| 45    | 606BF3     | Existing silo to 100 ton bin | 100MT Bin Feeding Airstide | 12000            | Dia 149mm L 3660 mm | 96              | 1         |
| 46    | 606BF4     | Existing silo to 100 ton bin | 100MT Bin Feeding Airstide | 10000            | Dia 149mm L 3660 mm | 81              | 1         |
| 47    | 606BF5     | 100 MT bin top               | 100MT Bin Top Airstide     | 15000            | Dia 149mm L 3660 mm | 121             | 1         |
|       |            |                              |                            | <b>TOTAL</b>     |                     |                 | <b>47</b> |



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Annexure - XVI

Annex - XVI

| SHREE CEMENT LTD.<br>BIHAR CEMENT PLANT |           |           |  |                  |                     |               |                    |                |         | IMS/03/01/FOR/04 |  |
|---|-----------|-----------|--|------------------|---------------------|---------------|--------------------|----------------|---------|------------------|--|
| DEPTT :                                 | Mech      | SECTION : | OBSERVATION ON INSPECTION  | WORK CARRIED OUT | UNIT:- I            |               |                    | TIME CONSU MED | REMARKS |                  |  |
|   |           |           |  |                  | SPARES REPLACED Qty | Supplier Name | spare Availability |                |         |                  |  |
| EQLP NO                                 | DATE      |           |  |                  |                     |               |                    |                |         |                  |  |
| 561BH1                                  | 30-Apr-24 |           | 10 BAGS DAMAGE FOUND REPLACED 10 BAGS                            | BAG REPLACED     | Available           | SKR           | YES                | 6              |         |                  |  |
| 102BF1A                                 | 30-Apr-24 |           | 196 BAGS CHECKED AND 196 BAGS REPLACED                           | BAG REPLACED     | Available           | SKR           | YES                | 12             |         |                  |  |
| 561BH1                                  | 25-Apr-24 |           | 4 BAGS REPLACE ,6 PURGING PIPE TIGHTENED AND 12 CONDA TIGHTENED  | BAG REPLACED     | Available           | SKR           | YES                | 12             |         |                  |  |
| 561BH1                                  | 15-Apr-24 |           | 7 BAGS REPLACE ,10 PURGING PIPE TIGHTENED AND 15 CONDA TIGHTENED | BAG REPLACED     | Available           | SKR           | YES                | 12             |         |                  |  |
| L42BF1                                  | 10-Apr-24 |           | 180 BAGS CHECKED AND 38 BAGS REPLACED                            | BAG REPLACED     | Available           |               | YES                | 8              |         |                  |  |
| 531BF2                                  | 8-Apr-24  |           | 44 BAGS COATING CLEANED AND 21 BAG REPLACED                      | BAG REPLACED     | Available           | Vayu shanti   | YES                | 8              |         |                  |  |
| 102BF2                                  | 5-Apr-24  |           | 90 BAGS COATING CLEANED AND 9 BAGS REPLACED                      | BAG REPLACED     | Available           | SKR           | YES                | 12             |         |                  |  |
| 561BH1                                  | 5-Apr-24  |           | 15 PURGING PIPE TIGHTENED AND 20 CONDA TIGHTENED                 | BAG REPLACED     | Available           |               | YES                | 8              |         |                  |  |
| 30JBF4                                  | 4-Apr-24  |           | 60 NCS BAG CHECKED 08 NOS REPLACED                               | BAG REPLACED     | Available           | Vayu shanti   | YES                | 6              |         |                  |  |
| 571BF9                                  | 4-Apr-24  |           | 24 NCS BAG CHECKED   | COATING CLEANED  | Available           | Vayu shanti   | YES                | 3              |         |                  |  |
| 101BF2                                  | 29-Mar-24 |           | 66 BAGS COATING CLEANED  | COATING CLEANED  | Available           | Vayu shanti   | YES                | 8              |         |                  |  |
| 603BF1                                  | 29-Mar-24 |           | 60 Bag Checking,60 Bag Damage Found & Change                     | Replaced Bag     | Available           | Mastur lal    | Yes                | 8              |         |                  |  |
| 101BF2                                  | 28-Mar-24 |           | 65 BAGS COATING CLEANED AND 1 BAGS REPLACED                      | BAG REPLACED     | Available           | Vayu shanti   | YES                | 8              |         |                  |  |
| 561BH1                                  | 27-Mar-24 |           | 4 BAGS DAMAGED FOUND AND REPLACED 20 CONDA TIGHTENED             | BAG REPLACED     | Available           |               | YES                | 8              |         |                  |  |
| 561BH1                                  | 26-Mar-24 |           | CONDA TIGHTENED  | BAG REPLACED     | Available           | SKR           | YES                | 8              |         |                  |  |
| 101BF2                                  | 23-Mar-24 |           | 63 BAGS COATING CLEANED AND 3 BAGS REPLACED                      | BAG REPLACED     | Available           | Vayu shanti   | YES                | 8              |         |                  |  |
| 301BF1                                  | 23-Mar-24 |           | 66 BAGS COATING CLEANED & 12 BAG REPLACED                        | BAG REPLACED     | Available           | SKR           | YES                | 8              |         |                  |  |
| 581BF1                                  | 22-Mar-24 |           | 30 Bag Checking, 8 Bag Damage Found & Change                     | Replaced Bag     | Available           | Mastur lal    | Yes                | 8              |         |                  |  |
| 101BF1                                  | 18-Mar-24 |           | 65 BAGS COATING CLEANED AND 1 BAGS REPLACED                      | BAG REPLACED     | Available           | Vayu shanti   | YES                | 8              |         |                  |  |
| 561BF1                                  | 18-Mar-24 |           | 33 BAG COATING & 1 BAG DAMAGED FOUND AND REPLACED                | BAG REPLACED     | Available           | Vayu shanti   | YES                | 8              |         |                  |  |
| 101BF1                                  | 16-Mar-24 |           | 64 BAGS COATING CLEANED AND 2 BAGS REPLACED                      | BAG REPLACED     | Available           | Vayu shanti   | YES                | 8              |         |                  |  |
| 571BF12                                 | 16-Mar-24 |           | 60 Bag Checking, 60 Bag Damage Found & Change                    | Replaced Bag     | Available           | Vayu shanti   | Yes                | 8              |         |                  |  |
| 605BF2                                  | 16-Mar-24 |           | 64 Bag Checking, 64 Bag Damage Found & Change                    | Replaced Bag     | Available           | Mastur lal    | Yes                | 8              |         |                  |  |
| 101BF1                                  | 15-Mar-24 |           | 64 BAGS COATING CLEANED AND 2 BAGS REPLACED                      | BAG REPLACED     | Available           | Vayu shanti   | YES                | 8              |         |                  |  |
| 571BF1                                  | 12-Mar-24 |           | 60 Bag Checking, 10 Bag Damage Found & Change                    | Replaced Bag     | Available           | Vayu shanti   | Yes                | 8              |         |                  |  |
| 605BF3                                  | 12-Mar-24 |           | 49 Bag Checking, 49 Bag Damage Found & Change                    | Replaced Bag     | Available           | Vayu shanti   | Yes                | 8              |         |                  |  |
| 102BF1A                                 | 12-Mar-24 |           | 1 SOLENOID REPLACED AND 1 HOSE PIPE REPLACED                     | Replaced Bag     | Available           |               | YES                | 8              |         |                  |  |



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**SHREE CEMENT LTD.  
BIHAR CEMENT PLANT**

| DEPTT : Mech |           | SECTION :  | ALL              | UNIT-- I  |               | IMS/03/01/FOR/04   |                      |
|--------------|-----------|--|------------------|-----------|---------------|--------------------|----------------------|
| EQJP NO      | DATE      | OBSERVATION ON INSPECTION                                | WORK CARRIED OUT | Qty       | Supplier Name | spare Availability | Ed-01/1s-01/01.03.08 |
|              |           |  |                  |           |               |                    | TIME CONSU MED       |
| 561BH1       | 11-Mar-24 | 6 KIT REPLACED AND 5 PURGING PIPES TIGHTENED             | Replaced Bag     | Available | SKR           | YES                | 8                    |
| 301BF2       | 10-Mar-24 | 70 Bag Checking, 70 Bag Damage Found & Change            | BAG REPLACED     | Available | Vayu shanti   | Yes                | 12                   |
| 611BF1       | 7-Mar-24  | 79 BAGS COATING CLEANED AND 32 BAGS REPLACED             | BAG REPLACED     | Available | SKR           | YES                | 8                    |
| 561BH1       | 5-Mar-24  | 10 BAG REPLACED  | BAG REPLACED     | Available | SKR           | YES                | 8                    |
| 561BH1       | 5-Mar-24  | CONDA TIGHTENED  | BAG REPLACED     | Available | Mastur lal    | YES                | 8                    |
| 5713F11      | 3-Mar-24  | 48 Bag Checking, 18 Bag Damage Found & Change            | Replaced Bag     | Available | Vayu shanti   | Yes                | 8                    |
| 611BF1       | 2-Mar-24  | 62 BAGS COATING CLEANED AND 2 BAGS REPLACED              | BAG REPLACED     | Available | Vayu shanti   | YES                | 8                    |
| 605BF2       | 1-Mar-24  | 64 Bag Checking, 21 Bag Damage Found & Change            | Replaced Bag     | Available | Vayu shanti   | Yes                | 8                    |
| 601BF1       | 29-Feb-24 | 64 BAGS COATING CLEANED AND 6 BAGS REPLACED              | BAG REPLACED     | Available | Vayu shanti   | YES                | 8                    |
| 101BF1A      | 27-Feb-24 | 48 BAGS COATING CLEANING                                 | COATING CLEANED  | Available | Vayu shanti   | YES                | 8                    |
| 561BH1       | 22-Feb-24 | 07 BAG REPLACED  | BAG REPLACED     | Available | SKR           | YES                | 8                    |
| 561BH1       | 21-Feb-24 | 4 BAGS REPLACED AND 10 PURGING PIPE OUT AND 12 CONDA OUT | BAG REPLACED     | Available |               | YES                | 8                    |
| 602BF2       | 21-Feb-24 | 40 Bag Checking, 40 Bag Damage Found & Change            | Replaced Bag     | Available | Vayu shanti   | Yes                | 8                    |
| 101BF5       | 19-Feb-24 | 66 BAGS COATING CLEANED                                  | COATING CLEANED  | Available |               | YES                | 8                    |
| 201BF2       | 18-Feb-24 | 66 Bag Checking, 06 Bag Damage Found & Change            | Replaced Bag     | Available | Vayu shanti   | Yes                | 8                    |
| 605BF4       | 18-Feb-24 | 49 Bag Checking, 49 Bag Damage Found & Change            | Replaced Bag     | Available | Vayu shanti   | Yes                | 8                    |
| 101BF2       | 17-Feb-24 | 64 BAGS COATING CLEANED AND 2 BAGS REPLACED              | BAG REPLACED     | Available | Vayu shanti   | YES                | 8                    |
| 201BF3       | 16-Feb-24 | 70 Bag Checking, 20 Bag Damage Found & Change            | Replaced Bag     | Available | Vayu shanti   | Yes                | 8                    |
| 602BF1       | 16-Feb-24 | 60 Bag Checking, 60 Bag Damage Found & Change            | Replaced Bag     | Available | Vayu shanti   | Yes                | 8                    |
| 611BF2       | 16-Feb-24 | 66 Bag Checking, 04 Bag Damage Found & Change            | Replaced Bag     | Available | Vayu shanti   | Yes                | 12                   |
| 101BF3       | 15-Feb-24 | 26 BAGS COATING CLEANED AND 2 BAGS REPLACED              | BAG REPLACED     | Available | SKR           | YES                | 8                    |
| 604BF2       | 14-Feb-24 | 21 BAGS COATING CLEANED AND 35 BAGS REPLACED             | BAG REPLACED     | Available | Vayu shanti   | YES                | 8                    |
| 571BF6       | 13-Feb-24 | 36 Bag Checking, 8 Bag Damage Found & Change             | Replaced Bag     | Available | Vayu shanti   | Yes                | 8                    |
| 604BF2       | 13-Feb-24 | 14 BAGS COATING CLEANED AND 10 BAGS REPLACED             | BAG REPLACED     | Available | Vayu shanti   | YES                | 8                    |
| 101BF3       | 12-Feb-24 | 25 BAGS COATING CLEANED AND 3 BAGS REPLACED              | BAG REPLACED     | Available | SKR           | YES                | 8                    |
| 571BF2       | 11-Feb-24 | 60 Bag Checking, 10 Bag Damage Found & Change            | Replaced Bag     | Available | Vayu shanti   | Yes                | 8                    |
| 101BF3       | 10-Feb-24 | 54 BAGS COATING CLEANED AND 2 BAGS REPLACED              | BAG REPLACED     | Available | SKR           | YES                | 8                    |
| 551BF7       | 10-Feb-24 | 60 Bag Checking, 60 Bag Damage Found & Change            | Replaced Bag     | Available | Vayu shanti   | Yes                | 8                    |



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**SHREE CEMENT LTD.  
BIHAR CEMENT PLANT**

| DEPTT : Mech |           | SECTION :                                     | ALL                  | UNIT:- I        |               | Ed-01/Is-01/01.03.08 |                |
|--------------|-----------|---|----------------------|-----------------|---------------|----------------------|----------------|
| EQUIP NO     | DATE      | OBSERVATION ON INSPECTION                     | WORK CARRIED OUT     | SPARES REPLACED | Supplier Name | spare Availability   | TIME CONSU MED |
|              |           |   |                      | Qty             |               |                      | REMARKS        |
| 101BF3       | 9-Feb-24  | 58 BAGS COATING CLEANED AND 12 BAGS REPLACED  | BAG REPLACED         | Available       | SKR           | YES                  | 8              |
| 101BF3       | 8-Feb-24  | 54 BAGS COATING CLEANED AND 2 BAGS REPLACED   | BAG REPLACED         | Available       | SKR           | YES                  | 8              |
| 581BF4       | 8-Feb-24  | 60 Bag Checking, 11 Bag Damage Found & Change | Replaced Bag         | Available       | Mastur lal    | Yes                  | 8              |
| 581BF5       | 8-Feb-24  | 30 Bag Checking, 13 Bag Damage Found & Change | Replaced Bag         | Available       | Mastur lal    | Yes                  | 8              |
| 561BH1       | 5-Feb-24  | 9 BAGS REPLACED                               | BAG REPLACED         | Available       | SKR           | YES                  | 8              |
| 561BH1       | 5-Feb-24  | 11 BAG REPLACED                               | BAG REPLACED         | Available       | SKR           | YES                  | 8              |
| 604BF1       | 4-Feb-24  | 60 Bag Checking, 02 Bag Damage Found & Change | Replaced Bag         | Available       | Vayu shanti   | Yes                  | 8              |
| 631BF1       | 3-Feb-24  | 56 BAGS COATING CLEANED AND 8 BAGS REPLACED   | BAG REPLACED         | Available       | Vayu shanti   | YES                  | 8              |
| 621BF1       | 2-Feb-24  | 63 BAGS COATING CLEANED AND 1 BAGS REPLACED   | BAG REPLACED         | Available       | Vayu shanti   | YES                  | 8              |
| 611BF1       | 1-Feb-24  | 64 BAGS COATING CLEANED AND 6 BAGS REPLACED   | BAG REPLACED         | Available       | Vayu shanti   | YES                  | 8              |
| 581BF2       | 31-Jan-24 | 60 Bag Checking, 60 Bag Damage Found & Change | Replaced Bag         | Available       | Mastur lal    | Yes                  | 8              |
| 101BF1A      | 30-Jan-24 | 39 BAGS COATING CLEANED AND 9 BAGS REPLACED   | BAG REPLACED         | Available       | SKR           | YES                  | 8              |
| 102BF2       | 29-Jan-24 | 44 BAGS COATING CLEANED                       | COATING CLEANED      | Available       | SKR           | YES                  | 8              |
| 601BF2       | 22-Jan-24 | 49 bag checked, 49 bag replaced.              | Replaced Bag         | Available       | Vayu shanti   | Yes                  |                |
| 531BF1       | 21-Jan-24 | 77 Bag Checking, 32 Bag Damage Found & Change | Replaced Bag         | Available       | Vayu shanti   | Yes                  | 8              |
| L42BF1       | 18-Jan-24 | 90 BAGS REPLACED                              | BAG REPLACED         | Available       | Mastur lal    |                      |                |
| L42BF2       | 18-Jan-24 | 60 BAGS checked and 11 replaced               | BAG REPLACED         | Available       |               | YES                  | 8              |
| 603BF2       | 11-Jan-24 | 49 Bag Checking, 49 Bag Damage Found & Change | Replaced Bag         | Available       | Vayu shanti   | Yes                  | 8              |
| 102BF1       | 10-Jan-24 | All Bag checked, clean & replace 60 Nos       | Bag Coating cleaning | Available       | Vayu shanti   | Yes                  | 8              |
| 561BH1       | 9-Jan-24  | 10 BAG REPLACED                               | BAG REPLACED         | Available       | SKR           | YES                  | 8              |
| 631BF2       | 7-Jan-24  | 99 Bag Checking, 99 Bag Damage Found & Change | Replaced Bag         | Available       | Vayu shanti   | Yes                  | 12             |
| 101BF1A      | 5-Jan-24  | 48 BAGS REPLACED                              | BAG REPLACED         | Available       | SKR           | YES                  | 8              |
| 102BF2       | 5-Jan-24  | 33 BAGS REPLACED                              | BAG REPLACED         | Available       | SKR           | YES                  | 8              |
| 102BF2       | 4-Jan-24  | 33 BAGS COATING CLEANED AND 33 BAGS REPLACED  | BAG REPLACED         | Available       | SKR           | YES                  | 8              |
| 605BF1       | 4-Jan-24  | 49 Bag Checking, 49 Bag Damage Found & Change | Replaced Bag         | Available       | Vayu shanti   | Yes                  | 8              |
| 202BF3       | 2-Jan-24  | 60 Bag Checking, 60 Bag Damage Found & Change | Replaced Bag         | Available       | Vayu shanti   | Yes                  | 12             |
| 581BF3       | 30-Dec-23 | 64 Bag Checking, 14 Bag Damage Found & Change | Replaced Bag         | Available       | Mastur lal    | Yes                  | 8              |
| 561BH1       | 29-Dec-23 | 2 NOS BAG REPLACED                            | BAG REPLACED         | Available       | SKR           | YES                  | 8              |

**SHREE CEMENT LTD.  
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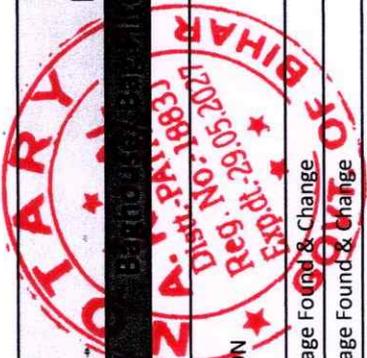
| SHREE CEMENT LTD.<br>BIHAR CEMENT PLANT |           |   |                      |                 |               |                    |                      |              |      | IMS/03/01/FOR/04 |         |
|---|-----------|---|----------------------|-----------------|---------------|--------------------|----------------------|--------------|------|------------------|---------|
| DEPTT :                                 | Mech      | SECTION :   | ALL                  | UNIT:- I        |               |                    | Ed-01/Is-01/01.03.08 |              | TIME | CONSU            | REMARKS |
| EQUIP NO                                | DATE      | OBSERVATION ON INSPECTION                                     | WORK CARRIED OUT     | SPARES REPLACED | Supplier Name | spare Availability | Qty                  | Availibility | MED  |                  |         |
| 571BF5                                  | 28-Dec-23 | 48 Bag Checking,10 Bag Damage Found & Change                  | Replaced Bag         | Available       | Vayu shanti   | Yes                | 8                    | Yes          | 8    |                  |         |
| 605BF3                                  | 26-Dec-23 | 49 Bag Checking,41 Bag Damage Found & Change                  | Replaced Bag         | Available       | Vayu shanti   | Yes                | 8                    | Yes          | 8    |                  |         |
| L42BF1                                  | 24-Dec-23 | BAG CHECKING 80 NOS & 15 NOS REPLACED                         | Replaced Bag         | Available       | Mastur lal    | Yes                | 8                    | Yes          | 8    |                  |         |
| 101BF2                                  | 23-Dec-23 | 66 Bag Checking,66 Bag change work                            | Replaced Bag         | Available       | Vayu shanti   | Yes                | 8                    | Yes          | 8    |                  |         |
| 301BF1                                  | 23-Dec-23 | 66 BAGS COATING CLEANED & 1 BAG REPLACED                      | BAG REPLACED         | Available       | SKR           | YES                | 8                    | YES          | 8    |                  |         |
| 571BF10                                 | 23-Dec-23 | 30 Bag Checking, 8 Bag Damage Found & Change                  | Replaced Bag         | Available       | Vayu shanti   | Yes                | 8                    | Yes          | 8    |                  |         |
| 571BF7                                  | 21-Dec-23 | 48 NOS BAG REPLACED   | BAG REPLACED         | Available       | Vayu shanti   | YES                | 8                    | YES          | 8    |                  |         |
| 605BF2                                  | 21-Dec-23 | 64 Bag Checking,22 Bag Damage Found & Change                  | Replaced Bag         | Available       | Vayu shanti   | Yes                | 8                    | Yes          | 8    |                  |         |
| L42BF1                                  | 21-Dec-23 | BAG CHECKING 90 NOS & 10 NOS REPLACED                         | Replaced Bag         | Available       | Mastur lal    | Yes                | 8                    | Yes          | 8    |                  |         |
| L42BF1                                  | 19-Dec-23 | BAG CHECKING 70 NOS & 45 NOS REPLACED                         | Replaced Bag         | Available       | Mastur lal    | Yes                | 8                    | Yes          | 8    |                  |         |
| L42BF1                                  | 17-Dec-23 | BAG CHECKING 90 NOS & 20 NOS REPLACED                         | Replaced Bag         | Available       | Mastur lal    | Yes                | 8                    | Yes          | 8    |                  |         |
| 101BF1                                  | 16-Dec-23 | 56 BAGS COATING CLEANED AND 10 BAGS REPLACED                  | 56 BAGS REPLACED     | Available       |               | YES                | 8                    | YES          | 8    |                  |         |
| 101BF1                                  | 15-Dec-23 | 65 BAGS COATING CLEANED AND 1 BAGS REPLACED                   | 1 BAGS REPLACED      | Available       |               | YES                | 8                    | YES          | 8    |                  |         |
| 201BF1                                  | 14-Dec-23 | 66 Bag Checking, 14 Bag Damage Found & Change                 | Replaced Bag         | Available       | Vayu shanti   | Yes                | 8                    | Yes          | 8    |                  |         |
| 606BF1                                  | 14-Dec-23 | 4 PURGING HOSE PIPE DAMAGE                                    | 4 HOSE PIPE          | Available       |               | YES                | 8                    | YES          | 8    |                  |         |
| L42BF1                                  | 14-Dec-23 | BAG CHECKING 30 NOS & 3 NOS REPLACED                          | Replaced Bag         | Available       | Mastur lal    | Yes                | 6                    | Yes          | 6    |                  |         |
| 102BF1                                  | 12-Dec-23 | All Bag checked, clean & replace 20 Nos                       | Bag Coating cleaning | Available       | Vayu shanti   | Yes                | 8                    | Yes          | 8    |                  |         |
| 202BF2                                  | 12-Dec-23 | 60 Bag Checking,60 Bag Damage Found & Change                  | Replaced Bag         | Available       | Vayu shanti   | Yes                | 12                   | Yes          | 12   |                  |         |
| 591BF8                                  | 12-Dec-23 | TOTAL BAG CHECKED & 32 NOS BAG REPLACED                       | BAG REPLACED         | Available       | Vayu shanti   | YES                | 8                    | YES          | 8    |                  |         |
| 591BF8                                  | 12-Dec-23 | TOTAL BAG CHECKED & 7 NOS BAG REPLACED                        | BAG REPLACED         | Available       | Vayu shanti   | YES                | 8                    | YES          | 8    |                  |         |
| 300BF2                                  | 11-Dec-23 | 64 Bag Checking,64 Bag Damage Found & Change                  | Replaced Bag         | Available       | Mastur lal    | Yes                | 8                    | Yes          | 8    |                  |         |
| 641BF2                                  | 9-Dec-23  | 66 Bag Checking & 66 Bag Replaced                             | Replaced Bag         | Available       | Vayu shanti   | Yes                | 12                   | Yes          | 12   |                  |         |
| 641BF1                                  | 3-Dec-23  | 64 BAGS COATING CLEANED                                       | COATING CLEANED      | Available       |               | YES                | 8                    | YES          | 8    |                  |         |
| 602BF2                                  | 2-Dec-23  | 40 Bag Checking,18 Bag Damage Found & Change                  | Replaced Bag         | Available       | Vayu shanti   | Yes                | 8                    | Yes          | 8    |                  |         |
| 621BF1                                  | 2-Dec-23  | 64 BAGS COATING CLEANED AND 3 BAGS DAMAGED FOUND AND REPLACED | BAG REPLACED         | Available       |               | YES                | 8                    | YES          | 8    |                  |         |
| 202BF1                                  | 1-Dec-23  | 60 Bag Checking,60 Bag Damage Found & Change                  | Replaced Bag         | Available       | Vayu shanti   | Yes                | 12                   | Yes          | 12   |                  |         |
| 611BF1                                  | 1-Dec-23  | 64 BAGS COATING CLEANED AND 2 BAGS DAMAGED FOUND AND REPLACED | BAG REPLACED         | Available       |               | YES                | 8                    | YES          | 8    |                  |         |
| 571BF8                                  | 22-Nov-23 | 48 NOS BAG REPLACED   | BAG REPLACED         | Available       | Vayu shanti   | YES                | 8                    | YES          | 8    |                  |         |

*B. D.*

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|----------|-----------|--|---------------------------|-----------|-------------|------------------|-----------------|-------------------|------|-----------|---------|
|          |           |  |                           |           |             | WOKR CARRIED OUT | SPARES REPLACED | QTY               |      |           |         |
| EQUIP NO |           |  |                           |           |             | Replaced Bag     | Supplier Name   | spare Avilability |      |           |         |
| 300BF4   | 19-Nov-23 | 60 Bag Checking,02 Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 8               |                   |      |           |         |
| 301BF11  | 12-Nov-23 | 70 Bag Checking,32 Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 12              |                   |      |           |         |
| 561BH1   | 9-Nov-23  | 08 PC DAMAGE BAG REPLACED                                      | BAG REPLACED              | Available | SKR         | YES              | 8               |                   |      |           |         |
| 561BF1   | 23-Oct-23 | 66 BAGS COATING CLEANED & 2 BAG REPLACED                       | BAG REPLACED              | Available | Vayu shanti | YES              | 8               |                   |      |           |         |
| 101BF3   | 15-Oct-23 | 64 BAGS COATING CLEANED AND 12 BAGS DAMAGED FOUND AND REPLACED | Replaced Bag              | Available |             | YES              | 8               |                   |      |           |         |
| 561BH1   | 6-Oct-23  | 6 NOS DAMAGE BG REPLACED                                       | BAG REPLACED              | Available | SKR         | YES              | 8               |                   |      |           |         |
| 561BH1   | 26-Sep-23 | 7 bag Damage Found & Change                                    | Replaced                  | Available | Skr         | Yes              | 12              |                   |      |           |         |
| 561BH1   | 14-Sep-23 | 12 bag Damage Found & Change                                   | Replaced                  | Available | Skr         | Yes              | 12              |                   |      |           |         |
| 606BF2   | 5-Sep-23  | 64 Bag Checking,14 Bag Damage Found & Change                   | Replaced Bag              | Available | Mastur lal  | Yes              | 8               |                   |      |           |         |
| 561BH1   | 4-Sep-23  | 14 bag Damage Found & Change                                   | Replaced                  | Available | Skr         | Yes              | 12              |                   |      |           |         |
| 101BF5   | 14-Aug-23 | 66 Bag Checking,66 Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 4               |                   |      |           |         |
| 631BF2   | 12-Aug-23 | 99 Bag Checking,48 Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 12              |                   |      |           |         |
| 561BH1   | 4-Aug-23  | 01 bag Damage Found & Change                                   | Replaced                  | Available | Skr         | Yes              | 12              |                   |      |           |         |
| 571BF12  | 7-Jul-23  | 60 Bag Checking, 8 Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 8               |                   |      |           |         |
| 571BF10  | 2-Jul-23  | 30 Bag Checking, 18 Bag Damage Found & Change                  | Replaced Bag              | Available | Vayu shanti | Yes              | 8               |                   |      |           |         |
| 603BF1   | 29-Jun-23 | 60 Bag Checking,30 Bag Damage Found & Change                   | Replaced Bag              | Available | Mastur lal  | Yes              | 8               |                   |      |           |         |
| 581BF1   | 28-Jun-23 | 40 Bag Checking, 21 Bag Damage Found & Change                  | Replaced Bag              | Available | Mastur lal  | Yes              | 8               |                   |      |           |         |
| 603BF2   | 23-Jun-23 | 49 Bag Checking,416Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 8               |                   |      |           |         |
| 605BF4   | 21-Jun-23 | 49 Bag Checking,32 Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 8               |                   |      |           |         |
| 561BH1   | 20-Jun-23 | 4 bag Damage Found & Change                                    | Replaced                  | Available | Skr         | Yes              | 12              |                   |      |           |         |
| 604BF1   | 19-Jun-23 | 60 Bag Checking,02 Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 8               |                   |      |           |         |
| 605BF1   | 16-Jun-23 | 49 Bag Checking,22 Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 8               |                   |      |           |         |
| 571BF6   | 6-Jun-23  | 36 Bag Checking,20 Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 8               |                   |      |           |         |
| 611BF2   | 3-Jun-23  | 66 Bag Checking,48 Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 12              |                   |      |           |         |
| 601BF2   | 22-May-23 | 49 bag checked, 32 bag replaced.                               | Replaced Bag              | Available | Vayu shanti | Yes              |                 |                   |      |           |         |
| 591BF7   | 21-May-23 | 60 Bag Checking,32 Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 8               |                   |      |           |         |
| 101BF1A  | 14-May-23 | 52 Bag Checking, 09 Bag Damage Found & Change                  | Replaced Bag              | Available | Mastur lal  | Yes              | 8               |                   |      |           |         |
| 201BF2   | 14-May-23 | 33 Bag Checking,02 Bag Damage Found & Change                   | Replaced Bag              | Available | Vayu shanti | Yes              | 8               |                   |      |           |         |



*B.S.V.*

**SHREE CEMENT LTD.  
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| DEPTT : Mech |           | SECTION :                                      | ALL              | UNIT:- I        |               |                    | IMS/03/01/FOR/04    |
|--------------|-----------|--|------------------|-----------------|---------------|--------------------|---------------------|
| EQUIP NO     | DATE      | OBSERVATION ON INSPECTION                      | WORK CARRIED OUT | SPARES REPLACED | Supplier Name | spare Availability | Ed-01/s-01/01.03.08 |
|              |           |  |                  | Qty             |               |                    | TIME CONSU MED      |
|              |           |  |                  |                 |               |                    | REMARKS             |
| 561BH1       | 13-May-23 | 08 bag Damage Found & Change                   | Replaced         | Available       | Skr           | Yes                | 12                  |
| 301BF2       | 12-May-23 | 70 Bag Checking,40 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes                | 12                  |
| 602BF1       | 11-May-23 | 60 Bag Checking,32 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes                | 8                   |
| 101BF1       | 24-Apr-23 | 200 Bag Checking, 18 Bag Damage Found & Change | Replaced Bag     | Available       | Mastur lal    | Yes                | 15                  |
| 602BF2       | 19-Apr-23 | 40 Bag Checking,20 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes                | 8                   |
| 561BH1       | 4-Apr-23  | 10 bag Damage Found & Change                   | Replaced         | Available       | Skr           | Yes                | 12                  |
| 571BF1       | 2-Apr-23  | 60 Bag Checking,16 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes                | 8                   |
| 561BF1       | 14-Mar-23 | Air leakages from solenoid adjusted            | Replaced 1 no    | Available       |               | Yes                | 2                   |
| 591BF8       | 14-Mar-23 | Air leakages from solenoid                     | Replaced 1 no    | Available       |               | Yes                | 2                   |
| 531BF1       | 12-Mar-23 | 77 Bag Checking,21 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes                | 8                   |
| 581BF2       | 12-Mar-23 | 60 Bag Checking, 20 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | Yes                | 8                   |
| 300BF1       | 11-Mar-23 | 64 Bag Checking,64 Bag Damage Found & Change   | Replaced Bag     | Available       | Mastur lal    | Yes                | 8                   |
| 300BF3       | 11-Mar-23 | 66 Bag Checking,66 Bag Damage Found & Change   | Replaced Bag     | Available       | Mastur lal    | Yes                | 8                   |
| 561BH1       | 2-Mar-23  | 04 Bag Checking,04 Bag Damage Found & Change   | Replaced         | Available       | RALSO         | Yes                | 12                  |
| 591BF8       | 2-Mar-23  | 60 Bag Checking,10 Bag Damage Found & Change   | Replaced Bag     | Available       | Mastur lal    | Yes                | 8                   |
| 561BH1       | 25-Feb-23 | 10 SPARE KIT CHANGE                            | Replaced         | Available       | RALSO         | Yes                | 8                   |
| 561BH1       | 21-Feb-23 | 05 Bag Checking,05 Bag Damage Found & Change   | Replaced         | Available       | RALSO         | Yes                | 4                   |
| 102BF2       | 14-Feb-23 | 66 BAGS COATING CLEANED AND 30 BAGS REPLACED   | BAG REPLACED     | Available       | SKR           | YES                | 8                   |
| 561BH1       | 14-Feb-23 | 1 SPARE KIT CHANGE                             | Replaced         | Available       | RALSO         | Yes                | 4                   |
| 604BF2       | 14-Feb-23 | 21 BAGS COATING CLEANED AND 35 BAGS REPLACED   | BAG REPLACED     | Available       | Vayu shanti   | YES                | 8                   |
| 561BH1       | 13-Feb-23 | 14 Bag Checking,14 Bag Damage Found & Change   | Replaced Bag     | Available       | Skr           | Yes                | 24                  |
| 571BF2       | 13-Feb-23 | 60 Bag Checking,01 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes                | 8                   |
| 591BF8       | 13-Feb-23 | 60 Bag Checking,01 Bag Damage Found & Change   | Replaced Bag     | Available       | Mastur lal    | Yes                | 8                   |
| 601BF1       | 12-Feb-23 | 60 Bag Checking,40 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes                | 8                   |
| 604BF2       | 6-Feb-23  | 14 BAGS COATING CLEANED AND 10 BAGS REPLACED   | BAG REPLACED     | Available       | Vayu shanti   | YES                | 8                   |
| 611BF1       | 6-Feb-23  | 79 BAGS COATING CLEANED AND 22 BAGS REPLACED   | BAG REPLACED     | Available       | SKR           | YES                | 8                   |
| 571BF11      | 3-Feb-23  | 36 Bag Checking, 16 Bag Damage Found & Change  | Replaced Bag     | Available       | Vayu shanti   | Yes                | 8                   |
| 612BF1       | 2-Feb-23  | 42 Bag Checking, 42 Bag Damage Found & Change  | Replaced         | Available       | RALSO         | Yes                | 12                  |



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| DEPTT :  |           | SECTION :                                     | UNIT:- I         | IMS/03/01/FOR/04 |                      |   |  |
|----------|-----------|---|------------------|------------------|----------------------|---|--|
| Mech     | DATE      | OBSERVATION ON INSPECTION                     | WORK CARRIED OUT | SPARES REPLACED  | Ed-01/Is-01/01.03.08 |   |  |
| EQUIP NO |           |   |                  | Qty              | Supplier Name        |   |  |
|          |           |   |                  | Availibility     | spare Availibility   |   |  |
|          |           |   |                  |                  | TIME                 |   |  |
|          |           |   |                  |                  | CONSU MED            |   |  |
|          |           |   |                  |                  | REMARKS              |   |  |
| 101BF1   | 31-Jan-23 | 66 Bag Checking,66 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 561BH1   | 31-Jan-23 | 2 SPARE KIT CHANGE                            | Replaced         | Available        | RALSO                | 4 |  |
| 101BF1   | 28-Jan-23 | 66 Bag Checking,66 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 201BF3   | 25-Jan-23 | 70 Bag Checking, 10 Bag Damage Found & Change | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 571BF7   | 25-Jan-23 | 48 NOS BAG REPLACED                           | BAG REPLACED     | Available        | Vayu shanti          | 8 |  |
| 101BF1   | 24-Jan-23 | 66 Bag Checking,66 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 101BF2   | 23-Jan-23 | 66 Bag Checking,66 Bag change work            | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 561BH1   | 23-Jan-23 | 3 SPARE KIT CHANGE                            | Replaced         | Available        | RALSO                | 4 |  |
| 201BF3   | 22-Jan-23 | 55 Bag Checking, 08 Bag Damage Found & Change | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 101BF2   | 21-Jan-23 | 66 Bag Checking,66 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 301BF1   | 21-Jan-23 | 99 Bag Checking,42 Bag Damage Found & Change  | Replaced Bag     | Available        | Mastur lal           | 8 |  |
| 101BF2   | 19-Jan-23 | 66 Bag Checking,28 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 300BF2   | 19-Jan-23 | 64 Bag Checking,11 Bag Damage Found & Change  | Replaced Bag     | Available        | Mastur lal           | 8 |  |
| L42BF2   | 18-Jan-23 | 60 BAGS checked and 60 replaced               | BAG REPLACED     | Available        |                      | 8 |  |
| 571BF4   | 17-Jan-23 | 43 Bag Checking,31 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 201BF2   | 16-Jan-23 | 66 Bag Checking,8 Bag Damage Found & Change   | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 201BF1   | 14-Jan-23 | 33 Bag Checking, 4 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 202BF3   | 13-Jan-23 | 60 Bag Checking,16 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 201BF1   | 11-Jan-23 | 66 Bag Checking, 09 Bag Damage Found & Change | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 531BF1   | 10-Jan-23 | 77 Bag Checking,31 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 531BF2   | 10-Jan-23 | 121 bag replaced.                             | Replaced         | Available        | Vayu shanti          |   |  |
| 101BF3   | 9-Jan-23  | 70 Bag Checking,45 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 101BF3   | 8-Jan-23  | 56 Bag Checking,09 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 571BF5   | 4-Jan-23  | 48 Bag Checking,16 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 300BF1   | 27-Dec-22 | 64 Bag Checking,07 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 300BF1   | 26-Dec-22 | 48 Bag Checking,08 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 300BF1   | 25-Dec-22 | 48 Bag Checking,06 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 8 |  |
| 300BF1   | 24-Dec-22 | 30 Bag Checking,00 Bag Damage Found & Change  | Replaced Bag     | Available        | Vayu shanti          | 4 |  |

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**SHREE CEMENT LTD.  
BIHAR CEMENT PLANT**

| DEPTT :  |      | SECTION : | UNIT:- I  | IMS/03/01/FOR/04 |                      |
|----------|------|-----------|---|------------------|----------------------|
| EQUIP NO | MECH | DATE      | OBSERVATION ON INSPECTION                       | WORK CARRIED OUT | Ed-01/Is-01/01.03.08 |
|          |      |           | SPARES REPLACED                                 | Supplier Name    | TIME                 |
|          |      |           | Qty   | Availability     | CONSU MED            |
|          |      |           | Available                                       | Yes              | 8                    |
| 571BF3   |      | 22-Dec-22 | 48 Bag Checking,00 Bag Damage Found & Change    | Replaced Bag     | 8                    |
| 571BF3   |      | 21-Dec-22 | 48 Bag Checking,00 Bag Damage Found & Change    | Replaced Bag     | 8                    |
| 605BF4   |      | 21-Dec-22 | 49 Bag Checking,41 Bag Damage Found & Change    | Replaced Bag     | 8                    |
| L42BF1   |      | 21-Dec-22 | 90 NOS BAG CHECKED & 10 NOS DAMAGE BAG REPLACED | Replaced Bag     | 10                   |
| 604BF1   |      | 18-Dec-22 | 60 Bag Checking,02 Bag Damage Found & Change    | Replaced Bag     | 8                    |
| 101BF1A  |      | 13-Dec-22 | 96 Bag Checking,52 Bag Damage Found & Change    | Replaced Bag     | 8                    |
| 300BF4   |      | 13-Dec-22 | 60 Bag Checking,08 Bag Damage Found & Change    | Replaced Bag     | 8                    |
| 602BF1   |      | 11-Dec-22 | 60 Bag Checking,15 Bag Damage Found & Change    | Replaced Bag     | 8                    |
| L42BF2   |      | 11-Dec-22 | 60 BAGS checked and 9 replaced                  | BAG REPLACED     | 8                    |
| 641BF1   |      | 9-Dec-22  | 96 Bag Change.                                  | Replaced Bag     | 12                   |
| 641BF2   |      | 9-Dec-22  | 66 Bag Checking & 10 Bag Replaced               | Replaced Bag     | 12                   |
| 641BF1   |      | 8-Dec-22  | 224 Bag Change.                                 | Replaced Bag     | 12                   |
| 631BF1   |      | 7-Dec-22  | 64 Bag Checking,04 Bag Damage Found & Change    | Replaced Bag     | 12                   |
| 631BF2   |      | 7-Dec-22  | 99 Bag Checking,11 Bag Damage Found & Change    | Replaced Bag     | 12                   |
| 631BF1   |      | 6-Dec-22  | 48 Bag Checking,01 Bag Damage Found & Change    | Replaced Bag     | 12                   |
| 631BF2   |      | 6-Dec-22  | 66 Bag Checking,00 Bag Damage Found & Change    | Replaced Bag     | 12                   |
| 605BF3   |      | 5-Dec-22  | 49 Bag Checking,30 Bag Damage Found & Change    | Replaced Bag     | 8                    |
| 621BF1   |      | 4-Dec-22  | 112 Bag Checking,06 Bag Damage Found & Change   | Replaced Bag     | 12                   |
| 621BF2   |      | 4-Dec-22  | 86 Bag Checking,20 Bag Damage Found & Change    | Replaced Bag     | 12                   |
| 621BF1   |      | 3-Dec-22  | 48 Bag Checking,06 Bag Damage Found & Change    | Replaced Bag     | 12                   |
| 621BF2   |      | 3-Dec-22  | 66 Bag Checking,02 Bag Damage Found & Change    | Replaced Bag     | 12                   |
| 611BF1   |      | 2-Dec-22  | 96 Bag Checking,12 Bag Damage Found & Change    | Replaced Bag     | 12                   |
| 611BF2   |      | 2-Dec-22  | 66 Bag Checking,11 Bag Damage Found & Change    | Replaced Bag     | 12                   |
| 611BF1   |      | 1-Dec-22  | 48 Bag Checking,10 Bag Damage Found & Change    | Replaced Bag     | 12                   |
| 611BF2   |      | 1-Dec-22  | 66 Bag Checking,09 Bag Damage Found & Change    | Replaced Bag     | 12                   |
| 201BF1   |      | 24-Nov-22 | 66 Bag Checking, 66 Bag COATING CLEANING        | Replaced Bag     | 8                    |
| 602BF2   |      | 21-Nov-22 | 40 Bag Checking,32 Bag Damage Found & Change    | Replaced Bag     | 8                    |
| 202BF2   |      | 13-Nov-22 | 60 Bag Checking,12 Bag Damage Found & Change    | Replaced Bag     | 8                    |

**SHREE CEMENT LTD.  
BIHAR CEMENT PLANT**

| DEPTT : Mech |           | SECTION :                                      | ALL              | UNIT:- I        |               | IMS/03/01/FOR/04 |           |
|--------------|-----------|--|------------------|-----------------|---------------|------------------|-----------|
| EQUIP NO     | DATE      | OBSERVATION ON INSPECTION                      | WORK CARRIED OUT | SPARES REPLACED | Supplier Name | REMARKS          | TIME      |
|              |           |  |                  | Qty             | Avilability   |                  | CONSU MED |
| 591BF8       | 10-Nov-22 | 60 Bag Checking,25 Bag Damage Found & Change   | Replaced Bag     | Available       | Mastur lal    | Yes              | 8         |
| 101BF3       | 9-Nov-22  | 52 Bag Checking,09 Bag Damage Found & Change   | Replaced Bag     | Available       | Mastur lal    | Yes              | 8         |
| 202BF1       | 8-Nov-22  | 60 Bag Checking,08 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 611BF2       | 3-Nov-22  | 99 Bag Checking,99 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 12        |
| 641BF2       | 2-Nov-22  | 33 Bag Checking,10 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 605BF2       | 1-Nov-22  | 64 Bag Checking,64 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 561BF1       | 27-Oct-22 | 165 Bag Checking,165 Bag Damage Found & Change | Replaced Bag     | Available       | Vayu shanti   | Yes              | 12        |
| 605BF1       | 21-Oct-22 | 49 Bag Checking,21 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 102BF1A      | 20-Oct-22 | 20 Bag Checking,20 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 101BF5       | 14-Oct-22 | 33 Bag Checking,33 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 4         |
| 102BF1A      | 14-Oct-22 | 28 Bag Checking,28 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 4         |
| 101BF5       | 13-Oct-22 | 66 Bag Checking,66 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 102BF1A      | 13-Oct-22 | 56 Bag Checking,54 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 101BF5       | 12-Oct-22 | 66 Bag Checking,66 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 102BF1A      | 12-Oct-22 | 35 Bag Checking,35 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 102BF1       | 11-Oct-22 | 44 Bag Checking,44 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 101BF2       | 11-Oct-22 | 44 Bag Checking,44 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 202BF3       | 11-Oct-22 | 60 Bag Checking,19 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 102BF1       | 10-Oct-22 | 77 Bag Checking,77 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 101BF2       | 10-Oct-22 | 77 Bag Checking,77 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| L42BF1       | 10-Oct-22 | 01 Bag Checking,01 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 3         |
| 601BF1       | 3-Oct-22  | 30 Bag Checking,10 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 8         |
| 641BF1       | 1-Oct-22  | 96 Bag Checking,96 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 12        |
| 641BF2       | 1-Oct-22  | 99 Bag Checking,96 Bag Damage Found & Change   | Replaced Bag     | Available       | Vayu shanti   | Yes              | 12        |
| 571BF8       | 30-Sep-22 | 36 Bag Checking,00 Bag Damage Found & Change   | Replaced Bag     | Available       | Mastur lal    | Yes              | 8         |
| L42BF1       | 27-Sep-22 | 180 Bag Checking,24 Bag Damage Found & Change  | Replaced Bag     | Available       | SKR           | Yes              | 8         |
| 101BF5       | 22-Sep-22 | 33 Bag Checking,33 Bag Damage Found & Change   | Replaced Bag     | Available       | Mastur lal    | Yes              | 8         |
| 606BF1       | 9-Sep-22  | 21 Bag Checking,05 Bag Damage Found & Change   | Replaced Bag     | Available       | Mastur lal    | Yes              | 8         |

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**SHREE CEMENT LTD.  
BIHAR CEMENT PLANT**

| DEPTT :  |           | SECTION :                                     | ALL              | UNIT:- I        |               | IMS/03/01/FOR/04 |         |
|----------|-----------|---|------------------|-----------------|---------------|------------------|---------|
| EQUIP NO | MECH      | OBSERVATION ON INSPECTION                     | WORK CARRIED OUT | SPARES REPLACED | Supplier Name | CONSUMED         | REMARKS |
| DATE     |           |   |                  | Qty             | Availibility  | MED              |         |
| 606BF1   | 8-Sep-22  | 28 Bag Checking,10 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 101BF5   | 6-Sep-22  | 66 Bag Checking,60 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 591BF7   | 5-Sep-22  | 49 Bag Checking,36 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 101BF3   | 3-Sep-22  | 152 Bag Checking,00 Bag Damage Found & Change | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 101BF5   | 3-Sep-22  | 66 Bag Checking,35 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 12               |         |
| 611BF1   | 3-Sep-22  | 128 Bag Checking,28 Bag Damage Found & Change | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 641BF1   | 2-Sep-22  | 64 Bag Checking,02 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 4                |         |
| 641BF2   | 2-Sep-22  | 33 Bag Checking,33 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 603BF1   | 1-Sep-22  | 60 Bag Checking,36 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 12               |         |
| 641BF2   | 1-Sep-22  | 132 Bag Checking,12 Bag Damage Found & Change | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 571BF9   | 25-Aug-22 | 32 Bag Checking,32 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 101BF3   | 24-Aug-22 | 45 Bag Checking,00 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 101BF3   | 23-Aug-22 | 14 Bag Checking,00 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 603BF2   | 23-Aug-22 | 49 Bag Checking,12 Bag Damage Found & Change  | Replaced Bag     | Available       | Vayu shanti   | 8                |         |
| 101BF3   | 22-Aug-22 | 52 Bag Checking,02 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| L42BF1   | 20-Aug-22 | 180 Bag Checking,60 Bag Damage Found & Change | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 101BF3   | 19-Aug-22 | 54 Bag Checking,01 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 101BF3   | 7-Aug-22  | 70 Bag Checking,02 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 641BF1   | 4-Aug-22  | 48 Bag Checking,00 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 4                |         |
| 641BF2   | 4-Aug-22  | 33 Bag Checking,02 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 4                |         |
| 621BF2   | 3-Aug-22  | 130 Bag Checking,01 Bag Damage Found & Change | Replaced Bag     | Available       | Mastur lal    | 12               |         |
| 201BF3   | 2-Aug-22  | 60 Bag Checking, 18 Bag Damage Found & Change | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 621BF2   | 2-Aug-22  | 140 Bag Checking,02 Bag Damage Found & Change | Replaced Bag     | Available       | Mastur lal    | 12               |         |
| 621BF2   | 1-Aug-22  | 133 Bag Checking,03 Bag Damage Found & Change | Replaced Bag     | Available       | Mastur lal    | 12               |         |
| 601BF1   | 28-Jul-22 | 60 Bag Checking,10 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| 631BF1   | 21-Jul-22 | 99 Bag Checking,10 Bag Damage Found & Change  | Replaced Bag     | Available       | Mastur lal    | 12               |         |
| L42BF1   | 20-Jul-22 | 180 Bag Checking,60 Bag Damage Found & Change | Replaced Bag     | Available       | Mastur lal    | 8                |         |
| L42BF1   | 19-Jul-22 | 180 Bag Checking,20 Bag Damage Found & Change | Replaced Bag     | Available       | SKR           | 8                |         |
| L42BF1   | 19-Jul-22 | 180 Bag Checking,20 Bag Damage Found & Change | Replaced Bag     | Available       | Mastur lal    | 8                |         |

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**SHREE CEMENT LTD.  
BIHAR CEMENT PLANT**



| DEPTT : | Mech      | SECTION :                                     | OBSERVATION ON INSPECTION | ALL       | UNIT:- I        |                  |               | Ed-01/Is-01/01.03.08 | TIME CONSU MED | REMARKS |
|---------|-----------|---|---------------------------|-----------|-----------------|------------------|---------------|----------------------|----------------|---------|
|         |           |   |                           |           | SPARES REPLACED |                  | Supplier Name |                      |                |         |
|         |           |   |                           |           | Qty             | WORK CARRIED OUT |               |                      |                |         |
| L42BF1  | 19-Jul-22 | 180 Bag Checking,20 Bag Damage Found & Change | Replaced Bag              | Available | SKR             | Yes              | 8             |                      |                |         |
| 101BF1  | 13-Jul-22 | 99 Bag Checking,10 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 8             |                      |                |         |
| 101BF1  | 13-Jul-22 | 99 Bag Checking, 33 Bag Damage Found & Change | Replaced Bag              | Available | Vayu shanti     | Yes              | 8             |                      |                |         |
| 300BF3  | 11-Jul-22 | 60 Bag Checking,02 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 8             |                      |                |         |
| 571BF9  | 9-Jul-22  | 50 Bag Checking,50 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 8             |                      |                |         |
| L42BF1  | 8-Jul-22  | 180 Bag Checking,22 Bag Damage Found & Change | Replaced Bag              | Available | Mastur lal      | Yes              | 8             |                      |                |         |
| L42BF1  | 8-Jul-22  | 180 Bag Checking,22 Bag Damage Found & Change | Replaced Bag              | Available | SKR             | Yes              | 8             |                      |                |         |
| 591BF8  | 7-Jul-22  | 60 Bag Checking,60 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 8             |                      |                |         |
| 591BF8  | 1-Jul-22  | 60 Bag Checking,28 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 8             |                      |                |         |
| 591BF8  | 9-Jun-22  | 60 Bag Checking,05 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 4             |                      |                |         |
| 611BF1  | 8-Jun-22  | 79 BAGS COATING CLEANED AND 41 BAGS REPLACED  | BAG REPLACED              | Available | SKR             | YES              | 8             |                      |                |         |
| 101BF1A | 4-Jun-22  | 10 Bag Checking,10 Bag Damage Found & Change  | Replaced Bag              | Available | Skr             | Yes              | 4             |                      |                |         |
| 641BF1  | 4-Jun-22  | 128 Bag Checking,04 Bag Damage Found & Change | Replaced Bag              | Available | Mastur lal      | Yes              | 12            |                      |                |         |
| 101BF1A | 3-Jun-22  | 10 Bag Checking,10 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 4             |                      |                |         |
| 611BF1  | 3-Jun-22  | 128 Bag Checking,12 Bag Damage Found & Change | Replaced Bag              | Available | Mastur lal      | Yes              | 12            |                      |                |         |
| 621BF1  | 2-Jun-22  | 112 Bag Checking,12 Bag Damage Found & Change | Replaced Bag              | Available | Mastur lal      | Yes              | 12            |                      |                |         |
| 631BF1  | 1-Jun-22  | 120 Bag Checking,8 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 12            |                      |                |         |
| 102BF2  | 24-May-22 | 66 BAGS COATING CLEANED AND 10 BAGS REPLACED  | BAG REPLACED              | Available | SKR             | YES              | 8             |                      |                |         |
| 601BF2  | 22-May-22 | 49 bag checked, 11 bag replaced.              | Replaced Bag              | Available | Vayu shanti     | Yes              | 8             |                      |                |         |
| 301BF1  | 21-May-22 | 99 Bag Checking,40 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 8             |                      |                |         |
| 604BF2  | 20-May-22 | 80 bag checked, 80 bag replaced.              | Replaced Bag              | Available | Vayu shanti     | Yes              | 8             |                      |                |         |
| 101BF5  | 18-May-22 | 33 Bag Checking,25 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 8             |                      |                |         |
| 101BF5  | 17-May-22 | 33 Bag Checking,28 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 8             |                      |                |         |
| 300BF2  | 16-May-22 | 64 Bag Checking,44 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 8             |                      |                |         |
| 531BF1  | 14-May-22 | 77 Bag Checking,41 Bag Damage Found & Change  | Replaced Bag              | Available | Vayu shanti     | Yes              | 8             |                      |                |         |
| 101BF5  | 7-May-22  | 33 Bag Checking,20 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 8             |                      |                |         |
| 101BF5  | 6-May-22  | 33 Bag Checking,25 Bag Damage Found & Change  | Replaced Bag              | Available | Mastur lal      | Yes              | 8             |                      |                |         |
| 571BF7  | 1-May-22  | 48 NOS BAG REPLACED                           | BAG REPLACED              | Available | Vayu shanti     | YES              | 8             |                      |                |         |

**SHREE CEMENT LTD.  
BIHAR CEMENT PLANT**

| DEPTT :  |           | SECTION :                                     | UNIT:- I        | IMS/03/01/FOR/04                           |               |
|----------|-----------|---|-----------------|--|---------------|
| Mech     | ALL       | WORK CARRIED OUT                              | SPARES REPLACED | Ed-01/Is-01/01.03.08                       |               |
| EQUIP NO | DATE      | OBSERVATION ON INSPECTION                     | Qty             | Supplier Name                              | TIME          |
|          |           |   |                 | spare Availability <td>CONSU REMARKS </td> | CONSU REMARKS |
|          |           |   |                 |  | MED           |
| 101BF5   | 29-Apr-22 | 33 Bag Checking,13 Bag Damage Found & Change  | Available       | Mastur lal                                 | 8             |
| 101BF2   | 30-Mar-22 | 66 Bag Checking,02 Bag Damage Found & Change  | Available       | Vayu shanti                                | 8             |
| 101BF2   | 29-Mar-22 | 66 Bag Checking,03 Bag Damage Found & Change  | Available       | Vayu shanti                                | 8             |
| 581BF3   | 26-Mar-22 | 50 Bag Checking, 9 Bag Damage Found & Change  | Available       | Mastur lal                                 | 8             |
| 605BF2   | 26-Mar-22 | 64 Bag Checking,29 Bag Damage Found & Change  | Available       | Vayu shanti                                | 8             |
| 581BF1   | 21-Mar-22 | 70 Bag Checking, 61 Bag Damage Found & Change | Available       | Mastur lal                                 | 8             |
| 531BF2   | 22-Feb-22 | 121 BAGS COATING CLEANED.                     | Available       | Vayu shanti                                |               |
| 581BF4   | 21-Feb-22 | 60 Bag Checking, 8 Bag Damage Found & Change  | Available       | Mastur lal                                 | 8             |
| 581BF5   | 21-Feb-22 | 30 Bag Checking, 7 Bag Damage Found & Change  | Available       | Mastur lal                                 | 8             |
| 201BF2   | 15-Feb-22 | 33 Bag Checking,07 Bag Damage Found & Change  | Available       | Vayu shanti                                | 8             |
| 604BF1   | 5-Feb-22  | 60 Bag Checking,02 Bag Damage Found & Change  | Available       | Vayu shanti                                | 8             |
| L42BF2   | 1-Feb-22  | 60 BAGS checked and 41 replaced               | Available       |  | 8             |
| 601BF2   | 22-Jan-22 | 49 bag checked, 32 bag replaced.              | Available       | Vayu shanti                                |               |
| 591BF7   | 16-Jan-22 | 60 Bag Checking,13 Bag Damage Found & Change  | Available       | Vayu shanti                                | 8             |
| 605BF1   | 16-Jan-22 | 49 Bag Checking,32 Bag Damage Found & Change  | Available       | Vayu shanti                                | 8             |
| 602BF2   | 11-Jan-22 | 40 Bag Checking,11 Bag Damage Found & Change  | Available       | Vayu shanti                                | 8             |
| 605BF4   | 11-Jan-22 | 49 Bag Checking,46 Bag Damage Found & Change  | Available       | Vayu shanti                                | 8             |
| 301BF2   | 10-Jan-22 | 70 Bag Checking,32 Bag Damage Found & Change  | Available       | Vayu shanti                                | 12            |
| 605BF3   | 10-Jan-22 | 72 Bag Checking,24 Bag Damage Found & Change  | Available       | Vayu shanti                                | 8             |
| 101BF1   | 5-Jan-22  | 66 Bag Checking, 33 Bag Damage Found & Change | Available       | Vayu shanti                                | 8             |
| 101BF1   | 4-Jan-22  | 66 Bag Checking, 10 Bag Damage Found & Change | Available       | Vayu shanti                                | 8             |
| 581BF2   | 2-Jan-22  | 60Bag Checking, 8 Bag Damage Found & Change   | Available       | Mastur lal                                 | 8             |





SHREE CEMENT LTD.  
NEW BIHAR CEMENT PLANT

| DEPT :  | MECHANICAL | SECTION :  | ALL              | Unit: - II |               |                    | TIME CONSUMED | REMARKS |
|---------|------------|--|------------------|------------|---------------|--------------------|---------------|---------|
|         |            |  |                  | Qty        | Supplier Name | spare Availability |               |         |
|         |            | INSPECTION ON INSPECTION   | WORK CARRIED OUT |            |               |                    |               |         |
| 101BF4  | 29-Apr-24  | 56 3kg Checking, 20 Bg Damage Found & Change                     | Coating Cleaning | Available  |               | YES                | 8             |         |
| 2101BF4 | 24-Apr-24  | 55 Complete 3kg Replace due to coating                           | Bag Replaced     | Available  | SKR           | YES                | 12            |         |
| 2101BF2 | 18-Apr-24  | 76 COMPLETE BAGS REPLACED  | Bag Replaced     | Available  | SKR           | YES                | 12            |         |
| 2561BH1 | 17-Apr-24  | 5 BAGS REPLACED, 5 PURGING PIPE TIGHTENED AND 20 TPCS CLEANED    | Bag Replaced     | Available  | SKR           | YES                | 12            |         |
| 2531BF3 | 16-Apr-24  | 76 BAGS CHECKED 96 BAG REPLACED                                  | Bag Replaced     | Available  | SKR           | YES                | 12            |         |
| 2631BF2 | 13-Apr-24  | 318 BAGS REPLACED AND 2 BAG DIJUMMY                              | Bag Replaced     | Available  | SKR           | YES                | 12            |         |
| 2102BF2 | 12-Apr-24  | 51 BAGS REPLACED   | Bag Replaced     | Available  | SKR           | YES                | 12            |         |
| 2102BF3 | 10-Apr-24  | 56 BAGS REPLACED   | Bag Replaced     | Available  | SKR           | YES                | 10            |         |
| 2102BF1 | 8-Apr-24   | 21 BAGS REPLACED   | Bag Replaced     | Available  | SKR           | YES                | 8             |         |
| 2611BF2 | 2-Apr-24   | 11 BAGS COATING CLEANED AND 7 BAGS REPLACED                      | Bag Replaced     | Available  | SKR           | YES                | 12            |         |
| 2611BF3 | 2-Apr-24   | 11 BAGS COATING CLEANED AND 7 BAGS REPLACED                      | Bag Replaced     | Available  | SKR           | YES                | 12            |         |
| 2401BF2 | 1-Apr-24   | 27 3kg Checking, 11 Bag Damage Found & Change                    | Bag Replaced     | Available  | Skr           | YES                | 8             |         |
| 2302BF1 | 28-Mar-24  | 60 Bag Checking, 08 Bag Damage Found & Change                    | 3kg Replaced     | Available  | Vayu Shanti   | YES                | 8             |         |
| 2302BF2 | 28-Mar-24  | 55 Bag Checking, 11 Bag Damage Found & Change                    | 3kg Replaced     | Available  | Vayu Shanti   | YES                | 8             |         |
| 2631BF1 | 11-Mar-24  | 60 BAGS REPLACED AND 2 BAG DUMMY                                 | 3kg Replaced     | Available  | SKR           | YES                | 12            |         |
| 2561BH1 | 4-Mar-24   | 6 BAGS DAMAGED FOUND AND REPLACED AND 10 PURGING PIPES TIGHTENED | 3kg Replaced     | Available  | SKR           | YES                | 12            |         |
| 2561BH1 | 4-Mar-24   | 11 BAG REPLACED  | 3kg Replaced     | Available  | SKR           | YES                | 8             |         |
| 2611BF2 | 2-Mar-24   | 78 BAGS COATING CLEANED AND 2 BAGS REPLACED                      | 3kg Replaced     | Available  | SKR           | YES                | 8             |         |
| 2611BF2 | 1-Mar-24   | 78 BAGS COATING CLEANED, 2 BAGS REPLACED                         | 3kg Replaced     | Available  | SKR           | YES                | 8             |         |
| 2641BF3 | 1-Mar-24   | 60 Bag Coating Cleaned and 2 Bag Damage Found & Changed          | 3kg Replaced     | Available  | Vayu Shanti   | YES                | 8             |         |
| 606BF5  | 1-Mar-24   | 60 Bag Coating Cleaned and 2 Bag Damage Found & Changed          | 3kg Replaced     | Available  | Vayu Shanti   | YES                | 8             |         |
| 2531BF1 | 28-Feb-24  | 60 Bag Checking, 46 Bag Damage Found & Change                    | 3kg Replaced     | Available  | Skr           | YES                | 8             |         |
| 2621BF2 | 24-Feb-24  | 1 HOSE PIPE C-ANGED AND TOP COVER FALSE AIR SEALING              |                  | Available  | SKR           | YES                | 8             |         |
| 2301BF4 | 21-Feb-24  | 55 Bag Checking, 11 Bag Damage Found & Change                    | Bag Replaced     | Available  | Skr           | YES                | 8             |         |
| 10' BF4 | 16-Feb-24  | 56 BAGS COATING CLEANED  | Coating Cleaning | Available  |               | YES                | 8             |         |
| 2102BFA | 11-Feb-24  | 64 Bag checked 64 Bg Damage Found & Change                       | Bag Replaced     | Available  | Skr           | YES                | 8             |         |
| 2591BF2 | 2-Feb-24   | 54 Bag Checking, 17 Bag Damage Found & Change                    | Bag Replaced     | Available  | Skr           | YES                | 8             |         |
| 2101BF1 | 28-Jan-24  | 63 BAGS COATING CLEANED AND 8 BAGS REPLACED                      | Bag Replaced     | Available  | SKR           | YES                | 8             |         |
| 2101BF1 | 27-Jan-24  | 56 BAGS COATING CLEANED AND 7 BAGS REPLACED                      | Bag Replaced     | Available  | SKR           | YES                | 8             |         |
| 2101BF1 | 24-Jan-24  | 70 BAGS REPLACED   | Bag Replaced     | Available  | SKR           | YES                | 8             |         |
| 2101BF2 | 17-Jan-24  | 38 BAGS COATING CLEANED  | Coating Cleaning | Available  | SKR           | YES                | 8             |         |
| 2101BF2 | 16-Jan-24  | 36 BAGS COATING CLEANED  | Coating Cleaning | Available  | SKR           | YES                | 8             |         |
| 2601BF1 | 15-Jan-24  | 17 Bag Checking, 17 Bag Damage Found & Change                    | Bag Replaced     | Available  | Skr           | YES                | 8             |         |
| 2621BF2 | 15-Jan-24  | 70 BAGS COATING CLEANED, 0 BAGS REPLACED                         | Bag Replaced     | Available  | SKR           | YES                | 8             |         |

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**SHREE CEMENT LTD.  
NEW BIHAR CEMENT PLANT**

03/01/FOR/04

| DEPT :   | MECHANICAL | SECTION :   | ALL              | SPARES REPLACED |               |                    | REMARKS         |
|----------|------------|---|------------------|-----------------|---------------|--------------------|-----------------|
|          |            |   |                  | Qty             | Supplier Name | spare Availability |                 |
| EQUIP NO | DATE       | OBSERVATION ON INSPECTION   | WORK CARRIED OUT | Qty             | Supplier Name | spare Availability | TIME CONSUMED   |
|          |            |   |                  |                 |               |                    | /15-01/01.03.08 |
| 2621BF2  | 13-Jan-24  | 71 BAGS COATING CLEANED,9 BAGS REPLACED                                       | Bag Replaced     | Available       | SKR           | YES                | 8               |
| 2621BF3  | 13-Jan-24  | 62 BAGS COATING CLEANED AND 11 BAGS REPLACED                                  | Bag Replaced     | Available       | SKR           | YES                | 8               |
| 2621BF1  | 12-Jan-24  | 62 BAGS COATING CLEANED AND 31 BAGS REPLACED                                  | Bag Replaced     | Available       | SKR           | YES                | 8               |
| 2621BF2  | 12-Jan-24  | 68 BAGS COATING CLEANED,12 BAGS REPLACED                                      | Bag Replaced     | Available       | SKR           | YES                | 8               |
| 25313-2  | 11-Jan-24  | 121 Bag Checking,6 Bag Damage Found & Change                                  | Bag Replaced     | Available       | Skr           | YES                | 9               |
| 26213-2  | 11-Jan-24  | 78 BAGS COATING CLEANED, 2BAGS REPLACED                                       | Bag Replaced     | Available       | SKR           | YES                | 8               |
| 606BF3   | 11-Jan-24  | 78 BAGS COATING CLEANED, 23 BAGS REPLACED                                     | Bag Replaced     | Available       | SKR           | YES                | 8               |
| 25913-1  | 2-Jan-24   | 33 Bag Checking,16 Bag Damage Found & Change                                  | Bag Replaced     | Available       | Skr           | YES                | 8               |
| 26013-1  | 2-Jan-24   | 15 Bag Checking,15 Bag Damage Found & Change                                  | Bag Replaced     | Available       | Skr           | YES                | 8               |
| 2102BF3  | 29-Dec-23  | 14 Bag Coating Cleaned and 20 Bag Damage Found & Changed                      | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 606BF3   | 29-Dec-23  | 14 Bag Coating Cleaned and 20 Bag Damage Found & Changed                      | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 2101BF4  | 28-Dec-23  | 31 Bag Coating Cleaned and 8 Bag Damage Found & Changed                       | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 606BF3   | 28-Dec-23  | 31 Bag Coating Cleaned and 8 Bag Damage Found & Changed                       | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 2102BF3  | 26-Dec-23  | 14 Bag Coating Cleaned and 20 Bag Damage Found & Changed                      | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 606BF4   | 26-Dec-23  | 16 Bag Coating Cleaned and 20 Bag Damage Found & Changed                      | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 202BF1A  | 24-Dec-23  | 64 Bag Checking, 36 Bag Damage Found & Change                                 | Bag Replaced     | Available       | Vayu shanti   | Yes                | 8               |
| 2101BF4  | 23-Dec-23  | 25 Bag Coating Cleaned and 14 Bag Damage Found & Changed                      | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 2101BF4  | 22-Dec-23  | 27 Bag Coating Cleaned and 12 Bag Damage Found & Changed                      | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 606BF4   | 22-Dec-23  | 27 Bag Coating Cleaned and 12 Bag Damage Found & Changed                      | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 2101BF4  | 21-Dec-23  | 27 Bag Coating Cleaned and 12 Bag Damage Found & Changed                      | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 606BF5   | 21-Dec-23  | 121 Bag Coating Cleaned and 12 Bag Damage Found & Changed                     | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 2102BF3  | 20-Dec-23  | 23 Bag Coating Cleaned and 12 Bag Damage Found & Changed                      | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 606BF5   | 20-Dec-23  | 23 Bag Coating Cleaned and 12 Bag Damage Found & Changed                      | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 101BF4   | 2-Dec-23   | 36 BAGS COATING CLEANED AND 4 SOLENOID FOUND NOT WORKING JUST CONNECTION ONLY | Coating Cleaning | Available       |               | YES                | 8               |
| 2611BF1  | 8-Dec-23   | 30 Bag Checking,120 Bag Damage Found & Change                                 | Bag Replaced     | Available       | Skr           | YES                | 12              |
| 2641BF2  | 5-Dec-23   | 120 Bag Coating Cleaned and 2 Bag Damage Found & Changed                      | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 2641BF3  | 5-Dec-23   | 156 Bag Coating Cleaned and 156 Bag Damage Found & Changed                    | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 606BF5   | 5-Dec-23   | 30 Bag Coating Cleaned and 2 Bag Damage Found & Changed                       | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 2102BF3  | 29-Nov-23  | 60 Bag Checked replaced 8 Nos   | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 2101BF3  | 28-Nov-23  | 60 Bag Checked replaced 4 Nos   | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 2101BF3  | 27-Nov-23  | 60 Bag Checked replaced 15 Nos  | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 2101BF3  | 24-Nov-23  | 60 Bag Checked replaced 12 Nos  | Bag Replaced     | Available       | Vayu Shanti   | YES                | 8               |
| 2631BF3  | 19-Nov-23  | 156 Bag Checking,156 Bag Damage Found & Change                                | Bag Replaced     | Available       | Skr           | YES                | 12              |
| 2561BH1  | 15-Nov-23  | 1 BAG REPLACED WITH 60 NOS PURGING PIPE BOLT CHANGED                          | Bag Replaced     | Available       | SKR           | YES                | 8               |





**SHREE CEMENT LTD.  
NEW BIHAR CEMENT PLANT**

03/01/FOR/04

| DEPTT :  | MECHANICAL | SECTION :   | ALL              |           | Unit- II      |                    |               | REMARKS |
|----------|------------|---|------------------|-----------|---------------|--------------------|---------------|---------|
|          |            |   | WORK CARRIED OUT | Qty       | Supplier Name | spare Availability | TIME CONSUMED |         |
| EQUIP NO | DATE       | OBSERVATION ON INSPECTION                                     | WORK CARRIED OUT | Qty       | Supplier Name | spare Availability | TIME CONSUMED | REMARKS |
| 2101BF1  | 20-Oct-23  | 60 Bag Checked replaced 10 Nos                                | Bag Replaced     | Available | Vayu Shanti   | YES                | 8             |         |
| 101BF4   | 18-Oct-23  | 64 BAGS COATING CLEANED AND 3 BAGS DAMAGED FOUND AND REPLACED | Bag Replaced     | Available |               | YES                | 8             |         |
| 2641BF1  | 3-Oct-23   | 27 Bag Checking,00 Bag Damage Found & Change                  | Bag Replaced     | Available | Skr           | YES                | 4             |         |
| 2621BF1  | 1-Oct-23   | 62 BAGS COATING CLEANED AND 16 BAGS REPLACED                  | Bag Replaced     | Available | SKR           | YES                | 8             |         |
| 2101BF1  | 28-Sep-23  | 4 Bag new Change  | Bag Replaced     | Available | Skr           | YES                | 8             |         |
| 2591BF2  | 28-Sep-23  | 54 Bag Checking,11 Bag Damage Found & Change                  | Bag Replaced     | Available | Skr           | YES                | 8             |         |
| 2601BF1  | 28-Sep-23  | 24 Bag Checking,03 Bag Damage Found & Change                  | Bag Replaced     | Available | Skr           | YES                | 8             |         |
| 2621BF2  | 24-Sep-23  | 11 Bag new Change   | Bag Replaced     | Available | Skr           | YES                | 8             |         |
| 2631BF2  | 23-Sep-23  | 6 Bag new Change  | Bag Replaced     | Available | Skr           | YES                | 8             |         |
| 2102BF2  | 21-Sep-23  | 81 Bag new Change   | Bag Replaced     | Available | Skr           | YES                | 8             |         |
| 2591BF4  | 21-Sep-23  | 121 bag checked, 46 bag replaced.                             | Bag Replaced     | Available | Vayu Shanti   | YES                | 8             |         |
| 2101BF1  | 20-Sep-23  | 4 Bag new Change  | Bag Replaced     | Available | Skr           | YES                | 8             |         |
| 2591BF5  | 11-Sep-23  | 121 bag checked, 31 bag replaced.                             | Bag Replaced     | Available | Vayu Shanti   | YES                | 8             |         |
| 2101BF3  | 9-Sep-23   | 2 Bag new Change  | Bag Replaced     | Available | Skr           | YES                | 8             |         |
| 2102BF3  | 9-Sep-23   | 13 Bag new Change   | Bag Replaced     | Available | Skr           | YES                | 8             |         |
| 2641BF1  | 6-Sep-23   | 61 Bag Checking, 06 Bag Damage Found & Change                 | Bag Replaced     | Available | Skr           | YES                | 4             |         |
| 2561BH1  | 28-Aug-23  | 544 Bag new Change  | Bag Replaced     | Available | Skr           | YES                | 24            |         |
| 2561BH1  | 26-Aug-23  | 525Bag new Change   | Bag Replaced     | Available | Skr           | YES                | 24            |         |
| 2561BH1  | 24-Aug-23  | 528 Bag new Change  | Bag Replaced     | Available | Skr           | YES                | 24            |         |
| 2561BH1  | 19-Aug-23  | 530 Bag new Change  | Bag Replaced     | Available | Skr           | YES                | 24            |         |
| 2561BH1  | 16-Aug-23  | 540 Bag new Change  | Bag Replaced     | Available | Skr           | YES                | 24            |         |
| 2561BH1  | 11-Aug-23  | 525 Bag new Change  | Bag Replaced     | Available | Skr           | YES                | 24            |         |
| 2561BH1  | 9-Aug-23   | 531Bag new Change   | Bag Replaced     | Available | Skr           | YES                | 24            |         |
| 2561BH1  | 8-Aug-23   | 530 Bag new Change  | Bag Replaced     | Available | Skr           | YES                | 24            |         |
| 2531BF2  | 3-Aug-23   | 121 Bag Checking,121Bag Damage Found & Change                 | Bag Replaced     | Available | Skr           | YES                | 9             |         |
| 2591BF3  | 26-Jul-23  | 81 Bag Checking,31 Bag Damage Found & Change                  | Bag Replaced     | Available | Vayu Shanti   | YES                |               |         |
| 2591BF3  | 26-Jul-23  | 81 bag replaced   | Bag Replaced     | Available | Vayu Shanti   | YES                |               |         |
| 2591BF1  | 13-Jun-23  | 33 Bag Checking,11 Bag Damage Found & Change                  | Bag Replaced     | Available | Skr           | YES                | 8             |         |
| 2531BF3  | 12-Jun-23  | 96 BAGS CHECKED 31 BAG REPLACED                               | Bag Replaced     | Available | SKR           | YES                | 12            |         |
| 2302BF2  | 11-Jun-23  | 41 Bag Checking,21 Bag Damage Found & Change                  | Bag Replaced     | Available | Vayu Shanti   | YES                | 8             |         |
| 2401BF1  | 11-Jun-23  | 27 Bag Checking,06 Bag Damage Found & Change                  | Bag Replaced     | Available | Skr           | YES                | 8             |         |
| 2631BF1  | 7-Jun-23   | 81 BAGS REPLACED AND 2 BAG DUMMY                              | Bag Replaced     | Available | SKR           | YES                | 12            |         |
| 2102BF1  | 7-May-23   | 60 Bag Checking,21 Bag Damage Found & Change                  | Bag Replaced     | Available | Skr           | YES                | 8             |         |
| 2201BF1  | 24-Apr-23  | 155 Complete Bag Replace due to coating                       | Bag Replaced     | Available | SKR           | YES                | 12            |         |



| SHREE CEMENT LTD.<br>NEW BIHAR CEMENT PLANT |            | SECTION :  |                           | ALL              |             | Unit- II      |                    |               | 03/01/FOR/04 |  |
|---|------------|--|---------------------------|------------------|-------------|---------------|--------------------|---------------|--------------|--|
| DEPTT :                                     | MECHANICAL | DATE   | OBSERVATION ON INSPECTION | WORK CARRIED OUT | Qty         | Supplier Name | spare Availability | TIME CONSUMED | REMARKS      |  |
| 2201BF2                                     | 18-Apr-23  | 96 COMPLETE BAGS REPLACED  | Bag Replaced              | Available        | SKR         | YES           | 12                 |               |              |  |
| 2201BF3                                     | 17-Apr-23  | 5 BAGS REPLACED, 3 PURGING PIPE TIGHTENED AND 20 PCS CONDENSER TIGHTENED | Bag Replaced              | Available        | SKR         | YES           | 12                 |               |              |  |
| 2621BF2                                     | 1-Apr-23   | 62 BAGS COATING CLEANED AND 13 BAGS REPLACED                             | Bag Replaced              | Available        | SKR         | YES           | 8                  |               |              |  |
| 2102BF1A                                    | 23-Mar-23  | 32 Bag Coating Cleaning, 00 Bag Damage Found & Change                    | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2102BF1A                                    | 22-Mar-23  | 32 Bag Coating Cleaning, 00 Bag Damage Found & Change                    | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 101BF4                                      | 12-Mar-23  | 56 Bag Checking, 56 Bag Damage Found & Change                            | Bag Replaced              | Available        | Mastur Lal  | Yes           | 8                  |               |              |  |
| 2301BF2                                     | 11-Mar-23  | 36 Bag Checking, 36 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2202BF1                                     | 11-Mar-23  | 56 Bag Checking, 16 Bag Damage Found & Change                            | Bag Replaced              | Available        | Vayu shanti | Yes           | 8                  |               |              |  |
| 2561BH1                                     | 7-Mar-23   | 03 Bag Checking, 03 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 4                  |               |              |  |
| 2561BH1                                     | 6-Mar-23   | 04 Bag Checking, 04 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2561BH1                                     | 4-Mar-23   | 23 Bag Checking, 23 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2302BF1                                     | 28-Feb-23  | 24 Bag Checking, 03 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2302BF1                                     | 27-Feb-23  | 32 Bag Checking, 03 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 4                  |               |              |  |
| 2561BH1                                     | 26-Feb-23  | 3 SPARE KIT CHANGE   | Bag Replaced              | Available        | RALSO       | YES           | 4                  |               |              |  |
| 2301BF1                                     | 24-Feb-23  | 41 BAGS COATING CLEANED AND 12 BAGS REPLACED                             | Bag Replaced              | Available        | SKR         | YES           | 8                  |               |              |  |
| 2301BF3                                     | 24-Feb-23  | 61 BAGS COATING CLEANED AND 11 BAGS REPLACED                             | Bag Replaced              | Available        | SKR         | YES           | 8                  |               |              |  |
| 2561BH1                                     | 18-Feb-23  | 1 SPARE KIT CHANGE   | Bag Replaced              | Available        | RALSO       | YES           | 4                  |               |              |  |
| 2621BF1                                     | 11-Feb-23  | 62 BAGS COATING CLEANED AND 6 BAGS REPLACED                              | Bag Replaced              | Available        | SKR         | YES           | 8                  |               |              |  |
| 101BF4                                      | 11-Feb-23  | 56 Bag Checking, 56 Bag Damage Found & Change                            | Bag Replaced              | Available        | Vayu shanti | Yes           | 8                  |               |              |  |
| 2631BF2                                     | 9-Feb-23   | 80 Bag Checking, 02 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2102BF2                                     | 8-Feb-23   | 54 Bag Checking, 07 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2621BF3                                     | 8-Feb-23   | 62 BAGS COATING CLEANED AND 12 BAGS REPLACED                             | Bag Replaced              | Available        | SKR         | YES           | 8                  |               |              |  |
| 2641BF2                                     | 8-Feb-23   | 80 Bag Checking, 02 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2101BF4                                     | 7-Feb-23   | 65 Bag Checking, 27 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2621BF2                                     | 7-Feb-23   | 80 Bag Checking, 07 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2101BF4                                     | 6-Feb-23   | 39 Bag Checking, 11 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2621BF2                                     | 6-Feb-23   | 80 Bag Checking, 05 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2561BH1                                     | 5-Feb-23   | 07 Bag Checking, 07 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2101BF4                                     | 25-Jan-23  | 54 Bag Checking, 14 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2531BF1                                     | 14-Jan-23  | 54 Bag Checking, 05 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2102BF1                                     | 11-Jan-23  | 70 Bag Checking, 12 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |
| 2301BF4                                     | 11-Jan-23  | 35 Bag Checking, 02 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 4+4                |               |              |  |
| 2611BF3                                     | 11-Jan-23  | 111 BAGS CHECKED AND 111 BAGS REPLACED                                   | Bag Replaced              | Available        | SKR         | YES           | 12                 |               |              |  |
| 2301BF4                                     | 9-Jan-23   | 54 Bag Checking, 02 Bag Damage Found & Change                            | Bag Replaced              | Available        | Skr         | YES           | 8                  |               |              |  |

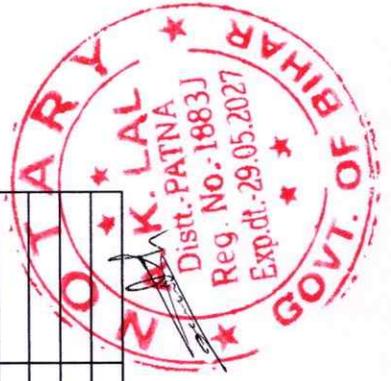


**SHREE CEMENT LTD.  
NEW BIHAR CEMENT PLANT**

| DEPTT :    |           | SECTION :  |  | ALL              |  | Unit- II  |               |                    | REMARKS       |
|------------|-----------|--|--|------------------|--|-----------|---------------|--------------------|---------------|
| MECHANICAL |           | OBSERVATION ON INSPECTION                                    |  | WORK CARRIED OUT |  | Qty       | Supplier Name | spare Availability |               |
| EQUIP NO   | DATE      |  |  |                  |  |           |               |                    | TIME CONSUMED |
| 2101BF2    | 8-Jan-23  | 48 3ag Cnacking,12 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2531BF1    | 31-Dec-22 | 65 3ag Cnacking,02 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2531BF1    | 29-Dec-22 | 39 3ag Cnacking,02 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 4+4           |
| 2531BF1    | 27-Dec-22 | 52 3ag Cnacking,03 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 606BF4     | 23-Dec-22 | 25 3ag Coating Cleaned and 14 Bag Damage Found & Changed     |  | Bag Replaced     |  | Available | Vayu Shantii  | YES                | 8             |
| 2641BF2    | 19-Dec-22 | 80 3ag Cnacking,04 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2631BF2    | 17-Dec-22 | 80 3ag Cnacking,08 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2101BF2    | 13-Dec-22 | 12 3ag Cnacking,02 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 3             |
| 2101BF2    | 12-Dec-22 | 48 3ag Cnacking,12 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2101BF3    | 11-Dec-22 | 80 3ags Coating Cleaned and 42 bags Damage Found and Changed |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 101BF4     | 5-Dec-22  | 56 3ag Cnacking,27 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Vayu shantii  | Yes                | 8             |
| 101BF4     | 30-Nov-22 | 56 3ag Cnacking,07 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Vayu shantii  | Yes                | 4             |
| 101BF4     | 29-Nov-22 | 28 3ag Cnacking,08 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Vayu shantii  | Yes                | 4             |
| 101BF4     | 28-Nov-22 | 56 3ag Cnacking,20 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Vayu shantii  | Yes                | 8             |
| 101BF4     | 27-Nov-22 | 42 3ag Cnacking,15 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Vayu shantii  | Yes                | 8             |
| 2611BF2    | 19-Nov-22 | 80 3ag Cnacking,02 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2611BF2    | 17-Nov-22 | 80 3ag Cnacking,04 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2611BF2    | 16-Nov-22 | 80 3ag Cnacking,04 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2591BF1    | 11-Oct-22 | 33 3ag Cnacking,09 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2641BF1    | 29-Sep-22 | 54 3ag Cnacking,02 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2591BF2    | 28-Sep-22 | 54 3ag Cnacking,04 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2401BF1    | 26-Sep-22 | 42 3ag Cnacking,08 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2401BF2    | 26-Sep-22 | 56 3ag Cnacking,09 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2591BF2    | 26-Sep-22 | 27 3ag Cnacking,02 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2531BF1    | 25-Sep-22 | 52 3ag Cnacking,12 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2531BF1    | 24-Sep-22 | 52 3ag Cnacking,04 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2531BF1    | 21-Sep-22 | 52 3ag Cnacking,09 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2591BF3    | 1-Sep-22  | 54 3ag Cnacking,10 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2591BF3    | 31-Aug-22 | 27 3ag Cnacking,02 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2591BF1    | 29-Aug-22 | 33 3ag Cnacking,33 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2601BF1    | 18-Aug-22 | 20 3ag Cnacking,00 Bag Damage Found & Change                 |  | Coating Cleaning |  | Available | Skr           | YES                | 4             |
| 2601BF1    | 13-Aug-22 | 32 3ag Cnacking,00 Bag Damage Found & Change                 |  | Coating Cleaning |  | Available | Skr           | YES                | 6             |
| 2102BF1    | 8-Aug-22  | 77 3ag Cnacking,28 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |
| 2102BF1    | 7-Aug-22  | 44 3ag Cnacking,10 Bag Damage Found & Change                 |  | Bag Replaced     |  | Available | Skr           | YES                | 8             |

**SHREE CEMENT LTD.  
NEW BIHAR CEMENT PLANT**

| DEPTT :    |           | SECTION :                                     |  | ALL              |           | Unit- II        |                    |               | 03/01/FOR/04    |  |
|------------|-----------|---|--|------------------|-----------|-----------------|--------------------|---------------|-----------------|--|
| MECHANICAL |           | OBSERVATION ON INSPECTION                     |  | WORK CARRIED OUT |           | SPARES REPLACED |                    |               | /1s-01/01.03.08 |  |
| EQUIP NO   | DATE      |   |  |                  | Qty       | Supplier Name   | spare Availability | TIME CONSUMED | REMARKS         |  |
| 2641BF2    | 6-Aug-22  | 80 Bag Checking,02 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 8             |                 |  |
| 2641BF2    | 5-Aug-22  | 144 Bag Checking,02 Bag Damage Found & Change |  | Bag Replaced     | Available | Skr             | YES                | 12            |                 |  |
| 2641BF2    | 5-Aug-22  | 130 Bag Checking,01 Bag Damage Found & Change |  | Bag Replaced     | Available | Skr             | YES                | 12            |                 |  |
| 2641BF2    | 24-Jul-22 | 99 Bag Checking,02 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 8             |                 |  |
| 2621BF2    | 9-Jul-22  | 60 Bag Checking,02 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 8             |                 |  |
| 2611BF1    | 8-Jul-22  | 120 Bag Checking,03 Bag Damage Found & Change |  | Bag Replaced     | Available | Skr             | YES                | 12            |                 |  |
| 2641BF2    | 7-Jul-22  | 128 Bag Checking,02 Bag Damage Found & Change |  | Bag Replaced     | Available | Skr             | YES                | 12            |                 |  |
| 2401BF1    | 26-Jun-22 | 71 Bag Checking, 22 Bag Damage Found & Change |  | Bag Replaced     | Available | SKR             | YES                | 8             |                 |  |
| 2621BF3    | 26-Jun-22 | 62 BAGS COATING CLEANED AND 14 BAGS REPLACED  |  | Bag Replaced     | Available | SKR             | YES                | 8             |                 |  |
| 2621BF3    | 21-Jun-22 | 62 BAGS COATING CLEANED AND 19 BAGS REPLACED  |  | Bag Replaced     | Available | Skr             | YES                | 8             |                 |  |
| 2611BF2    | 14-Jun-22 | 80 Bag Checking,02 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 8             |                 |  |
| 2611BF2    | 13-Jun-22 | 96 Bag Checking,04 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 8             |                 |  |
| 2611BF2    | 12-Jun-22 | 80 Bag Checking,03 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 8             |                 |  |
| 2611BF2    | 11-Jun-22 | 48 Bag Checking,02 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 4             |                 |  |
| 2621BF2    | 11-Jun-22 | 80 Bag Checking,04 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 4             |                 |  |
| 2621BF2    | 10-Jun-22 | 144 Bag Checking,03 Bag Damage Found & Change |  | Bag Replaced     | Available | Skr             | YES                | 12            |                 |  |
| 2621BF2    | 9-Jun-22  | 64 Bag Checking,02 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 8             |                 |  |
| 2631BF3    | 8-Jun-22  | 104 Bag Checking,02 Bag Damage Found & Change |  | Bag Replaced     | Available | Skr             | YES                | 12            |                 |  |
| 2101BF1    | 4-Jun-22  | 18 Bag Checking,04 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 4             |                 |  |
| 2101BF1    | 3-Jun-22  | 41 Bag Checking,06 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 4             |                 |  |
| 2101BF2    | 25-Mcy-22 | 27 Bag Checking,07 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 4             |                 |  |
| 2101BF2    | 24-Mcy-22 | 27 Bag Checking,09 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 4             |                 |  |
| 2301BF2    | 16-Apr-22 | 36 Bag Checking,6 Bag Damage Found & Change   |  | Bag Replaced     | Available | Skr             | YES                | 8             |                 |  |
| 2301BF1    | 19-Mar-22 | 61 BAGS COATING CLEANED AND 61 BAGS REPLACED  |  | Bag Replaced     | Available | SKR             | YES                | 8             |                 |  |
| 2621BF1    | 1-Mar-22  | 62 BAGS COATING CLEANED AND 71 BAGS REPLACED  |  | Bag Replaced     | Available | SKR             | YES                | 8             |                 |  |
| 2401BF2    | 20-Feb-22 | 41 Bag Checking,31 Bag Damage Found & Change  |  | Bag Replaced     | Available | Skr             | YES                | 8             |                 |  |
| 2202BF1    | 27-Jan-22 | 56 Bag Checking, 4 Bag Damage Found & Change  |  | Bag Replaced     | Available | Vayuu shanti    | Yes                | 8             |                 |  |
| 202BF1A    | 27-Jan-22 | 64 Bag Checking, 16 Bag Damage Found & Change |  | Bag Replaced     | Available | Vayuu shanti    | Yes                | 8             |                 |  |





सत्यमेव जयते

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास  
और गंगा संरक्षण विभाग  
केन्द्रीय भूमि जल प्राधिकरण  
Government of India  
Ministry of Jal Shakti  
Department of Water Resources,  
River Development & Ganga Rejuvenation  
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)  
**NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION**

|                                   |  |        |            |
|-----------------------------------|--|--------|------------|
| Project Name:                     | M/s Bihar Cement Plant   |        |            |
| Project Address:                  | M/s Bihar Cement Plant, (a Unit Of Shree Cement Ltd.)  |        |            |
| Town:                             | Aurangabad (nagar Parishad)  | Block: | Aurangabad |
| District:                         | Aurangabad   | State: | Bihar      |
| Pin Code:                         |  |        |            |
| Communication Address:            | Shree Cement Ltd., Bangur Nagar, Post Box. 33, , Ajmer, Rajasthan - 305901   |        |            |
| Address of CGWB Regional Office : | Central Ground Water Board Mid Eastern Region, 6th & 7th Floor, Lok Nayak Jai Prakash Bhawan, Frazer Road Dak Banglow, Patna, Bihar - 800011 |        |            |

|   |                              |                             |                      |    |    |     |                             |        |                     |    |    |     |
|---|------------------------------|-----------------------------|----------------------|----|----|-----|-----------------------------|--------|---------------------|----|----|-----|
| 1. <b>NOC No.:</b>  | CGWA/NOC/IND/REN/3/2024/9245 | 2. <b>Date of Issuance</b>  | 14/03/2024           |    |    |     |                             |        |                     |    |    |     |
| 3. Application No.:   | 21-4/123/BR/IND/2012         | 4. Category:<br>(GWRE 2023) | Safe                 |    |    |     |                             |        |                     |    |    |     |
| 5. Project Status:  | Existing Ground Water        | 6. NOC Type:                | Renewal              |    |    |     |                             |        |                     |    |    |     |
| 7. <b>Valid from:</b>   | 06/12/2023                   | 8. <b>Valid up to:</b>      | 05/12/2026           |    |    |     |                             |        |                     |    |    |     |
| 9. Ground Water Abstraction Permitted:  |                              |                             |                      |    |    |     |                             |        |                     |    |    |     |
|   | Fresh Water                  |                             | Saline Water         |    |    |     |                             |        |                     |    |    |     |
|   | Dewatering                   |                             | Total                |    |    |     |                             |        |                     |    |    |     |
|   | m <sup>3</sup> /day          | m <sup>3</sup> /year        | m <sup>3</sup> /day  |    |    |     |                             |        |                     |    |    |     |
|   | m <sup>3</sup> /day          | m <sup>3</sup> /year        | m <sup>3</sup> /year |    |    |     |                             |        |                     |    |    |     |
|   | m <sup>3</sup> /day          | m <sup>3</sup> /year        | m <sup>3</sup> /day  |    |    |     |                             |        |                     |    |    |     |
|   | m <sup>3</sup> /year         | m <sup>3</sup> /year        | m <sup>3</sup> /year |    |    |     |                             |        |                     |    |    |     |
|   | 350.00                       | 124250.00                   |                      |    |    |     |                             |        |                     |    |    |     |
| 10. Details of ground water abstraction /Dewatering structures                                    |                              |                             |                      |    |    |     |                             |        |                     |    |    |     |
|   | <b>Total Existing No.:6</b>  |                             |                      |    |    |     | <b>Total Proposed No.:0</b> |        |                     |    |    |     |
|   | DW                           | DCB                         | BW                   | TW | MP | MPu | DW                          | DCB    | BW                  | TW | MP | MPu |
| Abstraction Structure*  | 0                            | 0                           | 6                    | 0  | 0  | 0   | 0                           | 0      | 0                   | 0  | 0  | 0   |
| *DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps      |                              |                             |                      |    |    |     |                             |        |                     |    |    |     |
| 11. Ground Water Abstraction/Restoration Charges paid (Rs.):                                      |                              |                             |                      |    |    |     | 745500.00                   |        |                     |    |    |     |
| 12. Environment Compensation (if applicable) paid (Rs.):  |                              |                             |                      |    |    |     | 0.00                        |        |                     |    |    |     |
| 13. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism. | No. of Piezometers           |                             |                      |    |    |     | Monitoring Mechanism        |        |                     |    |    |     |
|   |                              |                             |                      |    |    |     | Manual                      | DWLR** | DWLR With Telemetry |    |    |     |
| **DWLR - Digital Water Level Recorder   | 1                            |                             |                      |    |    |     | 0                           | 1      | 0                   |    |    |     |

(Compliance Conditions given overleaf)

This is an auto generated document & need not to be signed.

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743

Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये  
SAVE WATER - SAVE LIFE



Validity of this NOC shall be subject to compliance of the following conditions:

**Mandatory conditions:**

- 1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.
- 2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.
- 3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.
- 4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.
- 5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
- 6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website ([www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in)) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m<sup>3</sup>/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
- 10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/dischage of effluents or any such matter as applicable.

**General conditions:**

- 11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
- 12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
- 13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.
- 14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
- 15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
- 16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
- 17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
- 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
- 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.
- 25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCCE list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.
- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m<sup>3</sup>/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
- 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
- 28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
- 29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
- 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).
- 31) In the self-compliance report, the PP shall submit details of Drilling Agency/ Agencies, which has/ have constructed BW(s)/ TW(s) along with undertaking to the effect that all necessary measures have been taken as per directions of Hon'ble Supreme Court provided in Annexure-VII of guidelines dated 24.09.2020 in respect of abandoned/ failed BW(s)/ TW(s)/Piezometer(s), if any. The PP is advised to engage registered drilling agency/ agencies. In the event of any mishap/ unfortunate incident due to negligence in taking measures for prevention of accident due to falling in Bore Well, both PP and concerned drilling agency shall jointly be held responsible and penal action as per extant Government rules shall be taken.

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

**CENTRAL GROUND WATER AUTHORITY**  
Department of Water Resources, River Development and Ganga Rejuvenation  
Ministry of Jal Shakti, Govt. of India

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743

Website: [cgwa-noc.gov.in](http://cgwa-noc.gov.in)

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## Receipt

(As per the guideline Gazette Notification S.O. 3281(E) regarding the New Guidelines dated 24.09.2020 of CGWA, MoJS, Govt. of India)  
<https://cgwa-noc.gov.in>

|                                   |                        |                              |
|-----------------------------------|------------------------|------------------------------|
| Application No.:                  | 21-4/123/BR/IND/2012   | Date of Issuance: 14/03/2024 |
| Name of Firm:                     | M/S BIHAR CEMENT PLANT |                              |
| AppType Category:                 | Cement Industry        |                              |
| Application Type:                 | Industrial             |                              |
| PAN/GSTIN No. of Firm/Individual: | /                      |                              |

| S<br>N   | Description   | Amount (Rs.) |
|--|---|--------------|
| 1.   | Application Processing Fee  | 5000.00      |
| 2.   | Ground Water Abstraction /Restoration charges                             | 745500.00    |
| 3.   | Environmental Compensation Charges (ECRGW) (Date From to ) Days-          |              |
| 4.   | Penalty for non-Compliance of NOC conditions<br>Condition to be mentioned |              |
| Rs. Rupees Seven Lakh Fifty Thousand Five Hundred Only |   | 750500.00    |

This is an system generated invoice, hence, does not require ink signed.



CENTRAL GROUND WATER



**CPCB**

केंद्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE – KOLKATA

502 Southend Conclave, 6th Floor, 1582 Rajdanga Main Road, Kolkata- 700107



TC-7001

ANALYSIS REPORT (AMBIENT SAMPLE)

यूएलआर नंबर ULR No: TC700124000000015F

- |   |   |   |
|---|---|---|
| 1. रिपोर्ट संख्या और जारी करने की तारीख<br>Report No. & Date of Issue | : | RDKL/2425/APP/00015,08/05/2024  |
| 2. नमूने पंजीकरण संख्या और दिनांक<br>Samples Registration No. & Date  | : | RDKL/APP/2425/SR00011,06/05/2024  |
| 3. नमूना प्राप्ति की तिथि<br>Date of Sample Receipt                   | : | 06/05/2024  |
| 4. नमूना विश्लेषण अवधि<br>Sample Analysis Period                      | : | 06/05/2024 07/05/2024   |
| 5. नमूना लेने का स्थान<br>Sampling Location                           | : | Plant Boundary towards Water Harvesting Pond, Bihar Cement Plant, Aurangabad, Bihar |
| 6. नमूना लेने की तिथि<br>Date & Time Of Sampling                      | : | 03/05/2024 00:00 AM   |
| 7. नमूनाकरण योजना प्राथमिकता<br>Sampling Plan Preference              | : |   |
| 8. Monitoring coordinated by<br>समन्वित निगरानी                       | : | Sh. ABHIJIT PATHAK  |
| 9. सैंपलिंग टीम<br>Sampling Team                                      | : | ASH NARAYAN THAKUR, BODHISATWA MONDAL   |
| 10. विश्लेषण अनुरोध प्रभाग/संगठन<br>Report sent to                    | : | RD Kolkata  |
| 11. रिपोर्ट स्थिति<br>Report Status                                   | : | Final   |
| 12. क्षेत्र अवलोकन<br>Field Observation                               | : |   |
| 13. जलवायु की स्थिति<br>Climatic Condition                            | : | clear   |

कणिका तत्व PARTICULATE MATTER

| Sr. No | Field Code | Parameter Name | Sample Matrix      | Unit              | Result val |
|--------|------------|----------------|--------------------|-------------------|------------|
| 1      | A0138361   | PM10           | PARTICULATE MATTER | µg/m <sup>3</sup> | 84         |
| 2      | A0138364   | PM10           | PARTICULATE MATTER | µg/m <sup>3</sup> | 221        |
| 3      | A0138367   | PM10           | PARTICULATE MATTER | µg/m <sup>3</sup> | 276        |

अन्य प्रदूषक OTHERS POLLUTANTS

| Sr. No | Field Code | Parameter Name                        | Sample Matrix           | Unit              | Result val |
|--------|------------|---------------------------------------|-------------------------|-------------------|------------|
| 1      | WHPS-1     | Sulphur Dioxide(SO <sub>2</sub> )     | GASEOUS-SO <sub>2</sub> | ug/m <sup>3</sup> | BDL        |
| 2      | WHPS-2     | Sulphur Dioxide(SO <sub>2</sub> )     | GASEOUS-SO <sub>2</sub> | ug/m <sup>3</sup> | BDL        |
| 3      | WHPS-3     | Sulphur Dioxide(SO <sub>2</sub> )     | GASEOUS-SO <sub>2</sub> | ug/m <sup>3</sup> | BDL        |
| 4      | WHPS-4     | Sulphur Dioxide(SO <sub>2</sub> )     | GASEOUS-SO <sub>2</sub> | ug/m <sup>3</sup> | BDL        |
| 5      | WHPS-5     | Sulphur Dioxide(SO <sub>2</sub> )     | GASEOUS-SO <sub>2</sub> | ug/m <sup>3</sup> | BDL        |
| 6      | WHPS-6     | Sulphur Dioxide(SO <sub>2</sub> )     | GASEOUS-SO <sub>2</sub> | ug/m <sup>3</sup> | BDL        |
| 7      | WHPN-1     | Oxides of Nitrogen (NO <sub>2</sub> ) | GASEOUS-NOX             | µg/m <sup>3</sup> | 9          |
| 8      | WHPN-2     | Oxides of Nitrogen (NO <sub>2</sub> ) | GASEOUS-NOX             | µg/m <sup>3</sup> | 13         |
| 9      | WHPN-3     | Oxides of Nitrogen (NO <sub>2</sub> ) | GASEOUS-NOX             | µg/m <sup>3</sup> | 46         |
| 10     | WHPN-4     | Oxides of Nitrogen (NO <sub>2</sub> ) | GASEOUS-NOX             | µg/m <sup>3</sup> | 49         |
| 11     | WHPN-5     | Oxides of Nitrogen (NO <sub>2</sub> ) | GASEOUS-NOX             | µg/m <sup>3</sup> | 21         |
| 12     | WHPN-6     | Oxides of Nitrogen (NO <sub>2</sub> ) | GASEOUS-NOX             | µg/m <sup>3</sup> | 28         |

\* END OF REPORT आख्या समाप्ति \*

Remarks (if any) :

Analyst

Supervisor

Reviewed by (Lab Incharge)

Md Abdur Rafique

Abhijit Pathak

Doc: CB/RDK/TR/QR/7/8/3

Issue No:01

Revision No:1

Issue Date:20/01/2020

Revision Date:08/12/2022

Print Date: 01 Jul 2024

Page No. : 1/2

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केंद्रीय प्रदूषण नियंत्रण बोर्ड  
**CENTRAL POLLUTION CONTROL BOARD**  
 REGIONAL DIRECTORATE – KOLKATA  
 502 Southend Conclave, 6th Floor, 1582 Rajdanga Main Road, Kolkata- 700107



**ANALYSIS REPORT (AMBIENT SAMPLE)**

यूएलआर नंबर ULR No: TC700124000000015F

**Statement :** 1. परिणाम केवल परीक्षण किए गए नमूनों से संबंधित हैं। The results relate only to the samples tested.  
 2. पूरी रिपोर्ट को छोड़कर दोबारा प्रस्तुत नहीं किया जाएगा। सीपीसीबी की लिखित मंजूरी के बिना। The report shall not be reproduced except in full, without the written approval of the laboratory.  
 3. पैरामीटर NABL मान्यता, ISO-17025:2017 (प्रमाणपत्र संख्या TC-7723) के दायरे में है। The parameter is under the scope of NABL accreditation, ISO-17025:2017 (Certificate No.TC-7723).

| Parameter Name                        | Test Method                               | Unit              | Limit of Detection | Uncertainty of Measurement     |
|---------------------------------------|---|-------------------|--------------------|--------------------------------|
| Oxides of Nitrogen (NO <sub>2</sub> ) | IS 5182 (Part 6): 2006                    | µg/m <sup>3</sup> |                    | 42.5±1.4 µg/m <sup>3</sup>     |
| Sulphur Dioxide(SO <sub>2</sub> )     | IS 5182 (Part 2): 2001                    | ug/m <sup>3</sup> |                    | 6.94 ± 0.614 ug/m <sup>3</sup> |
| PM10                                  | IS 5182 (Part – 23) 2006 Re-affirmed 2017 | µg/m <sup>3</sup> |                    |                                |



Analyst

Supervisor

Reviewed by (Lab Incharge)

Md Abdur Rafique

Abhijit Pathak

Doc: CB/RDK/TR/QR/7.8/3

Issue No:01

Revision No:1

Issue Date:20/01/2020

Revision Date:08/12/2022

Print Date: 01 Jul 2024

Page No. : 2/2

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**केंद्रीय प्रदूषण नियंत्रण बोर्ड**  
**CENTRAL POLLUTION CONTROL BOARD**  
 REGIONAL DIRECTORATE – KOLKATA  
 502 Southend Conclave, 6th Floor, 1582 Rajdanga Main Road, Kolkata- 700107



**ANALYSIS REPORT (AMBIENT SAMPLE)**

TC-7001

पूएलआर नंबर ULR No: TC700124000000014F

|     |  |   |   |
|-----|--|---|---|
| 1.  | रिपोर्ट संख्या और जारी करने की तारीख<br>Report No. & Date of Issue | : | RDKL/2425/APP/00014,08/05/2024  |
| 2.  | नमूने पंजीकरण संख्या और दिनांक<br>Samples Registration No. & Date  | : | RDKL/APP/2425/SR00012,06/05/2024  |
| 3.  | नमूना प्राप्ति की तिथि<br>Date of Sample Receipt                   | : | 06/05/2024  |
| 4.  | नमूना विश्लेषण अवधि<br>Sample Analysis Period                      | : | 06/05/2024 07/05/2024   |
| 5.  | नमूना लेने का स्थान<br>Sampling Location                           | : | Plant Boundary towards Hostel Roof Top, Bihar Cement Plant, Aurangabad, Bihar |
| 6.  | नमूना लेने की तिथि<br>Date & Time Of Sampling                      | : | 03/05/2024 00:00 AM   |
| 7.  | नमूनाकरण योजना प्राथमिकता<br>Sampling Plan Preference              | : |   |
| 8.  | Monitoring coordinated by समन्वित निगरानी                          | : | Sh. ABHIJIT PATHAK  |
| 9.  | सैंपलिंग टीम<br>Sampling Team                                      | : | ASH NARAYAN THAKUR, BODHISATWA MONDAL   |
| 10. | विश्लेषण अनुरोध प्रभाग/संगठन<br>Report sent to                     | : | RD Kolkata  |
| 11. | रिपोर्ट स्थिति<br>Report Status                                    | : | Final   |
| 12. | क्षेत्र अवलोकन<br>Field Observation                                | : |   |
| 13. | जलवायु की स्थिति<br>Climatic Condition                             | : | clear   |

**कणिका तत्व PARTICULATE MATTER**

| Sr. No | Field Code | Parameter Name | Sample Matrix      | Unit  | Result val |
|--------|------------|----------------|--------------------|-------|------------|
| 1      | A0138362   | PM10           | PARTICULATE MATTER | µg/m3 | 105        |
| 2      | A0138365   | PM10           | PARTICULATE MATTER | µg/m3 | 328        |
| 3      | A0138368   | PM10           | PARTICULATE MATTER | µg/m3 | 269        |

**अन्य प्रदूषक OTHERS POLLUTANTS**

| Sr. No | Field Code | Parameter Name           | Sample Matrix | Unit  | Result val |
|--------|------------|--------------------------|---------------|-------|------------|
| 1      | HRTS-1     | Sulphur Dioxide(SO2)     | GASEOUS-SO2   | ug/m3 | BDL        |
| 2      | HRTS-2     | Sulphur Dioxide(SO2)     | GASEOUS-SO2   | ug/m3 | BDL        |
| 3      | HRTS-3     | Sulphur Dioxide(SO2)     | GASEOUS-SO2   | ug/m3 | BDL        |
| 4      | HRTS-4     | Sulphur Dioxide(SO2)     | GASEOUS-SO2   | ug/m3 | BDL        |
| 5      | HRTS-5     | Sulphur Dioxide(SO2)     | GASEOUS-SO2   | ug/m3 | BDL        |
| 6      | HRTS-6     | Sulphur Dioxide(SO2)     | GASEOUS-SO2   | ug/m3 | BDL        |
| 7      | HRTN-1     | Oxides of Nitrogen (NO2) | GASEOUS-NOX   | µg/m3 | 21         |
| 8      | HRTN-2     | Oxides of Nitrogen (NO2) | GASEOUS-NOX   | µg/m3 | 21         |
| 9      | HRTN-3     | Oxides of Nitrogen (NO2) | GASEOUS-NOX   | µg/m3 | 97         |
| 10     | HRTN-4     | Oxides of Nitrogen (NO2) | GASEOUS-NOX   | µg/m3 | 99         |
| 11     | HRTN-5     | Oxides of Nitrogen (NO2) | GASEOUS-NOX   | µg/m3 | 60         |
| 12     | HRTN-6     | Oxides of Nitrogen (NO2) | GASEOUS-NOX   | µg/m3 | 54         |

\* END OF REPORT आख्या समाप्ति \*

Remarks (if any) :

Analyst

Supervisor

Reviewed by (Lab Incharge)

Md Abdur Rafique

Abhijit Pathak

Doc: CB/RDK/TR/QR/7.8/3

Issue No:01

Revision No:1

Issue Date:20/01/2020

Revision Date:08/12/2022

Print Date: 01 Jul 2024

Page No. : 1/2

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| Parameter Name                        | Test Method                               | Unit              | Limit of Detection | Uncertainty of Measurement     |
|---------------------------------------|---|-------------------|--------------------|--------------------------------|
| Oxides of Nitrogen (NO <sub>2</sub> ) | IS 5182 (Part 6): 2006                    | µg/m <sup>3</sup> |                    | 42.5±1.4 µg/m <sup>3</sup>     |
| Sulphur Dioxide(SO <sub>2</sub> )     | IS 5182 (Part 2): 2001                    | ug/m <sup>3</sup> |                    | 6.94 ± 0.614 ug/m <sup>3</sup> |
| PM10                                  | IS 5182 (Part – 23) 2006 Re-affirmed 2017 | µg/m <sup>3</sup> |                    |                                |

**Statement :** 1. परिणाम केवल परीक्षण किए गए नमूनों से संबंधित हैं। The results relate only to the samples tested.  
 2. पूरी रिपोर्ट को छोड़कर दोबारा प्रस्तुत नहीं किया जाएगा। सीपीसीबी की लिखित मंजूरी के बिना। The report shall not be reproduced except in full, without the written approval of the laboratory.  
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**यूलआर नंबर ULR No:** TC700124000000014F

**ANALYSIS REPORT (AMBIENT SAMPLE)**

**CPCB** (Central Pollution Control Board) and **REGIONAL DIRECTORATE – KOLKATA** (502 Southend Conclave, 6th Floor, 1582 Rajdanga Main Road, Kolkata- 700107)

**GOVT. OF BIHAR** (A. K. LAL, Distt.-PATNA, Reg. No.-1883J, Exp.dt.-29.05.2027)

|                |                   |                                   |
|----------------|-------------------|-----------------------------------|
| <b>Analyst</b> | <b>Supervisor</b> | <b>Reviewed by (Lab Incharge)</b> |
|                | Md Abdur Rafique  | Abhijit Pathak                    |

|                                |                     |                       |                               |                                  |
|--------------------------------|---------------------|-----------------------|-------------------------------|----------------------------------|
| <b>Doc:</b> CB/RDK/TR/QR/7.8/3 | <b>Issue No:</b> 01 | <b>Revision No:</b> 1 | <b>Issue Date:</b> 20/01/2020 | <b>Revision Date:</b> 08/12/2022 |
|--------------------------------|---------------------|-----------------------|-------------------------------|----------------------------------|

Print Date: 01 Jul 2024 Page No. : 2/2

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**8X**

**केंद्रीय प्रदूषण नियंत्रण बोर्ड**  
**CENTRAL POLLUTION CONTROL BOARD**  
 REGIONAL DIRECTORATE - KOLKATA  
 502 Southend Conclave, 6th Floor, 1582 Rajdanga Main Road, Kolkata- 700107



**ANALYSIS REPORT (AMBIENT SAMPLE)**

TC-7001

यूलआर नंबर ULR No: TC70012400000023F

|   |   |   |
|---|---|---|
| 1. रिपोर्ट संख्या और जारी करने की तारीख<br>Report No. & Date of Issue | : | RDKL/2425/APP/00023,09/05/2024  |
| 2. नमूने पंजीकरण संख्या और दिनांक<br>Samples Registration No. & Date  | : | RDKL/APP/2425/SR00013,06/05/2024  |
| 3. नमूना प्राप्ति की तिथि<br>Date of Sample Receipt                   | : | 06/05/2024  |
| 4. नमूना विश्लेषण अवधि<br>Sample Analysis Period                      | : | 06/05/2024 07/05/2024   |
| 5. नमूना लेने का स्थान<br>Sampling Location                           | : | Plant Boundary towards Main gate, Bihar Cement Plant, Aurangabad, Bihar |
| 6. नमूना लेने की तिथि<br>Date & Time Of Sampling                      | : | 03/05/2024 00:00 AM   |
| 7. नमूनाकरण योजना प्राथमिकता<br>Sampling Plan Preference              | : |   |
| 8. Monitoring coordinated by<br>समन्वित निगरानी                       | : | Sh. ABHIJIT PATHAK  |
| 9. सैंपलिंग टीम<br>Sampling Team                                      | : | ASH NARAYAN THAKUR, BODHISATWA MONDAL                                   |
| 10. विश्लेषण अनुरोध प्रभाग/संगठन<br>Report sent to                    | : | RD Kolkata  |
| 11. रिपोर्ट स्थिति<br>Report Status                                   | : | Final   |
| 12. क्षेत्र अवलोकन<br>Field Observation                               | : |   |
| 13. जलवायु की स्थिति<br>Climatic Condition                            | : | clear   |

**कणिका तत्व PARTICULATE MATTER**

| Sr. No | Field Code | Parameter Name | Sample Matrix      | Unit  | Result val |
|--------|------------|----------------|--------------------|-------|------------|
| 1      | A0138363   | PM10           | PARTICULATE MATTER | µg/m3 | 126        |
| 2      | A0138366   | PM10           | PARTICULATE MATTER | µg/m3 | 423        |
| 3      | A0138369   | PM10           | PARTICULATE MATTER | µg/m3 | 306        |

**अन्य प्रदूषक OTHERS POLLUTANTS**

| Sr. No | Field Code | Parameter Name           | Sample Matrix | Unit  | Result val |
|--------|------------|--------------------------|---------------|-------|------------|
| 1      | MGS-1      | Sulphur Dioxide(SO2)     | GASEOUS-SO2   | ug/m3 | BDL        |
| 2      | MGS-2      | Sulphur Dioxide(SO2)     | GASEOUS-SO2   | ug/m3 | BDL        |
| 3      | MGS-3      | Sulphur Dioxide(SO2)     | GASEOUS-SO2   | ug/m3 | BDL        |
| 4      | MGS-5      | Sulphur Dioxide(SO2)     | GASEOUS-SO2   | ug/m3 | BDL        |
| 5      | MGS-6      | Sulphur Dioxide(SO2)     | GASEOUS-SO2   | ug/m3 | BDL        |
| 6      | MGN-1      | Oxides of Nitrogen (NO2) | GASEOUS-NOX   | µg/m3 | 12         |
| 7      | MGN-2      | Oxides of Nitrogen (NO2) | GASEOUS-NOX   | µg/m3 | 18         |
| 8      | MGN-3      | Oxides of Nitrogen (NO2) | GASEOUS-NOX   | µg/m3 | 72         |
| 9      | MGN-5      | Oxides of Nitrogen (NO2) | GASEOUS-NOX   | µg/m3 | 48         |
| 10     | MGN-6      | Oxides of Nitrogen (NO2) | GASEOUS-NOX   | µg/m3 | 37         |

\* END OF REPORT आख्या समाप्ति \*

Remarks (if any) :

Analyst

Supervisor

Reviewed by (Lab Incharge)

Md Abdur Rafique

Abhijit Pathak

Doc: CB/RDK/TR/QR/7.8/3

Issue No:01

Revision No:1

Issue Date:20/01/2020

Revision Date:08/12/2022

Print Date: 01 Jul 2024

Page No. : 1/2

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**CPCB**

केंद्रीय प्रदूषण नियंत्रण बोर्ड  
**CENTRAL POLLUTION CONTROL BOARD**  
 REGIONAL DIRECTORATE – KOLKATA  
 502 Southend Conclave, 6th Floor, 1582 Rajdanga Main Road, Kolkata- 700107



TC-7001

**ANALYSIS REPORT (AMBIENT SAMPLE)**

यूलआर नंबर ULR No: TC70012400000023F

**Statement :** 1. परिणाम केवल परीक्षण किए गए नमूनों से संबंधित हैं। The results relate only to the samples tested.  
 2. पूरी रिपोर्ट को छोड़कर दोबारा प्रस्तुत नहीं किया जाएगा। सीपीसीबी की लिखित मंजूरी के बिना। The report shall not be reproduced except in full, without the written approval of the laboratory.  
 3. पैरामीटर NABL मान्यता, ISO-17025:2017 (प्रमाणपत्र संख्या TC-7723) के दायरे में है। The parameter is under the scope of NABL accreditation, ISO-17025:2017 (Certificate No.TC-7723).

| Parameter Name                        | Test Method                               | Unit              | Limit of Detection | Uncertainty of Measurement     |
|---------------------------------------|---|-------------------|--------------------|--------------------------------|
| Oxides of Nitrogen (NO <sub>2</sub> ) | IS 5182 (Part 6): 2006                    | µg/m <sup>3</sup> |                    | 42.5±1.4 µg/m <sup>3</sup>     |
| Sulphur Dioxide(SO <sub>2</sub> )     | IS 5182 (Part 2): 2001                    | ug/m <sup>3</sup> |                    | 6.94 ± 0.614 ug/m <sup>3</sup> |
| PM10                                  | IS 5182 (Part – 23) 2006 Re-affirmed 2017 | µg/m <sup>3</sup> |                    |                                |



Analyst

Supervisor

Reviewed by (Lab Incharge)

Md Abdur Rafique

Abhijit Pathak

|                         |             |               |                       |                          |
|-------------------------|-------------|---------------|-----------------------|--------------------------|
| Doc: CB/RDK/TR/QR/7.8/3 | Issue No:01 | Revision No:1 | Issue Date:20/01/2020 | Revision Date:08/12/2022 |
|-------------------------|-------------|---------------|-----------------------|--------------------------|

Print Date: 01 Jul 2024

Page No. : 2/2

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~~85~~ **Annexure - XIX**

**केंद्रीय प्रदूषण नियंत्रण बोर्ड**  
**CENTRAL POLLUTION CONTROL BOARD**  
 REGIONAL DIRECTORATE - KOLKATA  
 502 Southend Conclave, 6th Floor, 1582 Rajdanga Main Road, Kolkata- 700107



**ANALYSIS REPORT (SOURCE EMISSION SAMPLE)**

TC-7001

यूएलआर नंबर ULR No: TC70012400000012F

|  |   |                                       |
|--|---|---------------------------------------|
| 1. रिपोर्ट संख्या और जारी करने की तारीख<br>Report No. & Date of Issue                | : | RDKL/2425/APP/00012,08/05/2024        |
| 2. नमूने पंजीकरण संख्या और दिनांक<br>Samples Registration No. & Date                 | : | RDKL/APP/2425/SR00015,06/05/2024      |
| 3. नमूना प्राप्ति की तिथि<br>Date of Sample Receipt                                  | : | 06/05/2024                            |
| 4. नमूना विश्लेषण अवधि<br>Sample Analysis Period                                     | : | 06/05/2024 07/05/2024                 |
| 5. नमूना लेने का स्थान<br>Sampling Location  | : | Bihar Cement Plant, Aurangabad, Bihar |
| 6. नमूना लेने की तिथि<br>Date & Time Of Sampling                                     | : | 04/05/2024 00:00 AM                   |
| 7. नमूनाकरण योजना प्राथमिकता<br>Sampling Plan Preference                             | : |                                       |
| 8. Monitoring coordinated by<br>समन्वित निगरानी                                      | : | Sh. ABHIJIT PATHAK                    |
| 9. सैपलिंग टीम<br>Sampling Team  | : | ASH NARAYAN THAKUR, BODHISATWA MONDAL |
| 10. विश्लेषण अनुरोध प्रभाग/संगठन<br>Report sent to                                   | : | RD Kolkata                            |
| 11. रिपोर्ट स्थिति<br>Report Status  | : | Final                                 |
| 12. नमूने का स्रोत (स्टैक संलग्न है)<br>Source of Sampling(Stack Attached With)      | : | Cement Mill Bag House                 |
| 13. नमूनाकरण के दौरान पर्यावरण की स्थिति<br>Environmental conditions during sampling | : | 312 Pressure 752                      |
| 14. ग्रीप गैस वेग<br>Flue gas Velocity(m/s)  | : | 7.9                                   |
| 15. टेर तापमान<br>Stack Temperature(K)   | : | 367                                   |

**Flue gas analyzer readings (Parameters)**

|                                   |                          |                         |
|-----------------------------------|--------------------------|-------------------------|
| Carbon Dioxide(CO <sub>2</sub> )% | Oxygen(O <sub>2</sub> )% | Carbon Monoxide(CO) ppm |
| 1                                 |                          | 19                      |

**कणिका तत्व PARTICULATE MATTER**

| Sr. No | Field Code | Parameter Name | Sample Matrix      | Unit               | Result val |
|--------|------------|----------------|--------------------|--------------------|------------|
| 1      | J-14       | PM             | PARTICULATE MATTER | mg/Nm <sup>3</sup> | 17         |

\* END OF REPORT आख्या समाप्ति \*

Remarks (if any) :

Statement : 1. परिणाम केवल परीक्षण किए गए नमूनों से संबंधित हैं। The results relate only to the samples tested.

2. पूरी रिपोर्ट को छोड़कर दोबारा प्रस्तुत नहीं किया जाएगा। सीपीसीबी की लिखित मंजूरी के बिना। The report shall not be reproduced except in full, without the written approval of the laboratory.

3. पैरामीटर NABL मान्यता, ISO-17025:2017 (प्रमाणपत्र संख्या TC-7723) के दायरे में है। The parameter is under the scope of NABL accreditation, ISO-17025:2017 (Certificate No.TC-7723).

| Parameter Name | Test Method             | Unit               | Limit of Detection | Uncertainty of Measurement   |
|----------------|-------------------------|--------------------|--------------------|------------------------------|
| PM             | IS 11255 (Part 1): 1985 | mg/Nm <sup>3</sup> |                    | 95.4±2.68 mg/Nm <sup>3</sup> |

Analyst

Supervisor

Reviewed by (Lab Incharge)

Md Abdur Rafique

Abhijit Pathak

Doc: CB/RDK/TR/QRT/83

Issue No:01

Revision No:1

Issue Date:20/01/2020

Revision Date:08/12/2022

Print Date: 01 Jul 2024

Page No. : 1/1

This is a computer-generated Report. No signature is required. यह एक कंप्यूटर जनित रिपोर्ट है. किसी हस्ताक्षर की आवश्यकता नहीं है.





CPCB

~~86~~  
**केंद्रीय प्रदूषण नियंत्रण बोर्ड**  
**CENTRAL POLLUTION CONTROL BOARD**  
 REGIONAL DIRECTORATE – KOLKATA  
 502 Southend Conclave, 6th Floor, 1582 Rajdanga Main Road, Kolkata- 700107



TC-7001

## ANALYSIS REPORT (SOURCE EMISSION SAMPLE)

यूएलआर नंबर ULR No: TC700124000000013F

|  |   |  |
|--|---|--|
| 1. रिपोर्ट संख्या और जारी करने की तारीख<br>Report No. & Date of Issue                | : | RDKL/2425/APP/00013,08/05/2024           |
| 2. नमूने पंजीकरण संख्या और दिनांक<br>Samples Registration No. & Date                 | : | RDKL/APP/2425/SR00014,06/05/2024         |
| 3. नमूना प्राप्ति की तिथि<br>Date of Sample Receipt                                  | : | 06/05/2024                               |
| 4. नमूना विश्लेषण अवधि<br>Sample Analysis Period                                     | : | 06/05/2024 07/05/2024                    |
| 5. नमूना लेने का स्थान<br>Sampling Location  | : | New Bihar Cement Plant Aurangabad, Bihar |
| 6. नमूना लेने की तिथि<br>Date & Time Of Sampling                                     | : | 03/05/2024 00:00 AM                      |
| 7. नमूनाकरण योजना प्राथमिकता<br>Sampling Plan Preference                             | : |  |
| 8. Monitoring coordinated by<br>समन्वित निगरानी                                      | : | Sh. ABHIJIT PATHAK                       |
| 9. सैंपलिंग टीम<br>Sampling Team   | : | ASH NARAYAN THAKUR, BODHISATWA MONDAL    |
| 10. विश्लेषण अनुरोध प्रभाग/संगठन<br>Report sent to                                   | : | RD Kolkata                               |
| 11. रिपोर्ट स्थिति<br>Report Status  | : | Final                                    |
| 12. नमूने का स्रोत (स्टैक संलग्न है)<br>Source of Sampling(Stack Attached With)      | : | cement mill bag house                    |
| 13. नमूनाकरण के दौरान पर्यावरण की स्थिति<br>Environmental conditions during sampling | : | 310 Pressure 752                         |
| 14. ग्रिप गैस वेग<br>Flue gas Velocity(m/s)  | : | 11                                       |
| 15. ढेर तापमान<br>Stack Temperature(K)   | : | 362                                      |

## Flue gas analyzer readings (Parameters)

|                                    |                          |                         |
|------------------------------------|--------------------------|-------------------------|
| Carbon Diioxide(CO <sub>2</sub> )% | Oxygen(O <sub>2</sub> )% | Carbon Monoxide(CO) ppm |
| 1                                  |                          | 19                      |

## कणिका तत्व PARTICULATE MATTER

| Sr. No | Field Code | Parameter Name | Sample Matrix      | Unit               | Result val |
|--------|------------|----------------|--------------------|--------------------|------------|
| 1      | J-13       | PM             | PARTICULATE MATTER | mg/Nm <sup>3</sup> | 15         |

\* END OF REPORT आख्या समाप्ति \*

## Remarks (if any) :

- Statement : 1. परिणाम केवल परीक्षण किए गए नमूनों से संबंधित हैं। The results relate only to the samples tested.  
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| Parameter Name | Test Method             | Unit               | Limit of Detection | Uncertainty of Measurement   |
|----------------|-------------------------|--------------------|--------------------|------------------------------|
| PM             | IS 11255 (Part 1): 1985 | mg/Nm <sup>3</sup> |                    | 95.4±2.68 mg/Nm <sup>3</sup> |

Analyst

Supervisor

Reviewed by (Lab Incharge)

Md Abdur Rafique

Abhijit Pathak

Doc: CB/RDK/TR/QP/7.8/3

Issue No:01

Revision No:1

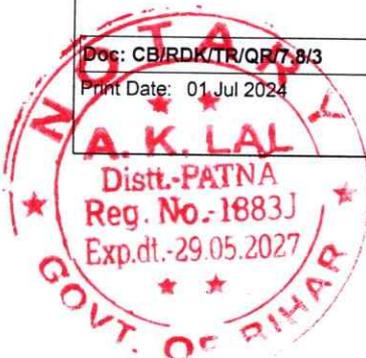
Issue Date:20/01/2020

Revision Date:08/12/2022

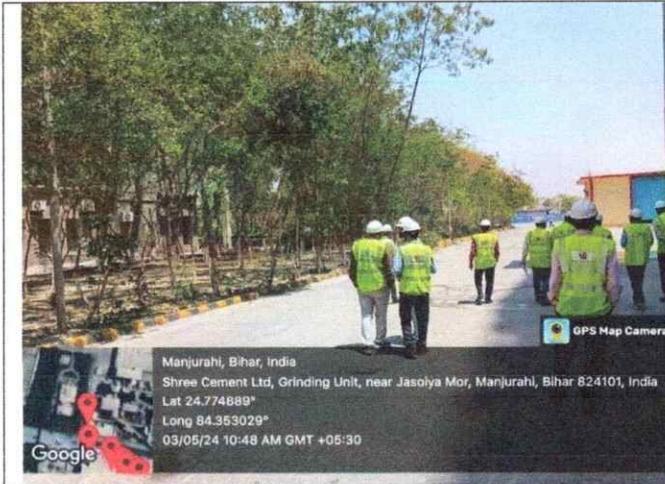
Print Date: 01 Jul 2024

Page No. : 1/1

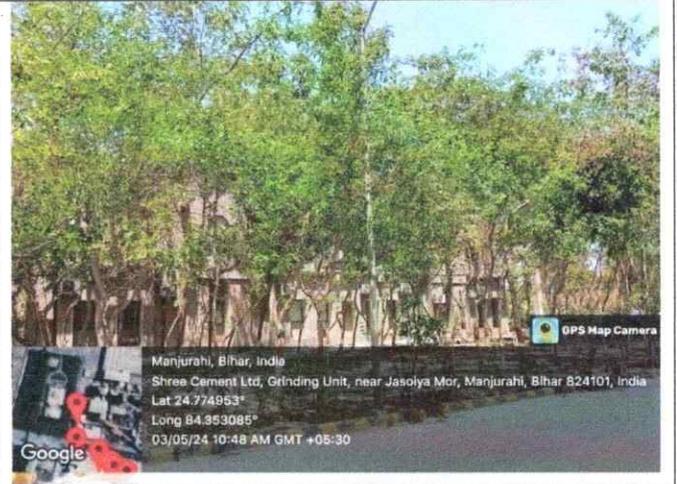
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### Photographs of M/s Bihar Cement Plant & M/s New Bihar Cement Plant, Jasoia More, Aurangabad



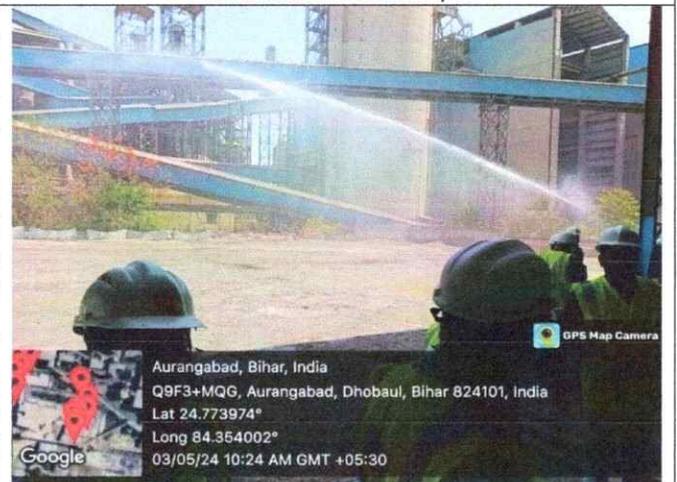
Cemented Roads and Plantation



Plantation inside campus



Covered Conveyor Belts and Dust Collection System at Transfer Points.



High Pressure Jet Water Spraying System.

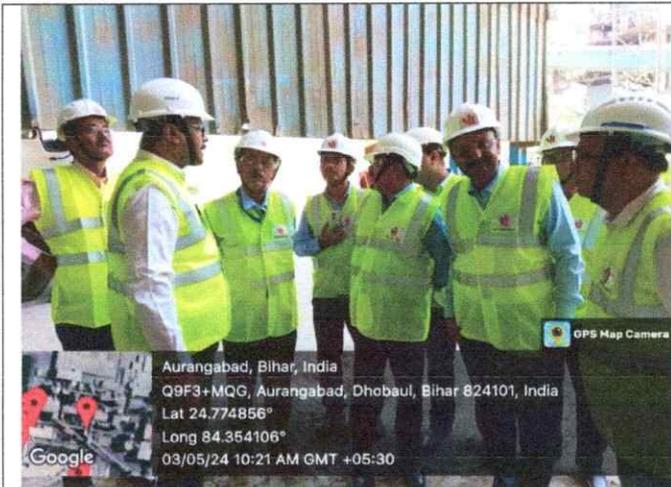


Raw Material Transfer Tripler with Dust Extraction System

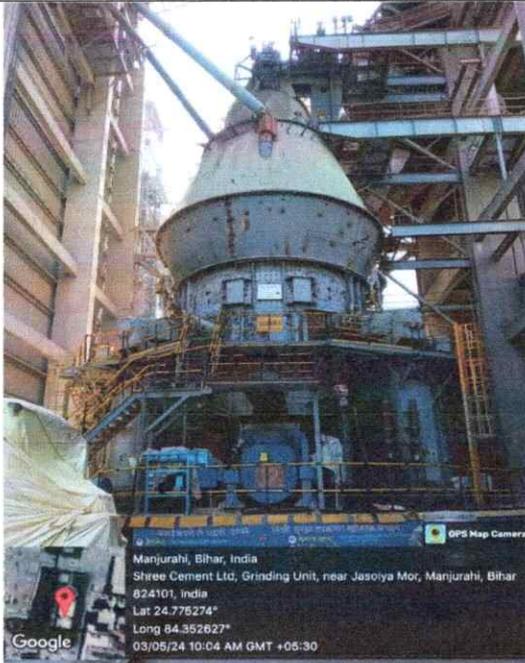


Suction of dust by Dust Extraction System with Bag Filter House.

**NOTARY**  
**A. K. LAL**  
 Distt.-PATNA  
 Reg. No.-1883J  
 Exp.dt.-29.05.2027  
**GOVT. OF BIHAR**



Joint Team Members during Inspection

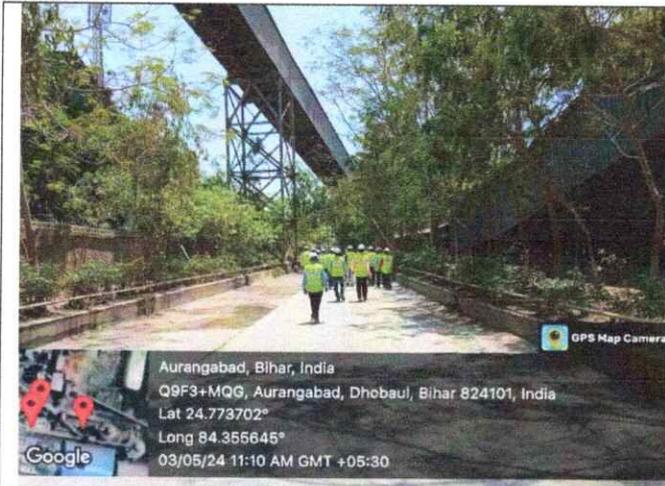


Vertical Rolling Mill (VRM)

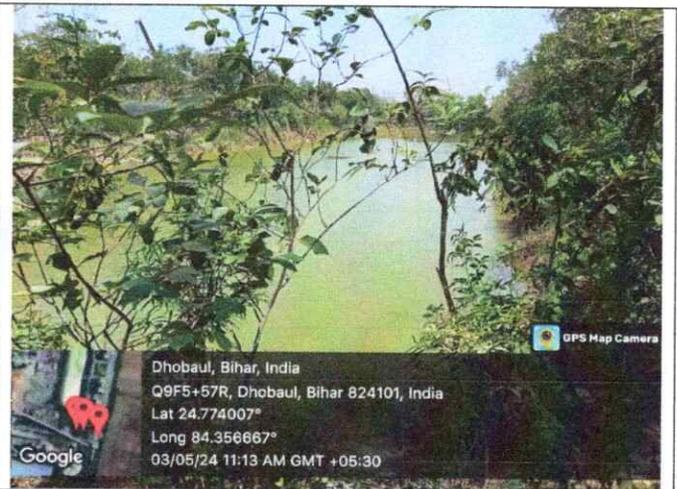


New Bihar Entrance Gate

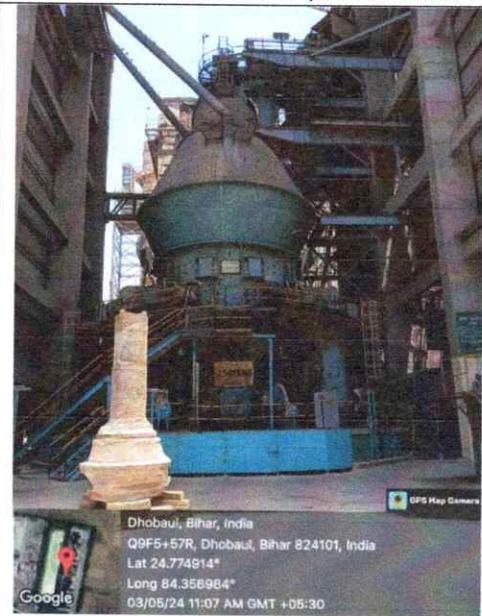




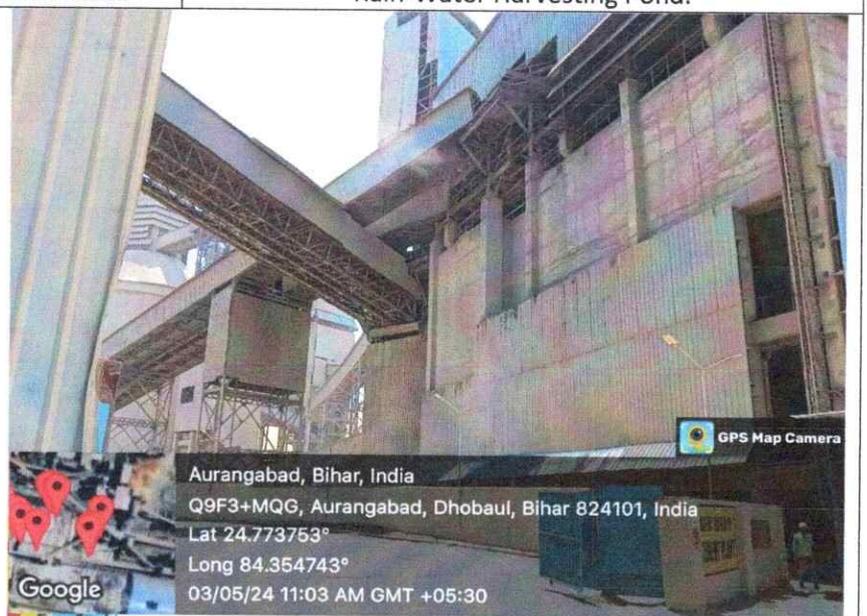
Green Plantation at M/s New Bihar Cement Plant.



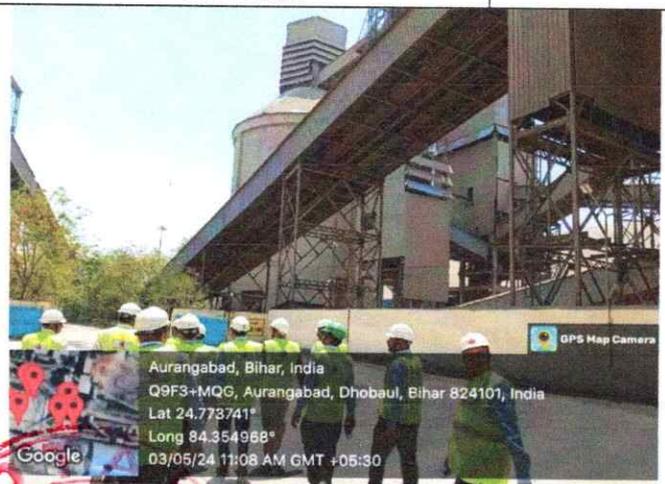
Rain-Water Harvesting Pond.



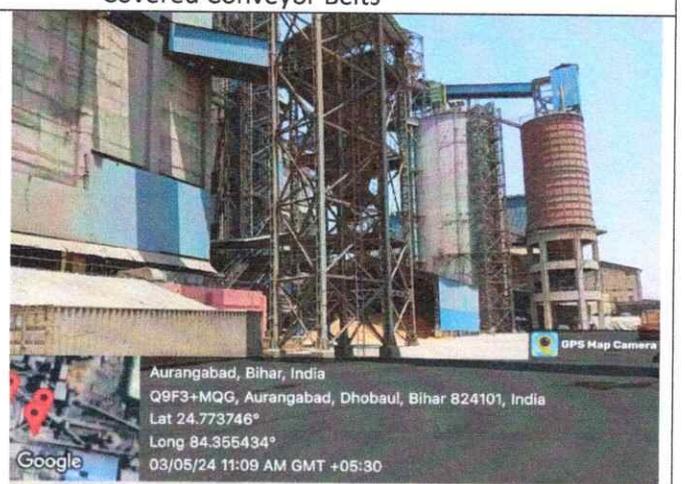
VRM Plant

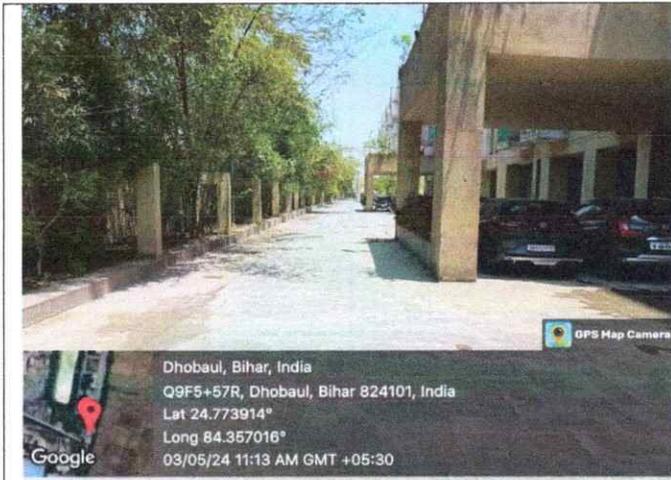


Covered Conveyor Belts



Silo Top Bag Filter House (Dust Extraction System)





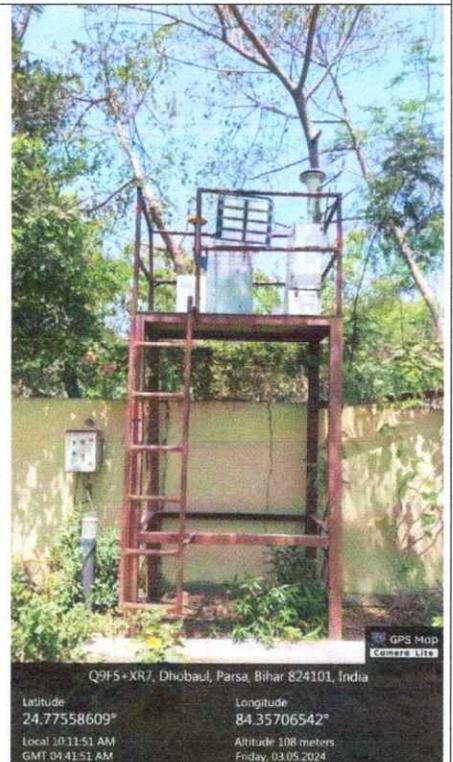
M/s Bihar Cement Plant Colony.



1st Sampling Point at Transport Building, Near Main Gate.



2nd Sampling Location at Hostel Roof Top



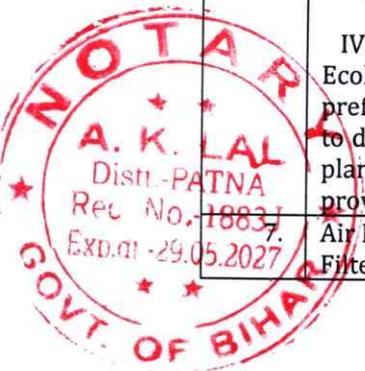
3rd sampling Point at near Water Harvesting Pond,

Ambient Air Monitoring Stations at M/s Bihar Cement Plant and M/s New Bihar Cement Plant.

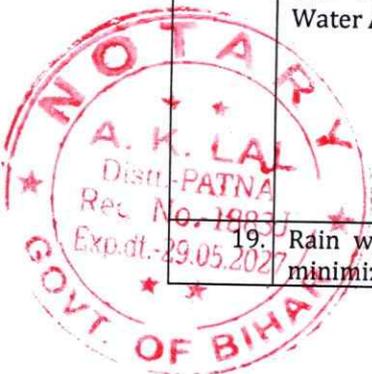


**Compliance Report of "Consent to Operate" (CTO) of  
M/s Bihar Cement Plant at Industrial Growth Centre, Aurangabad under  
Air Act, CTO Letter No. 504 dated 24/03/23.**

| Emission Consent Order No. 504 Conditions |  |  |
|---|--|--|
| Condit<br>ion<br>No.                      | CTO Condition  | Compliance observed  |
| 1.  | He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the board in performing its functions entrusted under sections 24, 25, and 26 of the Act.  | <b>Agreed to comply.</b>   |
| 2.  | He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.  | <b>Agreed to comply.</b><br>The Unit is not handling any hazardous chemicals specified in the Manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable. |
| 3.  | He/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;  | <b>Complied</b><br>The Unit has installed Online Stack Emission Monitoring System (SEMS) with the stack attached with Cement Mill and Ball Mill and it is linked with CPCB and BSPCB servers. The Unit is also submitting ambient air quality monitoring report regularly to this Board.         |
| 4.  | He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.  | <b>Agreed to comply.</b>   |
| 5.  | Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.   | <b>Complying.</b>  |
| 6.  | EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in<br>I. Its own space available within the premises and parking area;<br>II. BIADA land (with consent of BIADA)<br>III. Patna-Aurangabad Road, 1km north and south of the unit (with approval of parent department).<br>IV. All village road within 1km of the plant.<br>Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi-story canopy. Only tall plants be planted and suitable protection should be provided. | <b>Complying.</b><br>As per the Unit they have developed a green belt in an area of about 33.2%. (22.57 Acre land out of 67.64 Acre total land). Additionally, green belt developed in 14.9 Acre outside the premises.   |
|   | Air Pollution Control facilities (Bag House and Bag Filters) shall be operated regularly along with the  | <b>Complied.</b>   |



|     |   |  |
|-----|---|--|
|     | operation of the plant to maintain emission of Particulate Matter within Prescribed Standard.   | Bag house has been provide with stack attached with VRM-grinding mill and bag filter with stack attached with ball unit as an Air Pollution Control Device (APCD). Bag filters are also provided at all material transfer points such as viz. silos, conveyer's transfer points, hydraulic truck tripper and hoppers. A total number of 69 dust collector system (one bag house attached with VRM-grinding mills and 67 bag filters at other places have been provided as Dust Collection System in the plant. |
| 8.  | Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;   | <b>Complied</b>  |
| 9.  | Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;                      | <b>Complied</b><br>All roads are cemented. There are four vacuum sweeping machine for sweeping roads and truck parking yard. To control the fugitive emission water sprinklers are installed at 05 locations viz Main Gate, Raw Materials weigh bridge, raw materials bulk receiving unit, in front of VRM and cement dispatch weigh bridge.   |
| 10. | They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;   | <b>Complied</b><br>The unit has installed Online Stack Emission Monitoring System (SEMS) with the stack attached with Cement Mill, Ball Mill and it is linked with CPCB and BSPCB servers.   |
| 11. | Cooling water shall be recycled in the process and no process water be discharged.  | <b>Complied</b><br>Cooling water was kept in closed circuit with cooling tower.  |
| 12. | Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;   | <b>Complying.</b>  |
| 13. | The effluent shall conform to the Board's standard and submit report monthly;   | <b>Complying.</b>  |
| 14. | There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;   | <b>Complying.</b><br>STP treated water was being used in horticulture purpose.   |
| 15. | The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly; | <b>Complied</b><br>The unit has taken measure to control pollution and environment conservation.   |
| 16. | The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;  | <b>Compliance observed.</b>  |
| 17. | The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;                             | <b>Compliance observed.</b>  |
| 18. | Ground water withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;  | <b>Complying.</b><br>Central Ground Water Authority, Ministry of Jal Shakti, Govt. of India has accorded permission/NOC for ground water withdrawal of 350 m <sup>3</sup> per day vide NOC no CGWA/NOC/IND/REN/3/2024/9245 dated 14 <sup>th</sup> March, 2024. The Unit has consumed 219 KLD during Year 2023-24 and hence complying. All bore wells are fitted with water meter.  |
| 19. | Rain water harvesting system shall be used to minimize abstraction of ground water;   | <b>Complied.</b>   |



|                            |   |  |
|----------------------------|---|--|
|                            |   | The unit has developed rain water harvesting pond of 25000 M3 for rain water harvesting. |
| 20.                        | Proper housekeeping shall be maintained within the premises.  | All roads are cemented. There are 4 nos. of vacuum sweeping machine for road cleaning.   |
| 21.                        | Unit shall comply with all above conditions and submit compliance report every year to the board;   | <b>Complying.</b>  |
| 22.                        | This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.  | <b>Accepted.</b>   |
| <b>Special Conditions:</b> |   |  |
| 1.                         | Submit the details of area where green belts have been developed as mentioned in the above said compliance report.<br>***By March, 2023.  | <b>Complied.</b>   |
| 2.                         | Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence.<br>***By March, 2023.                   | <b>Complied.</b>   |
| 3.                         | Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence.<br>***By June, 2023 instead of March, 2024.  | <b>Complied.</b>   |
| 4.                         | Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence.<br>***By March, 2023.  | <b>Complied.</b>   |
| 5.                         | Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence.<br>***By June, 2023. | <b>Complied.</b>   |
| 6.                         | Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence.<br>***By June, 2023.          | <b>Complied.</b>   |



**Compliance Report of "Consent to Operate" (CTO) of New Bihar Cement Plant (Clinker Grinding Unit) at Industrial Growth Centre, Aurangabad under Air Act.**

**CTO Letter No. 502 dated 24/03/23.**

| <b>Emission Consent Order No. 502 Conditions</b> |  |  |
|--|--|--|
| <b>Condit ion No.</b>                            | <b>CTO Condition</b>   | <b>Compliance observed</b>   |
| 1.   | He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the board in performing its functions entrusted under sections 24, 25, and 26 of the Act.  | <b>Agreed to comply.</b>   |
| 2.   | He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.  | <b>Agreed to comply.</b><br>The unit is not handling any hazardous chemicals specified in the Manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable. |
| 3.   | He/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;  | <b>Complied.</b><br>The unit has installed Online Stack Emission Monitoring System (SEMS) with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers. The unit has also submitted ambient air quality report regularly to this Board.                            |
| 4.   | He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.  | <b>Agreed to comply.</b>   |
| 5.   | Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.   | <b>Complying.</b>  |
| 6.   | EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in<br>I. Its own space available within the premises and parking area;<br>II. BIADA land (with consent of BIADA)<br>III. Patna-Aurangabad Road, 1km north and south of the unit (with approval of parent department).<br>IV. All village road within 1km of the plant.<br>Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi-story canopy. Only tall plants be planted and suitable protection should be provided. | <b>Complying.</b><br>About 33.2% area have been developed as green belt in 22.57 Acre land (out of 67.64 Acre total land). Additionally, green belt has also been developed in 14.9 Acre area outside the premises, as reported by representatives of the unit.                                  |
| 7.   | Air Pollution Control facilities (Bag House and Bag Filters) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within Prescribed standard.  | <b>Complied.</b><br>Bag house has been provide with stack attached with VRM-grinding mill as Air Pollution Control Device (APCD). Bag filters are also provided at all material transfer points such as viz silos, conveyer transfer   |



|     |   |  |
|-----|---|--|
|     |   | points, hydraulic truck tripper and hoppers. A total number of 47 dust collector system (one bag house attached with VRM-grinding mills and 46 bag filters at other places have been provided as dust collector system in the plant.   |
| 8.  | Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;   | <b>Complying.</b>  |
| 9.  | Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;                      | <b>Complied.</b><br>All roads are cemented. There is four vacuum sweeping machine for sweeping machine for sweeping the road and truck parking yard. To control the fugitive emission water sprinklers are installed at 05 locations viz Main Gate, Raw Materials weigh bridge, raw materials bulk receiving unit, in front of VRM and cement dispatch weigh bridge.             |
| 10. | They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;   | <b>Complied.</b><br>The unit has installed Online Stack Emission Monitoring System (SEMS) with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.  |
| 11. | Cooling water shall be recycled in the process and no process water be discharged.  | <b>Complied.</b><br>Cooling water is kept in closed circuit with cooling tower.  |
| 12. | Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;   | <b>Complying.</b>  |
| 13. | The effluent shall conform to the Board's standard and submit report monthly;   | <b>Complied.</b><br>No effluent is generated from cement manufacturing process. STP is installed for treatment of domestic effluent and monthly report submitted.  |
| 14. | There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;   | <b>Complying.</b>  |
| 15. | The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly; | <b>Complying.</b>  |
| 16. | The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;  | <b>Complying.</b><br>Installed water spraying system in three rows along the Patna-Aurangabad Road.  |
| 17. | The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;                             | <b>Complying.</b><br>It was observed that the unit was carrying out continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers.   |
| 18. | Ground water withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;  | <b>Complied.</b><br>Central Ground Water Authority, Ministry of Jal Shakti, Govt. of India has accorded permission/NOC for ground water withdrawal of 350 m <sup>3</sup> per day vide NOC no CGWA/NOC/IND/REN/3/2024/9245 dated 14 <sup>th</sup> March, 2024. The Unit has consumed 219 KLD during Year 2023-24 and hence complying. All bore wells are fitted with water meter. |



|                            |   |   |
|----------------------------|---|---|
| 19.                        | Rain water harvesting system shall be used to minimize abstraction of ground water;   | <b>Complied.</b><br>The unit has developed rain water storage pond of 25000 M3 for rain water harvesting.   |
| 20.                        | Proper housekeeping shall be maintained within the premises.  | <b>Complying.</b><br>All roads are cemented. There are 4 nos. of vacuum sweeping machine for road cleaning. |
| 21.                        | Unit shall comply with all above conditions and submit compliance report every year to the board;   | <b>Complying.</b>   |
| 22.                        | This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.  | <b>Accepted to comply.</b>  |
| <b>Special Conditions:</b> |   |   |
| 1.                         | Submit the details of area where green belts have been developed as mentioned in the above said compliance report.<br>***By March, 2023.  | <b>Complied.</b>  |
| 2.                         | Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence.<br>***By March, 2023.                   | <b>Complied.</b>  |
| 3.                         | Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence.<br>***By June, 2023 instead of March, 2024.  | <b>Complied.</b>  |
| 4.                         | Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence.<br>***By March, 2023.  | <b>Complied.</b>  |
| 5.                         | Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence.<br>***By June, 2023. | <b>Complied.</b>  |
| 6.                         | Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence.<br>***By June, 2023.          | <b>Complied.</b>  |



**Compliance Report of "Consent to Operate" (CTO) of Bihar Cement Plant (Clinker Grinding Unit) at Industrial Growth Centre, Aurangabad under water Act.**

CTO Letter No. 505 dated 24/03/23.

| Discharge Consent Order No. 505 Conditions |  |  |
|--|--|--|
| Condition No.                              | CTO Condition  | Compliance observed  |
| 1.   | He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 24, 31 and 33A of the Water (Prevention & Control of Pollution) Act, 1974 and further shall extend co-operation to the board in performing its functions entrusted under sections 20, 21, 23, 30 and 32 of the Act. | <b>Agreed to comply.</b>   |
| 2.   | He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.            | <b>Agreed to Comply.</b><br>The Unit is not handling any hazardous chemicals specified in the Manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable. |
| 3.   | He/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;  | <b>Complied.</b><br>The Unit has installed Online Stack Emission Monitoring System(SEMS) with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers. The Unit has also submitted ambient air quality report regularly to this Board.                             |
| 4.   | He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.  | <b>Accepted.</b>   |
| 5.   | Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.   | <b>Complying.</b>  |
| 6.   | EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in<br>I. Its own space available within the premises and parking area;<br>II. BIADA land (with consent of BIADA)<br>III. Patna-Aurangabad Road, 1km north and south of the plant (with approval of parent department).                          | <b>Complying.</b><br>About 33.2% area have been developed as green belt in 22.57 Acre land (out of 67.64 Acre total land). Additionally, green belt has also been developed in 14.9 Acre area outside the premises, as reported by representative of the unit.                                   |



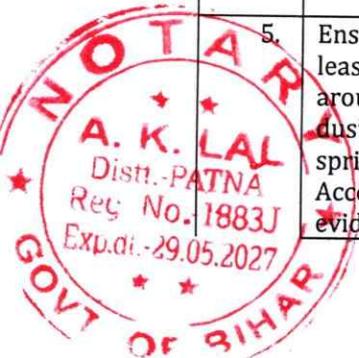
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|     | IV. All village road within 1km of the plant. Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi story canopy. Only tall plants be planted and suitable protection should be provided. |   |
| 7.  | Air Pollution Control facilities (Bag House, Bag Filter) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within prescribed standard.   | <b>Complied.</b><br>Bag house has been provide with stack attached with VRM-grinding mill and bag filter with stack attached with ball mill as Air Pollution Control Device (APCD). Bag filters are also provided at all material transfer points such as viz silos, conveyer transfer points, hydraulic truck tripper and hoppers. A total number of 69 dust collector system (one bag house attached with VRM-grinding mills and 67 bag filters at other places have been provided as dust collector system in the plant. |
| 8.  | Stack emission, Ambient air quality and Ambient noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;   | <b>Complying.</b><br>Report submitted regularly.  |
| 9.  | Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;  | <b>Complied.</b><br>All roads are cemented. There is four vacuum sweeping machine for sweeping machine for sweeping the road and truck parking yard. To control the fugitive emission water sprinklers are installed at 05 locations viz Main Gate, Raw Materials weigh bridge, raw materials bulk receiving unit, in front of VRM and cement dispatch weigh bridge.  |
| 10. | They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;   | <b>Complied.</b><br>Unit installed CEMS with the stack attached with Cement Mill & Ball Mill and linked with CPCB and BSPCB servers.  |
| 11. | Cooling water shall be recycled in the process and no process water be discharged.  | <b>Complied.</b><br>Cooling water is kept in closed circuit with cooling tower.   |
| 12. | Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;   | <b>Complying.</b>   |
| 13. | The effluent shall conform to the Board's standard and submit report monthly;   | <b>Complying.</b><br>No effluent is generated from cement manufacturing process. STP is installed for treatment of domestic effluent and monthly reports are submitted.   |
| 14. | There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;   | <b>Complying.</b><br>STP treated water are being used in horticulture purpose.  |
| 15. | The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;   | <b>Complied.</b><br>They have taken measure to control pollution and environment conservation as above.   |
| 16. | The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;  | <b>Complying.</b><br>Installed water spraying system in three rows along the Patna-Aurangabad Road.   |
|     | The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;   | <b>Complying</b>  |



|     |  |  |
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| 18. | Ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;  | <b>Complied.</b><br>Central Ground Water Authority, Ministry of Jal Shakti, Govt. of India has accorded permission/NOC for ground water withdrawal of 350 m <sup>3</sup> per day vide NOC no CGWA/NOC/IND/REN/3/2024/9245 dated 14 <sup>th</sup> March, 2024. The Unit has consumed 219 KLD during Year 2023-24 and hence complying. All bore wells are fitted with water meter. |
| 19. | Rain water harvesting system shall be used to minimize abstraction of ground water;  | <b>Complied.</b><br>The Unit has developed rain water harvesting pond with capacity 25000 m3. The harvested rain water is being used in firefighting, washing etc. Three recharge wells have made to enrich the ground water with rain water.  |
| 20. | Proper housekeeping shall be maintained within the premises.   | <b>Complied.</b><br>All roads are cemented. There are 4 nos. of vacuum sweeping machine for road cleaning.   |
| 21. | Unit shall comply with all above conditions and submit compliance report every year to the board;  | <b>Complying.</b>  |
| 22. | This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated. | <b>Complied.</b>   |

**Special Conditions:**

|    |   |                  |
|----|---|------------------|
| 1. | Submit the details of area where green belts have been developed as mentioned in the above said compliance report.<br><br>***By March, 2023.  | <b>Complied.</b> |
| 2. | Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence.<br><br>***By March, 2023. | <b>Complied.</b> |
| 3. | Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence.<br><br>***By June, 2023 instead of March, 2024.  | <b>Complied.</b> |
| 4. | Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence.<br><br>***By March, 2023.  | <b>Complied.</b> |
| 5. | Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence.        | <b>Complied.</b> |



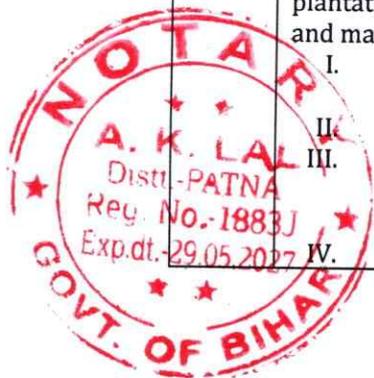
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|    | ***By June, 2023.  |           |
| 6. | Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence.<br>***By June, 2023. | Complied. |



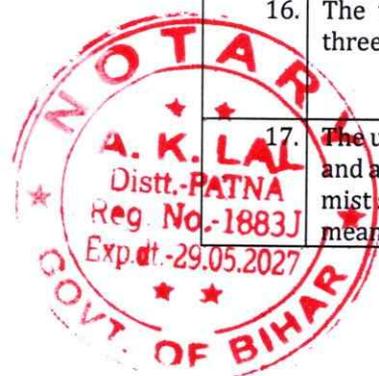
**Compliance Report of "Consent to Operate" (CTO) of New Bihar Cement Plant (Clinker Grinding Unit) at Industrial Growth Centre, Aurangabad under water Act.**

CTO Letter No. 503 dated 24/03/23.

| <b>Discharge Consent Order No. 503 Conditions</b> |  |  |
|---|--|--|
| Condition No.                                     | CTO Condition  | Compliance observed  |
| 1.  | He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 24, 31 and 33A of the Water (Prevention & Control of Pollution) Act, 1974 and further shall extend co-operation to the board in performing its functions entrusted under sections 20, 21, 23, 30 and 32 of the Act.                         | <b>Agreed to comply.</b>   |
| 2.  | He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.                                    | <b>Agreed to comply.</b><br>The unit is not handling any hazardous chemicals specified in the Manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable. |
| 3.  | He/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;  | <b>Complied.</b><br>The unit has installed Online Stack Emission Monitoring System (SEMS) with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers. The unit has also submitted ambient air quality report regularly to this Board.                            |
| 4.  | He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.  | <b>Agreed to comply..</b>  |
| 5.  | Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.   | <b>Complying.</b>  |
| 6.  | EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in<br>I. Its own space available within the premises and parking area;<br>II. BIADA land (with consent of BIADA)<br>III. Patna-Aurangabad Road, 1km north and south of the plant (with approval of parent department).<br>IV. All village road within 1km of the plant. | <b>Complying.</b><br>About 33.2% area have been developed as green belt in 22.57 Acre land (out of 67.64 Acre total land). Additionally, green belt has also been developed in 14.9 Acre area outside the premises, as reported by the representative of the unit.                               |



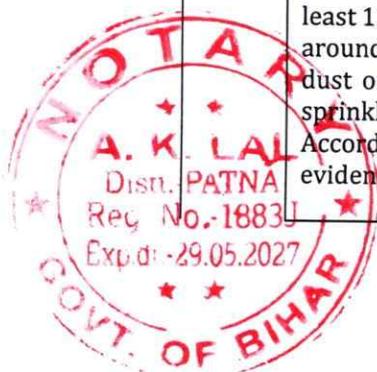
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|     | Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi story canopy. Only tall plants be planted and suitable protection should be provided. |  |
| 7.  | Air Pollution Control facilities (Bag House, Bag Filter) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within prescribed standard.         | <b>Complied.</b><br>Bag house has been provide with stack attached with VRM-grinding mill as air pollution control device. Bag filters are also provided at all material transfer points such as viz silos, conveyer transfer points, hydraulic truck tripper and hoppers. A total number of 47 dust collector system (one bag house attached with VRM-grinding mills and 46 bag filters at other places have been provided as dust collector system in the plant. |
| 8.  | Stack emission, Ambient air quality and Ambient noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;                 | <b>Complying.</b>  |
| 9.  | Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;                                    | <b>Complied.</b><br>All roads are cemented. There is four vacuum sweeping machine for sweeping machine for sweeping the road and truck parking yard. To control the fugitive emission water sprinklers are installed at 05 locations viz Main Gate, Raw Materials weigh bridge, raw materials bulk receiving unit, in front of VRM and cement dispatch weigh bridge.   |
| 10. | They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;   | <b>Complied.</b><br>The unit has installed Online Stack Emission Monitoring System (SEMS) with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.  |
| 11. | Cooling water shall be recycled in the process and no process water be discharged.  | <b>Complied.</b><br>Cooling water is kept in closed circuit with cooling tower.  |
| 12. | Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;   | <b>Complying.</b>  |
| 13. | The effluent shall conform to the Board's standard and submit report monthly;   | <b>Complying.</b><br>No effluent is generated from cement manufacturing process. STP is installed for treatment of domestic effluent and monthly report submitted.   |
| 14. | There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;   | <b>Complied.</b>   |
| 15. | The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;               | <b>Complying.</b>  |
| 16. | The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;  | <b>Complied.</b><br>The unit committed for compliance. Installed water spraying system in three rows along the Patna-Aurangabad Road.  |
| 17. | The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;   | <b>Complying.</b><br>The unit committed for compliances. Unit are carried out continue sufficient water spraying in  |



|     |  |  |
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|     |  | and around the premises and parking area through mist spray, sprinkler, water tankers.   |
| 18. | Ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;  | <b>Complied.</b><br>Central Ground Water Authority, Ministry of Jal Shakti, Govt. of India has accorded permission/NOC for ground water withdrawal of 350 m <sup>3</sup> per day vide NOC no CGWA/NOC/IND/REN/3/2024/9245 dated 14 <sup>th</sup> March, 2024. The Unit has consumed 219 KLD during Year 2023-24 and hence complying. All bore wells are fitted with water meter. |
| 19. | Rain water harvesting system shall be used to minimize abstraction of ground water;  | <b>Complied.</b><br>The unit has developed rain water storage pond of 25000 M3 for rain water harvesting.  |
| 20. | Proper housekeeping shall be maintained within the premises.   | <b>Complied.</b><br>All roads are cemented. There are 4 nos. of vacuum sweeping machine for road cleaning.   |
| 21. | Unit shall comply with all above conditions and submit compliance report every year to the board;  | <b>Complying.</b>  |
| 22. | This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated. | <b>Agreed to Comply.</b>   |

**Special Conditions:**

|    |  |                  |
|----|--|------------------|
| 1. | Submit the details of area where green belts have been developed as mentioned in the above said compliance report.<br><b>***By March, 2023.</b>  | <b>Complied.</b> |
| 2. | Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence.<br><b>***By March, 2023.</b>                   | <b>Complied.</b> |
| 3. | Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence.<br><b>***By June, 2023 instead of March, 2024.</b>  | <b>Complied.</b> |
| 4. | Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence.<br><b>***By March, 2023.</b>  | <b>Complied.</b> |
| 5. | Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence.<br><b>***By June, 2023.</b> | <b>Complied.</b> |



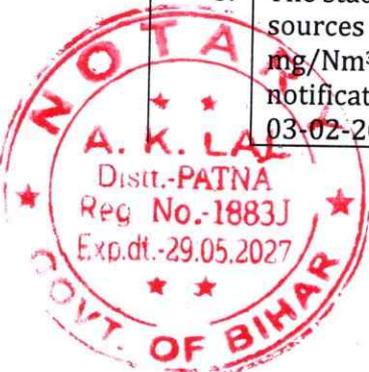
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| 6. | Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence.<br>***By June, 2023. | <b>Complied.</b> |
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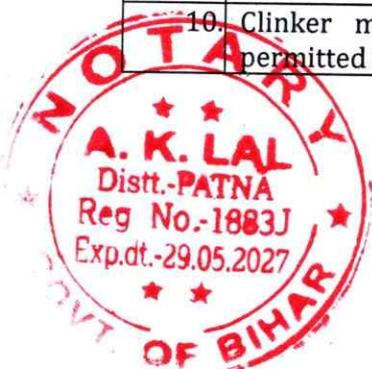
**Compliance of conditions of "Environment Clearance" of M/s Bihar Cement Plant  
and M/s New Bihar Cement Plant (Clinker Grinding Unit)  
at Industrial Growth Centre, Aurangabad, Bihar.**

Ref: - Environment Clearance letter No. 67/SEIAA/17 dated: 13 June 2017

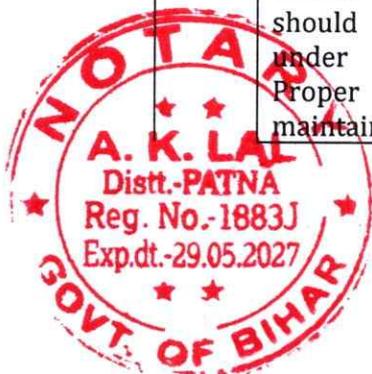
| <b>Specific Conditions:</b> |   |  |                  |
|-----------------------------|---|--|------------------|
| <b>Cond . No.</b>           | <b>EC Condition</b>   | <b>Compliance</b>  | <b>Status</b>    |
| 1.                          | SPM from various process units should confirm to the load/mass based standard prescribed in the MoEF and SPCB from time to time. At no time the emission level should go beyond the prescribed standards.   | Dust collectors (Bag house/bag filter) have been provided with stacks attached with VRM of both grinding mills at all material transfer points such as viz. silos, conveyer transfer points, hydraulic truck tripper and hoppers. A total number of 116 bag filters have been provided as dust collector system in the plant. Online Continuous Emission Monitoring System (OCEMS) is provided to the stack connected with the VRM-grinding mill through Bag House to each plant separately. The values observed were within the prescribed limits.  | <b>Complied.</b> |
| 2.                          | Cement grinding shall be carried out in closed cement mill. Further, provision of dust extraction and pollution control system consisting of highly efficient bag filter and ID fan should be provide for cement mill, clinker silo, fly ash storage silo, cement silo, wagon and gypsum crushing plant with adequate stack height. Stack emissions shall be monitored at regular intervals and records maintained. | Grinding of clinker is carried out in closed VRM-grinding mill. Bag house has been installed with stack attached with VRM. Bag filters are installed also with stack attached with coke pulverization unit and at all material transfer points viz., Cement Mill, Clinker Silo, Fly Ash storage Silo, Cement Silo, Wagon and Gypsum Crushing Plant Conveyor Transfer points, Hydraulic Truck Trippers, Hoppers, Truck Unloading Points etc..<br><br>The unit has installed Online Continuous Emission Monitoring System (OCEMS) for regular monitoring of stack emission attached to VRM-grinding mills of both M/s Bihar Cement Plant and M/S New Bihar Cement Plant and are linked with CPCB and SPCB Servers. | <b>Complied.</b> |
| 3.                          | The stack emission from various sources shall not exceed 50 mg/Nm <sup>3</sup> as per the MoEF&CC notification G.S.R. 46(E) dated 03.02-2006.   | Bag house for cement mills have been installed to maintain PM level to < 30 mg/Nm <sup>3</sup> . Stack emission is being regularly monitored and submitted the report of Stack Monitoring from NABL accredited laboratory at regular interval  | <b>Complied.</b> |



|     |  |  |                  |
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|     |  | of 6 month. The reports were found within prescribed limit for cement plants.  |                  |
| 4.  | Transportation of fly ash to the plant should be brought through tankers and stored in silo without any air pollution at transfer point.   | Fly ash is transported in closed body vehicles/ bulkers and transferred pneumatically into the silo with bag filter at the top.  | <b>Complied.</b> |
| 5.  | Regular monitoring of air quality shall be carried out in and around the plant and records shall be maintained.  | Ambient air quality is regularly monitored and submitted the report on half yearly basis.  | <b>Complied.</b> |
| 6.  | Adequate dust suppression and extraction system should be provided in material storage areas, material loading / unloading areas and transfer point for controlling fugitive emission. Fugitive dust emission from ball mill and storage areas shall be collected in bag filters and recycled back to the process. | The unit has taken various measures to control fugitive emission:<br><br><ul style="list-style-type: none"> <li>• The unit has installed bag filters as APCs at material storage area, material loading/ unloading area, transfer points for controlling fugitive emission. The collected dust is recycled back in the processing,</li> <li>• Covered shed for storage of raw materials,</li> <li>• Silos for storage for clinker and fly ash with dust collectors at top,</li> <li>• Covered unloading hoppers with dust collectors,</li> <li>• Covered conveyor belts for raw material conveying.</li> </ul> | <b>Complied.</b> |
| 7.  | Regular water sprinkling should be done on the roads inside the plant and other high potential areas to control the fugitive dust emission.  | All roads are cemented.<br>There are four vacuum sweeping machine for sweeping the road and truck parking yard. To control the fugitive emission water sprinklers are installed at 05 locations viz. Main Gate, Raw materials weigh bridge, raw materials bulk receiving unit, In front of VRM and cement dispatch weigh bridge.   | <b>Complied.</b> |
| 8.  | Suction head should be provided at all transfer dust emission.   | Suction head is a part of Dust Extraction System..   | <b>Complied.</b> |
| 9.  | Groundwater shall not be abstracted without prior permission of CGWA   | Central Ground Water Authority, Ministry of Jal Shakti, Govt. of India has accorded permission/ NOC for ground water withdrawal of 350 m <sup>3</sup> per day vide NOC no CGWA/NOC/IND/REN/3/2024/9245 dated 14 <sup>th</sup> March, 2024.   | <b>Complied.</b> |
| 10. | Clinker manufacturing is not permitted under this EC   | This is a standalone clinker grinding unit. No clinker manufacturing is done.  | <b>Complied.</b> |



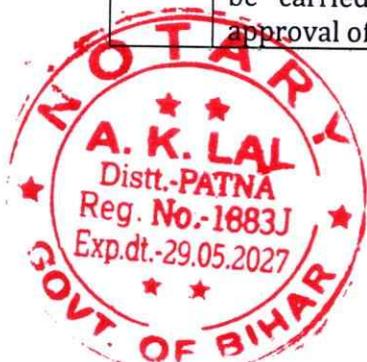
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| 11. | Solid waste viz. dust generation shall be properly recycled and reutilized in the process itself.  | Dust collected in bag filters is recycled in the process.  | Complied. |
| 12. | The unit must develop a separate water body to harvest rain water so as to use the stored water for serving partial requirement of plant as also to use for plantation, firefighting, washing & cleaning etc.  | The unit have constructed 30000 KL capacity pond (size 167 x 40 x 4.5 meter) inside plant area to collect the rain water. Water is used for recharging the ground water, plantation, washing, cleaning and dust suppression etc. | Complied. |
| 13. | Green belt shall be developed in and around the plant premises. Green belt to be developed at least 33% of the project area. Selection of appropriate species for plantation programme may be done in consultation with the Environment & Forest Dept., Bihar  | About 33.2% area have developed as green belt in 22.57 Acre land (out of 67.64 Acre total land). Additionally, green belt has also been developed in 14.9 Acre area outside the premises as reported by the unit representative. | Complied. |
| 14. | Ambient Noise level should not exceed the permissible limit. The overall noise levels in and around the plant area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise level should confirm to the standards prescribes under EPA Rules, 1989 viz 75 dB (A) (day time) and 70 dB (A) (Night) and its subsequent amendments. | The industry has provided adequate measures like silencers, acoustic enclosure. Noise level is monitored by recognized laboratory under EP Act.  | Complied. |
| 15. | Generators must be housed in acoustic enclosure and should meet the CPCB norms   | The unit has DG Set of 2 x 500 KVA with integral acoustic enclosure for lighting purpose as standby arrangement.   | Complied. |
| 16. | All internal roads should be concreted / pitched. Proper lighting and proper pathway inside the factory premises should be constructed to ensure safe vehicle movements. Provision of separate pathway for entry and exit of vehicles should be considered. Vehicles should confirm to pollution under control (PUC) norms. Proper housekeeping shall be maintained within the premises.   | All internal roads were found concreted with lighting arrangement and observed also separate pathway for entry and exit.<br><br>Vehicles are being checked for PUC certification.  | Complied. |



|                            |   |   |                   |
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|                            | Solar lighting should be used as far as practicable   |   |                   |
| 17.                        | Health and safety of workers should be ensured. Workers should be provided with adequate PPE and sanitation facilities. Occupational Health Surveillance of the workers shall be done on regular basis and records maintained as per the Factories Act.   | The unit has provided Personal Protective Equipment (PPE) to the workers of dust prone area to ensure their health and safety and safe working practices were being adopted.<br><br>Annual medical checkup is done and record maintained. | <b>Complying.</b> |
| 18.                        | Adequate measures to be adopted to ensure industrial safety.  | Hoardings and practice to be followed for ensuring industrial safety are displayed. Fire-fighting system (Fire extinguishers and Fire hydrants) were observed.  | <b>Complied.</b>  |
| 19.                        | The implementation and monitoring of Environmental Management Plan should be carried out, as proposed.  | Implementing  | <b>Complied</b>   |
| 20.                        | No civil construction shall be constructed below the high tension wire passing through the proposed site of unit.   | No civil construction was observed under high tension wire.   | <b>Complied</b>   |
| 21.                        | Follow all the safety measures as per The Indian Electricity rules, 1956 & its amendment.   | Implementing  | <b>Complied</b>   |
| <b>General Conditions:</b> |   |   |                   |
| 1.                         | The project proponent shall be comply with all the environmental protection measures and safeguards recommended. Further, the unit must undertake social-economic development activities in the surrounding villages like community development programs, educational programs and health care etc. | CSR activities was being done by the industry, as reported by the unit.   | <b>Complied.</b>  |
| 2.                         | All the condition, liabilities and legal provisions contained in the E.C. shall be equally applicable to the successor management of the project in the event of the project proponent transferring the ownership, maintenance of management of the project to any other entry.                     | EC issued to Shree Cement Ltd.  | <b>Complied.</b>  |
| 3.                         | All the laborers to be engaged for construction work should be  | Being comply  | <b>Complied.</b>  |



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|    | screened for health and adequately treated before issue of work permits   |   |                   |
| 4. | The project proponent should make financial provision in the total budget of the project for implementation of environmental safeguards. The project authorities will provide requisite funds both recurring and non-recurring to implement the conditions stipulated by the SEIAA along with the implementation schedule for all the conditions stipulated herein. The funds so provided should not be diverted for any other purpose. | The details provided by the unit representative is as below:-<br>Total capital cost of pollution control equipment is given as below:<br>1. Dust collectors in BCP Rs. 4.5 Cr.<br>2. Bag house in BCP, Rs 3.5 Cr<br>3. Dust collectors in NBCP Rs. 3.0 Cr<br>4. Bag house in NBCP, Rs. 3.95 Cr<br>5. Covering of conveyor belts Rs. 0.5 Cr<br>6. Sweeping m/c, Rs 0.96 Cr<br>7. Covered shed with wind breaking wall, Rs 5.0 Cr<br>8. Concreting roads Rs. 5.25 Cr.<br>9. Water harvesting pond and structures, Rs. 0.10 Cr<br>10. Water sprinkling arrangement Rs. 0.05 Cr<br>11. Water metering and level measurement indicators, Rs. 0.06 Cr<br>12. STP Rs. 0.30 Cr<br>13. Plantation, Rs. 0.80 Cr<br>14. Dispensary, Rs. 0.30 Cr.<br>15. Env Lab Equipment, Rs. 0.10 Cr<br>16. CEMS, Rs. 0.10 Cr.<br>17. Water tanker with trolley: Rs. 0.06 Cr<br>Total around Rs. 30 Cr. Capital expenses done by industry.<br>Recurring expenditure are also maintained by industry. | <b>Complied.</b>  |
| 5. | The project proponent directed to deposit 10% of the CSR cost (2.5% of the total project cost) as security in the form of fixed deposit, in a nationalized bank, pledged in the name of SEIAA, Bihar and details along with the time schedule for implementation shall be prepared and submitted to the SEIAA, Bihar.   | Industry has submitted BG of Rs. 1,17,80,500 /- Vide BG No. 116400100006314 dated 21.06.2017 issued by Axis bank to SEIAA Bihar.<br><br>Industry is doing CSR activities..  | <b>Complied.</b>  |
| 6. | No further expansion or modification in the plant should be carried out without prior approval of the SEIAA.  | No expansion or modification in plant made.   | <b>Complying.</b> |



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| 7.  | The SEIAA, Bihar who would be monitoring the implementation of environmental safeguards, should be given full cooperation, facilities and documents/data by the project proponent during their inspection. A six monthly compliance report and monitoring data along with statistical interpretation shall be submitted to the BSPCB and SEIAA, Bihar regularly. This report shall be also put on the website of the company and also regularly be updated. |   | <b>Complying.</b> |
| 8.  | In case of any changes in the scope of project, the project would require a fresh appraisal by SEIAA.   | No change in scope done by industry   | <b>Complied.</b>  |
| 9.  | The project proponent should inform the public that the project has been accorded environmental clearance by SEIAA and copies of EC letter are available with SEIAA Secretariat and also be seen at website. This should be advertised by the project proponent within seven days from the widely circulated in the region of which one shall be in vernacular language of the locality concerned.  | Informed the public by giving advertisement in two newspapers namely Naw Bihar Times and Parbhat Khabar dated 17/6/2017.<br><br>Copy of the same has been submitted to SEIAA, Bihar by letter no. SCL/EC/NBCP/2017-18/161 dated 26 June 2017. | <b>Complied.</b>  |
| 10. | Prior consent to establish (NOC) for the proposed project must be obtained from BSPCB before commencement of construction. All other statutory clearance should be obtained by project proponent from the competent authorities.  | The Bihar State Pollution Control Board has granted Consent to Establish (NOC) vide letter no.: T 5142 dated: 03.10.2017.   | <b>Complied.</b>  |



|                     |   |   |               |
|---------------------|---|---|---------------|
| 11.                 | The EC accorded shall be valid for a period of 7 years for the proposed project. The above stipulations would be enforced along with those under the Water act, Air act, Environment (Protection) Act, 1986, The HWMH rules, 1989, the Public Liability Insurance Act, 1991, the EIA notification, 2006 and their amendments. | CTO obtained under relevant acts. Industry has taken PLI.   | Complied.     |
| 12.                 | Any appeal against this EC shall lie with the NGT, if preferred within a period of 30 days as prescribed under section 16 of the NGT Act, 2010.   | No appeal against this EC.  | Complied.     |
| <b>Other Points</b> |   |   |               |
| 1.                  | The responsibility for implementation of environmental safeguards rest fully with the project proponent.  | Accepted.   | Complying.    |
| 2.                  | The authority reserves the right to add any new condition or modify the above conditions or to revoke the clearance if conditions stipulated above are not implemented to the satisfaction of authority. If that be so, legal action as per the provisions of Environment (Protection) Act, 1986.                             | Accepted.   | Complied.     |
| 3.                  | The EC accorded shall be valid for the period of grant of lease for the mine. The PP shall not increase production rate and alter lease area during the validity of EC.   | It is only a standalone clinker grinding unit. Production is within the permitted capacity.<br><br>Production capacity of Bihar Cement Plant: 4.5MMTPA & Production capacity of New Bihar Cement Plant: 4.5 MMTPA.<br><br>The unit do not have any mine area. | Not required. |
| 4.                  | In case of any deviation or alteration in the project proposed from those submitted to SEIAA, Bihar for clearance, a fresh reference should be made to SEIAA to assess the adequacy of the conditions imposed and to  | Project implemented as per EC.  | Complied.     |



|    |   |  |                  |
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|    | incorporate any new conditions if required.   |  |                  |
| 5. | The above stipulations would be enforced among others under the Water act, 1974, Air act, 1981, the Environment (Protection) Act, 1986, The HWMH rules, 2008, the Public Liability Insurance Act, 1991, along with their amendments and rules made their under and also any other orders passed by the Hon'ble Supreme Court of India/ High Court of Bihar and any other court of Law relating to the subject matter. |  | <b>Complied.</b> |
| 6. | Any appeal against this EC shall lie with the NGT, if preferred, within a period of 30 days as prescribed under section 16 of the NGT Act, 2010.  |  | <b>Complied.</b> |



The Air (Prevention and Control of Pollution) (Union Territories) Rules, 1983

**BIHAR STATE POLLUTION CONTROL BOARD**

**FORM II**

[See Rule 10(2)]

**NOTICE OF INSPECTION**

Chairman

To  
M/s Bihar Cement Plant  
Jasoia Moh.,  
Aurangabad

Member-secretary.....

Shri .....

Dated.....

To

Take Notice that for the purpose of enquiry under sections 21 the following officers of the State Board namely:-

- (i) Shri Arun Kumar Board Analyst
- (ii) Shri Manoranjan Kr. Singh, P.D. Gaya
- (iii) Shri with other team members & consultants

And the persons authorised by the board to assist them shall inspect- *by order NPT in the matter of O.A. No. 75/2024/EZ order dt. 21.03.2024*  
Any systems of your Industrial Plant.

Any other parts thereof or pertaining thereto under management/control on date(a) *03.05.2024 to 04.05.2024* between hours when all facilities requested by them for such inspection should be made available to them on the site. Take Notice that refusal or denial to above stated demand made under the functions of the State Board shall amount obstruction punishable under section 37 (1) of the Act.

*Arun Kumar*  
03.05.2024  
By order of the Board. Board Analyst  
Member Secretary. B.S.P.C.B.

Copy to:

- 1. \_\_\_\_\_
- 2. \_\_\_\_\_
- 3. \_\_\_\_\_

Received  
Arun Kumar  
03/05/24  
CA/07K



The Water (Prevention and Control of Pollution) Rules, 1975

**FORM XII**  
**STATE POLLUTION CONTROL BOARD**

Notice of intention to have sample analysed  
(See Rule 31)

To

M/s The Bihar Cement Plant,  
Jasoria More, Aurangabad

Take notice that it is intended to have analysed the sample of water/sewage Air effluent/trade effluent which is being taken today the 03.05.2024 to 04.05.2024 day of \_\_\_\_\_ 19\_\_\_\_ from (I)

- 1) Ambient Air Quality Monitoring at three locations
- 2) Stack Monitoring of including M/s NBCEP

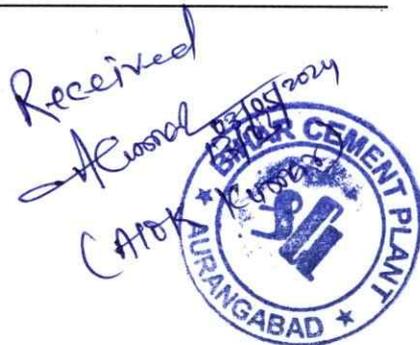
Sample taken by CPCB team.

Dandekar  
03.05.2024  
Name and designation of Board Analyst, the person who takes the BS PCB, Patna sample

(I) Here specify the stream, well, plant, vessel or place from where the sample is taken.

To

\_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_



The Air (Prevention and Control of Pollution) (Union Territories) Rules, 1983

BIHAR STATE POLLUTION CONTROL BOARD

FORM II

[See Rule 10(2)]

NOTICE OF INSPECTION

Chairman

To Mr. New Bihar Cement Plant, Jasosa More, Aurangabad

Member-secretary..... Shri ..... Dated.....

To

Take Notice that for the purpose of enquiry under sections 21 the following officers of the State Board namely:-

- (i) Shri Arun Kumar, Board Analyst (ii) Shri Manoranjan Kr Singh, R.O. Patna (iii) Shri with other team members constituted

And the persons authorised by the board to assist them shall inspect- by Hon'ble NGT in the matter of O.A. NO-75/2024/EZ order dt. 21.03.2024 Any systems of your Industrial Plant.

Any other parts thereof or pertaining thereto under management/control on date(a) 03.05.2024 to 04.05.2024 between hours when all facilities requested by them for such inspection should be made available to them on the site. Take Notice that refusal or denial to above stated demand made under the functions of the State Board shall amount obstruction punishable under section 37 (1) of the Act.

Signature 03.05.2024 Board Analyst By order of the Board. B.S.P.C.B. Member Secretary.

Copy to:

- 1. .... 2. .... 3. ....

Received Kumar 03/05/2024 CAOR K...



The Water (Prevention and Control of Pollution) Rules, 1975

**FORM XII**  
**STATE POLLUTION CONTROL BOARD**

Notice of intention to have sample analysed  
(See Rule 31)

To

M/s The New Bihar Cement Plant  
Jasola More, Arrangabad

Take notice that it is intended to have analysed the sample of water/sewage air effluent/trade effluent which is being taken today the 03.05.2024 to day of \_\_\_\_\_ 19\_\_\_\_ from (I) 04.05.2024

- 1. Ambient Air Quality Monitoring
- 2. Stack Monitoring

Sample taken by CPCB team:

Dinkar  
03.05.2024  
Board Analyst.  
Name and designation of BSPC B. Patra, the person who takes the sample

(I) Here specify the stream, well, plant, vessel or place from where the sample is taken.

To

\_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_



Received  
A. K. LAI  
03/05/24  
(A. K. LAI)

